

[Shri Rama Chandra Mallick] be given. The work may please be started in a warfooting manner. All educational institutions destroyed by the cyclone may please be financially helped for reconstruction of the schools' buildings as soon as possible.

Sir, it is a matter of great regret that for the second time the same places of Orissa especially in Cuttack and Keonjhar districts and in my Parliamentary constituency Jajpur had been affected by tornado with heavy thunder showers. Yesterday's tornado which struck between 6 P.M. to 7 P.M. had caused a lot of destruction, and hundreds of dwelling units mostly mud-built houses collapsed like houses of cards; thousands of trees were uprooted and many cattle were lost; corrugated tin sheets, bamboo poles, doors and windows were seen flying in the air. The impact of the cyclone was so severe that cattle were seen flying high in the air.

So, it is a very grave situation created by cyclone in Orissa. I request the Prime Minister, Minister of Agriculture and all concerned to give financial assistance and food to the people of Orissa immediately. It is not possible for the Government of Orissa alone to meet the calamity. I hope, the Centre will help as per the desire of the people of Orissa in their sorrowful circumstances.

I want to draw your attention to the fact that yesterday, because of the cyclone for the second time, the houses which had been made temporarily by the government department for the affected people have been destroyed and the people are remaining in depressed conditions. Tarpaulins and food may please be given by the Centre as soon as possible by a special plane.

I want to draw your attention to the fact that the population of scheduled Castes and Scheduled Tribes, according to the census report of 1971, is about 83 lakhs in Orissa, and in these particular areas, Keonjhar and Jajpur districts, the population of Scheduled Castes and Scheduled Tribes is much more. These are

reserved seats, and the condition of the people belonging to Scheduled Castes and Scheduled Tribes has been going from bad to worse.

I seek your protection, Sir. I would request the Agriculture Minister and the Prime Minister to sanction more financial assistance and supply tarpaulins and other essential commodities to the Government of Orissa. The Government of Orissa is doing its best, but its resources are limited; funds are not available. So, the Centre should sanction more financial assistance to Orissa.

MR. CHAIRMAN: Now, the House will take up....

SHRI MOHD. SHAFI QURESHI (Anantnag): Sir, I had given notice under Rule 377 last week to raise a matter. I do not know what has happened to it. It is a very important matter....

MR. CHAIRMAN: It is not in the list for today.

SHRI MOHD. SHAFI QURESHI: There is a statement of the External Affairs Minister which says that there was a secret pact between Mr. Bhutto and the former Prime Minister of India about Kashmir. It has caused serious misgivings....

MR. CHAIRMAN: Your notice must be pending. I will verify from the office as to what has happened to it. You will come to know of it later. I will see that you are informed about it.

13.08 hrs.

DEMANDS* FOR GRANTS, 1978-79—
Contd.

MINISTRY OF AGRICULTURE AND
IRRIGATION

MR. CHAIRMAN: The House will now take up discussion and voting on Demand Nos. 1 to 10 relating to the Ministry of Agriculture and Irrigation for which 15 hours have been allotted.

*Moved with the recommendation of the President.

Hon. Members whose Cut Motion to the Demands for Grants have been circulated may, if they desire to move their Cut Motion, send slips to the Table within 15 minutes indicating the serial numbers of the Cut Motions they would like to move.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue

Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 10 relating to the Ministry of Agriculture and Irrigation."

Demands for Grants, 1973-79 in respect of the Ministry of Agriculture and Irrigation Submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-3-1978		Amount of Demand for Grant submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	Department of Agriculture	42,71,000	..	2,13,54,000	..
2	Agriculture . . .	35,78,47,000	97,62,03,000	178,92,37,000	488,10,15,000
3	Fisheries . . .	5,54,31,000	5,69,44,000	27,71,57,000	28,47,20,000
4	Animal Husbandry and Dairy Development . . .	17,12,30,000	1,21,04,000	85,61,51,000	6,05,22,000
5	Forest . . .	5,72,19,000	63,75,000	28,60,95,000	3,18,75,000
6	Department of Food . . .	78,28,54,000	6,32,77,000	391,42,70,000	31,63,83,000
7	Department of Rural Development . . .	48,47,86,000	4,12,91,000	242,39,30,000	20,64,58,000
8	Department of Agricultural Research and Education . . .	2,12,000	..	10,58,000	..
9	Payments to Indian Council of Agricultural Research . . .	11,99,95,000	..	59,99,75,000	..
10	Department of Irrigation . . .	4,19,94,000	1,45,15,000	20,99,67,000	7,25,78,000

SHRI P. RAJAGOPAL NAIDU (Chittoor): Mr. Chairman, Sir, the Agriculture Ministry has not evolved an integrated policy for agriculture. The reports which have been given to us are nothing but statistical bulletins without giving any definite statement of policy. It is said that 40 per cent of the Budget has been allocated for

Agriculture. I see from the press that there is a controversy with regard to the definition of 'Agriculture'. As I see from the Budget, the funds allotted for Cooperation, Power, Communication and many other subjects have been tagged on to Agriculture. Now they say that it is 40 per cent. Even without these, it must be fifty

[Shri P. Rajagopal Naidu] per cent because from agriculture we are getting more than fifty per cent of the national income. Therefore, more than fifty per cent of the Budget allocations must be spent on development of agriculture.

With regard to this, even if we are spending money for increased production, the small peasants and marginal farmers are not being benefitted. If you see the article written by the Vice-Chancellor of the Gujarat Agricultural University Shri V. R. Mehta, in regard to the problems of agricultural financing it says:

"It is also observed that small and marginal farmers have not benefitted in proportion to their numbers or to their needs from the various programmes of rural development that had been under implementation during the first three Plans. They were deprived of the benefits of the Green Revolution for want of adequate financial arrangement".

We have helped all the peasants because we were deficit in food-grains. Now we are becoming surplus in wheat and we are becoming self-sufficient in rice. Therefore, it is our duty and it is the duty of the Government to help the small farmers and marginal farmers and so, financial allocation must be made to help them increase production.

The other thing is that we not only want increased production but also social justice in our policy. Now, if we want social justice in agricultural policy then, as I have said, the small farmers and marginal farmers must be helped and agricultural labourers must be helped. In addition to that, land reforms must be implemented. Land reforms are not being implemented now. There is no uniformity among all the States; there must be uniformity among all the States. The land reforms have to be implemented in a time-bound programme. Then, the Government should appoint an Implementation Committee so as to supervise the implementation of land reforms.

Then, there is no security for agriculturists, small farmers, agricultural workers or marginal farmers. I would like to say that other workers are getting compensation when they lose their limbs or their lives while at work. But it is unfortunately that the peasants who are working in the fields, if they lose their limbs or their lives, they are not getting any compensation. Therefore, it is the duty of the Government to compensate them also. The Government should pay compensation whenever they lose their lives.

Then, the marginal farmers and agricultural workers are doing manual work for 50 to 60 years, but even then they are not paid any pension. Officers who are drawing Rs. 1000 or Rs. 2000 are being paid pension after having worked for 25 years but these people, who are working for 50 years continuously, working hard on land and feeding the population of the country, are neglected. Therefore, they must be given pension as soon as they reach 60 years of age.

In order to benefit the agricultural workers, land has to be distributed. There are some statistics given by the Government and I see that waste and fallow land is 4.4 million acres Banjar land is 10 million acres and ceiling surplus land is 2 million acres. Therefore, we have land to the extent of 16.4 million acres which can be distributed—that is, waste and fallow land, Banjar land and ceiling surplus land put together—but this distribution is not being done. It is a State subject and, therefore, the Government should call the Revenue Ministers and Agriculture Ministers and see that this land is distributed immediately. Some million acres have been distributed already, but the recipients have not been helped financially. Therefore they have not benefitted from the land which has been distributed already and will not be benefitted by the land which is to be distributed now, unless they are helped financially. But there is no programme either in the Budget or any suggestion in the Sixth Five Year Plan to help

all those people who get Banjar land or any other land distributed by the Government. Therefore the Government, and especially the Agriculture Minister, should persuade the Planning Commission to allocate some money for the benefit of these people.

With regard to production I would like to say one thing. I am very glad that we are reaching a surplus stage with regard to wheat. Our requirement is 50 million tons, but the production is 90 million tons. Even in a bad year the production is 60 million tons. So, even taking it for granted that the average production is 60 million tons—as in famine years or bad years—we are surplus by 10 million tons. Therefore, we must make a search for markets, so that the surpluses can be exported there. I have seen the Agricultural University at Hissar. It is headed by a farmer: I am very glad to see this. We have already seen the green revolution in Haryana and Punjab. On Dr. Borlough's principle, they have developed wheat; they have developed Sonar variety. They have developed the spikes from 6 inches to 12 inches and the sub-spikes from 12 to 24 and the grains from 3 to 5 and they have increased the tillers in the unit area. They are doing it in a four-dimensional manner. That has already been developed. If this grain is popularised and tried at other places, I think, the surpluses would be doubled within five to ten years. Therefore, what I say is that we must think about what we have to do with these surpluses.

Now, if we take all-India average of wheat production, it is 14 quintals per acre. In Punjab, the average production of wheat is 25 quintals, while in Haryana it is 24 quintals per acre. In Hissar Agricultural University, it is 65 quintals per acre. Therefore, there is a great potentiality for us to make use of the research and increase our production; it can be quadrupled.

There is, thus, a great scope and hope for us with regard to wheat, but

it is not so far as rice is concerned. The requirements of rice are 120 million tonnes, while the production is only 121 million tonnes, but on an average, we get only 70 million tonnes. It means, in bad years and in famine years, we will become deficit. Though we appear to be self-sufficient in wheat, in bad years we will become deficit. Therefore, you must concentrate on rice production. The difficulty is the two-thirds of the rice production is in rain-fed areas and we have not done much research there. The Government should, therefore, concentrate on research for production of rice in the rain fed areas.

I am glad that in the Sixth Five Year Plan, the Government is going to allocate much money on research. When you do that, you must allocate sufficient money for research on rain-fed rice. Even where the research is being done, and the results obtained, there is no machinery to carry on these results to the farmers' fields. We have to do it through extension work, but unfortunately the Extension organization is not there in many States. Fortunately, in Haryana—I do not know about Punjab—the Director of Extension, has channeled it in a very efficient manner and there the extension work is very good. Because of that, the research results are reaching the farmers direct and, therefore, they are able to produce more. But, in other States, it is not so. Why? The extension work has been tagged on to the Panchayat Raj institutions and at gross-roots, there is no extension worker at all. There are multiple workers like village development officers. They are just like ministers without portfolios and they are not doing any work at all. These agricultural workers and agricultural officers must be taken away from the Panchayat Raj institution and they must be independent. These gross-root workers must be given proper training. Also the technology should be transferred to them. Demonstrations should be made in small farmers' fields and also in marginal farmers' fields to benefit them. Also

[Shri P. Rajagopal Naidu]

I have seen some Krishi Vigyan Kendras. There are two Kendras in Andhra Pradesh. They are doing very good work. In every district headquarters you have to extend this Krishi Vigyan Kendra so that extension is brought to each district. The village level agricultural worker must be given orientation training as also the farmers and the tenants....

MR. CHAIRMAN: You are the first speaker and you can take longer time. But you will be taking the time of your party and your party list also is very long.

SHRI P. RAJAGOPAL NAIDU: With regard to prices, prices are unstable. Though we produce more, but unless there is stability in prices, it is not possible for the agriculturist to benefit. Now agriculture has become capital intensive. Therefore, they have to invest more capital and unless he knows definitely what income he is going to get, it is not possible for him to invest. Even if he invests, he is losing. With regard to rice, as my friend has said, it is not paying since the last 4-5 years.

There is the Agricultural Prices Commission which has been constituted in 1965 and it has not been reconstituted. There are no farmers on it; only bureaucrats and consumers are there. What I say is that there must be a tripartite committee. I am not only speaking for agriculturists but also for consumers. If you want to see that justice is done to both, there must be not only consumers but also the producers and the government in the Committee just like we are fixing up the wages. There must be a tripartite committee so as to fix up the prices. There is no use of only fixing the prices if they are not implemented. Just now in Andhra Pradesh there is a large surplus of paddy and there is no one to buy. Even in wheat area, I think it will be very difficult for them to sell the wheat because it is surplus. Therefore the government should guarantee that all surplus wheat will be purchased by the government.

With regard to irrigation, I want to say two points. The survey is not completed till now. Therefore, the government should take interest to see that the survey is completed. Water is not fully utilised. Water utilisable is 70 million hectametres and water utilised is only 25 million hectametres. Therefore we have utilised only one third of the water.

Now, the river water disputes are not settled. Since 15-20 years they are there. Therefore, unless we resolve the river disputes it is not possible for us to utilise all the water.

All on-going projects must be completed immediately and finances should be given to them. If we are not going to have money, we must get it from the World Bank and see that all the on-going projects are completed.

Chronic and backward areas must be given priority in developing irrigation. When I see the development, it is uneven. In Punjab it is 77 per cent, in Tamil Nadu—72 per cent, Assam—5 per cent, Madhya Pradesh—21 per cent, Bihar—26 per cent, Hill States—data not available. Therefore, unless we bring them to uniformity and all States are brought to a level, it is not possible for the agriculturists in those States to benefit themselves.

There are no drainage facilities. In constructing the Nagarjunasagar project they have not taken care to see that the Ayacut of Krishna district is not flooded. When they have constructed the Nagarjunsagar project, the drainage water is becoming a flood for the Krishna Ayacut and almost all canals are being silted up. Also the projects are being silted up. For example, the Nizamsagar project in Andhra Pradesh is silted and, therefore, there is no water for sugar cane in the area. The gap in utilisation is also there. Unless the command area development is taken up seriously and done, it may not be possible. For example, 2.7 million

hectares is the gap. How to fill it up? We are concentrating only on productive schemes. We must also take up protective schemes in the drought affected areas. If we build up some ponds and develop aquifers in the river beds by constructing stone walls across them. And if water percolates into the wells nearby, then we can have indirect irrigation. We have to allocate funds for indirect irrigation i.e. protective schemes also.

MR. CHAIRMAN; Hon. Members can move their cut motions now.

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move:—

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to secure optimum utilisation of soil and water resources for agricultural purpose. (1)]

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to provide quality seeds to the farmers. (2)]

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to protect the crops from rats. (3)]

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to regulate agriculture markets in the country and provide godowns and loan facilities to the farmers. (4)]

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to create machinery for price stabilisation of agricultural commodities. (5)]

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to provide necessary cattle feed to the farmers. (6)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to implement Marati Committee's report in fixing the price of levy sugar. (19)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to protect sugarcane growers against onslaught of sugar mill-owners. (20)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to organise marketing federations for farmers for different crops to save them from the exploitation in the market. (21)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to provide more funds for agriculture research. (22)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to protect the agriculture scientists from the attacks of some interested parties. (23)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to provide subsidies for boring the wells, for laying cement pipes to carry water to fields, for adopting sprinkling and drift irrigation methods. (24)]

[Shri P. Rajagopal Naidu]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure of the National Seeds Corporation in supplying quality seeds in time. (25)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to encourage farmers to prepare seed for their own use and train them for that purpose (26)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100"

[Failure of the State Farms in achieving the objects (27)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100"

[Failure to give sufficient loans to agro-labourers to improve the lands given to them (28)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to provide fertilizers and pesticides to the farmers at lower rates. (29)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to develop local manual resources (30)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to train farmers in plant protection. (31)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to encourage farmers to use weedicides. (32)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to utilise aeroplanes for plant protection for aerial spraying of crops against pest diseases. (33)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to evolve a crop pattern. (34)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100"

[Need to avoid wasteful expenditure in agriculture (35)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to increase the area under cotton oil seeds and pulses crops (36)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to give incentives to the farmers to raise crops which are deficit in our country. (37)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to prepare cost of cultivation for principal crops in our country. (38)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to conduct ground water surveys in all the States and to utilize modern methods of investigation. (39)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to get all the soils surveyed in the country. (40)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to improve agricultural economics and statistics branches. (41)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to invent agricultural implements and machinery suited to our country. (42)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to develop dry land agriculture. (43)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to provide more funds for command area development programme. (44)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to conduct research to reclaim alkaline and saline soils. (45)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to develop extension work by Agricultural universities. (46)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to provide sufficient finance to farmers service societies. (47)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to develop agencies under the scheme of intensive development Indian fish culture. (48)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to develop breakish fish culture. (55)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to provide nylon nets and machine boats to fishermen. (56)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to develop infra-structural facilities in coastal fishing villages. (57)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to provide facilities to preserve fish. (58)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to provide more funds to give loans to fishermen. (59)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to purchase fishery products at fixed rates and thus help fishermen. (60)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to provide required seedlings to fishermen in rural areas. (61)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to construct sufficient number of fishing harbours and to provide landing facilities. (62)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to provide funds for survey of marine fisheries resources on the coast of India. (63)]

[Shri P. Rajagopal Naidu]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to develop deep sea-fishing by fishermen. (64)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to provide more material and equipment for fisheries as gift. (65)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to supply more frozen semen to agriculturists. (71)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to assist sheep breeders by providing necessary funds to buy sheep. (72)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to start training courses in dairy development in all agricultural universities. (73)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to produce more vaccine to protect the animals from diseases. (74)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to set up village clusters of sheep around all existing sheep farms. (75)]

"That the demand under the head 'Animal Husbandry and Dairy

Development' be reduced by Rs. 100."

[Need to produce more wool so that we can export it to other countries to earn foreign exchange. (76)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to increase assistance to marginal farmers and agrolabourers for cross breed heifers. (77)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to develop fodder necessary for the cattle in our country. (78)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to conduct state cattle and poultry shows every year. (79)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to provide more funds for dairy development (80)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to run Delhi Milk Supply Scheme efficiently. (81)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to increase intensive cattle development in backward areas. (82)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to utilise the forest produce to the optimum level. (86)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to preserve wild life in forests. (87)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to increase zoological and public gardens in the country. (88)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to reforest the degraded forest areas. (89)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to have mixed plantations in waste lands and Panchayat lands. (90)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to have more water and soil conservation schemes in the forests. (91)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to protect forests. (92)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to develop family forest. (93)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to raise forest in cyclone vulnerable centres. (94)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to arrest podu of shifting cultivation (95)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to increase soil conservation works in the water sheds of River Valley Projects. (96)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to conduct survey regarding forest resources in the whole country. (97)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to export wheat. (102)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to construct the necessary godowns to stock the procured foodgrains (103)]

"That the demand under the head 'Department of Food' be Rs. 100."

[Failure to export sugar (104)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to reduce establishment charges of Food Corporation of India. (105)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to purchase paddy in Andhra Pradesh at procurement prices. (106)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to provide more cold storage centres to preserve vegetables and fruits. (107)]

[Shri P. Rajagopal Naidu]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to produce more nutritious foods. (108)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to train farmers in storing grains. (109)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to intensify 'save grain campaign'. (110)]

"That the demand under the head 'Department of Food' reduced by Rs. 100."

[Failure to give bonus on procured foodgrains. (111)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to modernise rice mills. (112)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to strengthen Fruits and Vegetable Products Corporation. (113)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs 100."

[Need to develop rural markets in a big way. (118)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to provide more funds to develop desert areas (119)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to provide funds to construct godowns in market areas. (120)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to provide more funds to develop rural roads. (121)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to encourage sports in rural areas. (122)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to develop cultural activities in rural areas. (123)]

"That the demand under the head 'Department of Rural Development' be reduced by 100."

[Failure to set up rural development cells in all universities. (124)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs 100"

[Need for providing more funds for rural development (125)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Failure to have small farmers agencies in D.P.A.P. areas also (126)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Failure to implement 'Work for Food Scheme' in South India on a large scale (127)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to provide more funds for areas (planning for full employment. (128)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Need to provide more funds to strengthen Mahila Mandals in the country. (129)]

"That the demand under the head 'Department of Agricultural Research and Education' be reduced by Rs. 100."

[Need to provide more funds for Agricultural Research. (136)]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Failure to step up research in soil conservation to suit our conditions. (139)]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to increase funds for dry farming research. (140)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Need to intensify the collection of basic hydrological data. (145)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Need to apply space technology for water resources. (146)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure to settle Narmada waters dispute. (147)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to remove all restrictions on movement of rice though

the whole country was declared as a rice zone. (157)]

SHRI PURNANARAYAN SINHA (Tezpur): I beg to move:—

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Need to give adequate assistance to small farmers and agricultural labourers (10)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Lack of assistance to small farmers and agricultural labourers for Cross Breed Heifer (83)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Lack of assistance to small farmers and agricultural labourers, poultry, piggery and sheep production (84)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Improper survey of forest resources (98)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Insufficiency of mixed plantation on waste lands as pilot projects (99)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Integrated soil and water conservation schemes in Himalayan region (100)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Inadequacy of subsidy payable to Food Corporation of India on foodgrain transactions (114)]

[Shri Purnanarayan Sinha]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Anomalous modernisation of rice milling procurement and supply of foodgrains (115)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to create a separate unit of Food Corporation of India for Eastern India (116)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Insufficiency of grants for small and marginal farmers (13)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Insufficiency of grants for tribal development (132)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Insufficiency of grants for Panchayati Raj Institutions (133)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Issue of wheat to construction agencies in lieu of money (utilisation of foodgrain stock) (134)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Ineffective working of the Central Water Commission (149)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Insufficiency of flood control measures in Brahmaputra valley (150)]

PROF. SHIBBAN LAL SAKSENA
(Maharajganj): I beg to move:

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to nationalise the sugar industry (11)].

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to develop the khandasari and gur industry properly which consume the largest amount of sugarcane but which is taxed out of proportion to its capacity (12)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Policy regarding sugar and sugarcane development where after 40 years of so-called development the recovery of sugar from sugarcane has gone down, duration of sugar crushing season has been reduced yield of sugarcane per acre has fallen and size of sugar factories has not increased appreciably (13)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Bifurcation of the original Single Council into Indian Council for Development of Sugar and Indian Council for Development of Sugarcane which is unscientific and harmful (14)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to increase the average yield of wheat and rice all over the country to 5 tonnes per acre as is the case in Japan and other advanced countries by evolving improved varieties of seeds and their wide circulation (15)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to substitute short staple cotton crop by long staple Egyptian cotton crop all over the country (16)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to issue orders that no sugar factory will be allowed to close in this crushing season until it has crushed all sugarcane in its zone and has paid for it the minimum cane price fixed by Government (48)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to translate the results of agricultural research to fields of cultivators (49)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to set up Coimbatore type sugarcane seed breeding stations on a really grand scale at Gorakhpur and Meerut (50)]

"That the demand under the head 'Fisheries' be reduced to Re. 1."

[Exploitation of fisheries in the rivers of the country and along the sea coast which are not developed (52)]

"That the demand under the head 'Fisheries' be reduced to Re. 1."

[Failure to develop a large scale fish export industry by full exploitation of country's fishery resources (53)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced to Re. 1."

[Complete lack of any comprehensive plan to replace the present breed of inferior cattle by Haryana cattle breeds and other improved breeds from all over the world by castration of inferior cattle and provision of Haryana and other superior bulls in large numbers (67)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced to Re. 1."

[Failure to draw up any comprehensive plan for supply of fresh milk to every child, woman and man in India and to implement it (68)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced to Re. 1."

[Failure of any comprehensive plan for provision of adequate fodder for cattle by large scale cultivation of suitable grass and setting apart of sufficient grazing areas in every village and in forests (69)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced to Re. 1."

[Failure to prohibit complete slaughter of milch cattle and their progeny by law all over the country (70)]

"That the demand under the head 'Forest' be reduced to Re. 1."

[Failure of any plan to make the Forest Research Institute in Dehradun a fully autonomous body charged with the duty of taking adequate measures for doubling the forest wealth of the country in the quickest possible time (85)]

"That the demand under the head 'Department of Food' be reduced to Re. 1."

[Failure to abolish the Food Corporation of India and resort to complete decontrol of food when we have adequate food stocks and can meet any crisis that may arise (101)]

"That the demand under the head 'Department of Rural Development' be reduced to Re. 1."

[Failure to draw up any comprehensive plan of rural develop-

[Prof. Shibban Lal Saxena]

ment whose implementation may provide pure water and sanitation in every village and complete electrification (117)]

"That the demand under the head 'Department of Agricultural Research and Education' be reduced to Re. 1."

[Failure to draw up any plan to provide B.Sc. and M.Sc. courses in every degree college in the country by subsidising every university and college to promote teaching in agriculture (135)]

"That the demand under the head 'Department of Agricultural Research and Education' be reduced by Rs. 100."

[The activities of the Indian Sugarcane Development Council which meets once a year for a few hours and makes little contribution to development of sugarcane (137)]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced to Re. 1."

[Failure to provide adequate funds to the Council to carry out comprehensive research projects for development of agriculture (138)]

"That the demand under the head 'Department of Irrigation' be reduced to Re. 1."

[Failure to sink at least two tube wells in every village of Pharunda tehsil in district of Gorakhpur in U.P. whose area of 5 lakh acres is wholly unirrigated and is subject to severe droughts every year (142)]

SHRI DAJIBA DESAI (Kolhapur): I beg to move:

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Need for remunerative prices for agricultural produce to cultivators (17)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Lack of coordination in the production, marketing and trade of agricultural commodities (18)]

SHRI AMRUT KASAR (Panaji): I beg to move:

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to solve the conflict of the traditional fishermen and the trawler owners in the Union territory of Goa, Daman and Diu (151)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to supply patrolling boats to the Government of Goa Daman and Diu in order to enable them to implement the five fathom rule protecting the fishermen (152)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to protect the traditional fishermen on the West Coast of India (153)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to bring about legislation demarcating the fishing zones for different types of fish (154)]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): I beg to move:

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to introduce area development programme in the Union Territory of Andaman and Nicobar Islands (164)]

"That the demand under the head 'Department of Agriculture' be reduced by Rs. 100."

[Failure to reclaim saline affected areas of Rangat and Diglipur Tehsils in the Union Territory of Andaman and Nicobar Islands (165)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to supply adequate quantity of fertilizer and pesticides in the Union Territory of Andaman and Nicobar Islands at subsidised rate (166)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure of Agricultural Department in Andaman and Nicobar Islands to control the pest attacks on the paddy crop causing serious crop failure since last two years (167)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to increase the procurement price of paddy and rice in the Union Territory of Andaman and Nicobar Islands (168)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to reduce the prices of pesticides and fertilisers throughout the country (169)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to implement Soil Conservation Scheme in the Union Territory of Andaman and Nicobar Islands (170)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to gainfully utilise marine resources in the Andaman and Nicobar Islands (171)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to investigate into the work done by the Fisheries Directorate of Andaman and Nicobar Islands by an Expert Committee (172)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to formulate a Scheme for deep sea fishing in the Union Territory of Andaman and Nicobar Islands under public sector (173)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to stop importing fishing trawlers from outside the country (174)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Failure to provide training and assistance in the setting of village and block level workshops to provide repairs and maintenance facilities for agricultural implements (175)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Need to provide irrigation facilities in the Union Territory of Andaman and Nicobar Islands (176)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure to construct dam on Kaipong river in North Andaman for providing irrigational facilities to the farmers (177)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to supply milk at Port Blair under operation Flood Scheme in spite of repeated representations (178)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to improve high breed milch animals in the Union Territory of Andaman and Nicobar Islands (179)]

[Shri Manoranjan Bhakta]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to provide adequate veterinary services in the Union Territory of Andaman and Nicobar Islands (180)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to provide assistance to small/marginal farmers and agricultural labourers for cross breed heifer in the Union Territory of Andaman and Nicobar Islands (181)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to provide sawn timber from Chatham Government saw mill, Port Blair, as house building material to the people of Andaman and Nicobar Island on moderate charges (182)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to examine the circumstances under which the wood based industries in Andaman and Nicobar Islands were asked to pay 33 per cent more on the rates of timber after ten years which may lead to the closure of factories (183)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to spare areas for village forest before demarcating the areas for reserve and protected forests in the Union Territory of Andaman and Nicobar Islands (184)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to relax forest laws to allow the killing of wild deers and pigs in the areas of North and Middle Andaman to save the crops from the deer and pig menace (185)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to increase the quantity of rice per head from 5 to 8 kg. in the Union Territory of Andaman and Nicobar Islands (186)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to despatch rice and wheat for human consumption to the Union Territory of Andaman and Nicobar Islands (187)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Failure to implement the nutrition programme under community development in Andaman and Nicobar Islands (188)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100"

[Need to evolve a strategy of integrated rural development for growth with social justice and full employment within a time of ten years based on decentralised micro level block planning for the Union Territory of Andaman and Nicobar Islands (189)]

"That the demand under the head 'Department of Rural Development' be reduced by Rs. 100."

[Failure to implement the scheme for generating gainful employment by utilisation of foodgrain stocks in the Union Territory of Andaman and Nicobar Islands (190)]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to investigate into the functioning of the Associate Project Directorate of ICAR, Port Blair (191)]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Keeping potato experts at Port Blair where potatoes are not grown (192)]

SHRI P. K. DEO (Kalahandi): I beg to move:

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Desirability of developing the marine fishing off the Orissa coast. (193)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Urgency of taking up plantation work on the Indravati catchment area and on the hill slopes of Kalahandi District to stop soil erosion. (194)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Urgency of completing the Upper Indravati Project according to the time schedule. (195)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to realise Rs. 2.41 crores from the defaulting rice mill owners of Kalahandi district. (252)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Urgency of establishing a latest Rice Mill in Government sector in Kalahandi district. (253)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure of the State Government to utilise the Central assistance to flood-affected people in Kalahandi district. (256)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Desirability of defining the criteria for minor irrigation projects in Orissa. (257)]

SHRI K. LAKKAPPA (Tunkur): I beg to move:—

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to introduce crop insurance to help farmers against losses incurred in farming due to natural calamities. (196)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to conduct comprehensive surveys of underground water resources, especially in dry farming and backward areas. (197)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to evolve new varieties of rice, ragi and other grains for obtaining increased yields. (198)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to distribute high quality seeds to the farmers with a view to promoting increase yields. (199)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Failure to introduce cattle insurance. (200)]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Lack of appreciation towards the pioneering research work done in different fields of agricultural science by I.C.A.R. and other bodies and lack of interest in putting newly developed technology to practical farming practices. (201)]

[Shri K. Lakappa]

"That the demand under the head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Attempts to belittle the contribution to agricultural science made by eminent scientists. (202)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure to take even preliminary steps in regard to the linking up of Ganga-Kaveri rivers which is highly recommended by experts for combating floods and increasing the irrigation potential. (203)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure to take even preliminary steps in regard to linking up of the major rivers of the Southern States for irrigation purposes (204)]

SHRI ANNASAHAB GOTKHINDE (Sangli): I beg to move:

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to rectify the injustice meted out to Maharashtra, Karnataka, Andhra Pradesh, Tamil Nadu and Pondicherry Zones while fixing the price of levy sugar. (206)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to honour the recommendations of Marathe Committee and Bureau of Industrial Costs and Prices while fixing the price of levy sugar. (207)]

SHRIMATI PARVATHI KRISHNAN (Coimbatore): I beg to move:—

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to ensure remunerative prices to farmers. (208)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to nationalise the Sugar industry, and to ensure payment to farmers for sugarcane. (209)]

"That the demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to implement land reforms, ensure minimum wages to agricultural labour, and distribution of surplus fallow land to the tiller. (210)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to ensure employment to agricultural labour throughout the year. (211)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to develop more agro-based industries and thus generate employment in rural areas. (212)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to ensure remunerative prices to farmers and to safeguard them from being forced to go in for distress sales. (213)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to introduce a graded system of land revenue with exemptions for uneconomic holdings. (214)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to ensure adequate credit and cheap electricity to small and medium farmers. (215)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to undertake crash housing schemes for agricultural labour. (216)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to allot housing sites to agricultural labour. (217)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to provide adequate financial assistance outside the plan allocation to the cyclone-affected people of Andhra Pradesh, Tamil Nadu and Kerala to enable them to rehabilitate themselves. (218)]

"That the demand under the head 'Department of Irrigation' be reduced to Re. 1."

[Failure to take steps for a speedy solution of inter-State river disputes. (219)]

"That the demand under the head 'Department of Irrigation' be reduced to Re. 1."

[Failure to undertake crash flood control scheme (220)]

"That the demand under the head 'Department of Irrigation' be reduced to Re. 1."

[Failure to undertake irrigation schemes in drought-prone areas, including the urgently required Pandyar-Purrampuzha scheme in Coimbatore District. (221)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure to undertake an all-India irrigation system ensuring irrigation facilities to drought prone and desert regions. (222)]

"That the demand under the head 'Department of Irrigation' be reduced by Rs. 100."

[Failure to take steps to implement the Ganga-Kaveri scheme. (223)]

SHRI P. K. KODIYAN (Adoor):
Sir, I beg to move:—

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to improve the quality of seeds produced by the National Seeds Corporation. (224)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to set up more mechanised farms for the production of foodgrains, fibre crops, plantation crops, oil seeds and vegetables. (225)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to supply agricultural machinery and implements and various inputs for agriculture at cheap rates to farmers. (226)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to exploit ground water resources. (227)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to work out a proper scheme to provide all financial and technical assistance to allottees of surplus lands. (228)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Very slow progress in implementation of land ceiling laws. (229)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to implement minimum wages rates to agricultural workers working in various State farms. (230)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to further reduce the prices of imported fertilisers to be supplied to farmers. (231)]

[Shri P. K. Kodyan]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to pay due consideration to the recommendations of Agricultural Prices Commission in regard to procurement prices of wheat. (232)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to provide more liberal assistance to States for taking up soil conservation projects. (233)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Failure to tackle the problem of pests which limit the production of cashew nuts. (234)]

"That the demand under the head 'Agriculture' be reduced by Rs. 100."

[Urgency of evolving and implementing an extensive plan to develop cashew cultivation in the country with a view to attain self-sufficiency in the matter of production of raw nuts within a specified time limit. (235)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Failure to protect the interest of traditional fishermen who use country crafts for fishing as against mechanised fishing. (236)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Giving undue encouragement to deep-sea fishing by monopoly houses as well as multi-national corporations to the detriment of the interests of traditional fishermen and those who use small mechanised fishing boats. (237)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to organise traditional fishermen into cooperative fishing ventures using mechanised means of fishing. (238)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Need to provide housing for poor fishermen. (239)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100."

[Inadequate allocation being paid to the development of inland fisheries. (240)]

"That the demand under the head 'Fisheries' be reduced by Rs. 100"

[Need to eliminate middle men from fishing industry who exploit the traditional fishermen (241)]

"That the demand under the head 'Animal Husbandry and Dairy Development' be reduced by Rs. 100."

[Need to extend the scheme to assist small marginal and agricultural labourers in poultry, piggery and sheep production, to the new areas. (242)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Slow progress in carrying out pre-investment survey of forest resources. (243)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Failure to check ruthless exploitation of forest workers, particularly tribal forest workers; by contractors and the lack of any scheme to protect the interests of such workers. (244)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to enact a law to protect the interests of workers engaged in Tendu leaves industry. (245)]

"That the demand under the head 'Forest' be reduced by Rs. 100."

[Need to have national forest policy for the preservation, protection and expansion of the country's forest wealth. (246)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to nationalise sugar industry. (247)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to set up a net work of fair price shops to supply food-grains to vulnerable sections of the population at cheap and controlled prices. (248)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to restore food zones. (249)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Failure to control black marketing and profiteering in food-grains. (250)]

"That the demand under the head 'Department of Food' be reduced by Rs. 100."

[Need to fix targets for procurements of wheat and rice. (251)]

श्री धर्मवीर बशिष्ठ (फरीदाबाद) :
अध्यक्ष महोदय अभी नायडू साहब का भाषण सुनने को मिला। हमें बहुत खुशी है कि उन्होंने हरयाने की भी तारीफ की, पानी के मनेजमेंट की भी, पंजाब के भी कुछ आंकड़े उन्होंने दिये। अब

पता नहीं यह हकीकत थी या बनावट थी।

गुलों ने खाक मली मूंह पर आशियाने के ॥

बड़ा अच्छा है, आप ने कहा। आपने यह भी कहा कि पानी पंजाब में 75 परसेंट है, तामिलनाडु में 71 परसेंट है, आसाम में पांच परसेंट है और कई जगह के हवाले दिये और यह कहा कि इन सब को बराबर में लाना चाहिये। तो जहां पांच परसेंट आसाम में है वहां अगर 75 परसेंट हो जाय तो मेरे

अ्याल में एक फसल भी बचने वाली नहीं है। वह तो हर राज्य की अलग अलग स्थिति होती है और उस स्थिति के कारण ही वहां सिंचाई की वैसे सुविधायें दी जाती हैं। यूनाइटेड स्टेट्स और दूसरे कितने ही देश बाहर के ऐसे हैं जिन में बहुत कम सिंचित एरिया है। बारिश से फेड़ हैं लेकिन वहां बहुत सारी फसलें होती हैं। हमारे देश में दुनिया भर में लगभग 20 प्रतिशत सिंचाई है और तब भी यहां सिर्फ 15 परसेंट रकबे पर ही अच्छी तरह सिंचाई मानी जाती है। तो यह बात ऐसी है कि जिस तरीके से यह चलती है उसके मताल्लिक में यह कह सकता हूं कि इससे हमारे कृषि मंत्री बादल सहब थे, अब बरनाला साहब हैं। बादल भी पानी देता है और परनाला भी पानी देता है। तो

यह बादल है बरनाला है,
शीतल जल देने वाला है

इससे पहले भी इसी तरह आजकल हमारे जो रक्षा मंत्री है जगजीवन राम जी, उन्होंने बहुत वक्त तक कृषि विभाग अपने पास रखा था, तो उन्होंने भी बहुत तरक्की की थी।

जगजीवन जनक विदेह बनें।

जगजीवन राम जी ने खुद हल उठाया और जमीन को जोता।

जगजीवन राम जनक विदेह बनें, हल लेकर
बाहर निकल पड़े।

हलधर का बोल ही वाला है,
यह बादल यह बरनाला है।

हां इतना जरूर है, कभी कभी उसमें कि
चीनी गुड़ खाया मन भर के,

बहुत चीनी गुड़ खाया, गन्ने की पैदावार कुछ
बढ़ गई।

चीनी गुड़ खाया मन भर के,
नमकीन को कुछ अब मन तरसे।

अब वालों का भी बोल वाला है।

यह बादल है बरनाला है, शीतल जल
की मधुखाला है ॥

[श्री धमबीर बशिष्ठ]

सिचाई के लिये जो कुछ आज की सरकार ने किया है, हमारे साथी अपना दिल खोल कर देखे किसी सरकार ने इतना नहीं किया।

1.7 करोड़ हेक्टेयर जमीन को पंच साला रॉलिंग प्लान जो हम बना रहे हैं उसमें सिचाई के अन्दर ले आये। यह 25-30 साल में भी नहीं हुआ है। इसी साल में बहुत रुपया दिया गया है। मैं आपके सामने उसके आकड़े रखना चाहता हूँ। शायद आपको पता नहीं कि हमने कृषि के लिये पिछले साल 5302 करोड़ रुपया रखा था जो सारे बजट का 11 प्रतिशत था और इस साल 8600 करोड़ रुपया रखा है जाकि सारे बजट का 12.4 प्रतिशत है।

जहाँ तक सिचाई का संध है पिछली योजना में चार साल में कमी हुई थी लेकिन पिछले साल उसको बढ़ाकर 4226 करोड़ रुपया लगाया गया था जोकि बजट का 10.7 प्रतिशत था। और अब 7650 करोड़ लगा रहे हैं पांच साल में जाकि बजट का 13.9 प्रतिशत बनता है। यह बात ऐसी है जा किसी से छिपी हुई नहीं है। मैं जानता हूँ कि पानी का मसला सबसे बड़ा है। हरयाणा के मुख्यमंत्री कहते हैं कि दो चीजें ठीक कर लो—पानी का इन्तजाम कर लो और कर्प्शन दूर कर लो तो बाकी सब ठीक हो जाएगा। चुनावे फ्लड के मामले में खुद अपने मिग् पोटोकरी रख कर गवर्नर साहब, मुख्यमंत्री और दूसरे लोग हरयाणा की रूप-रेखा बदल रहे हैं। लेकिन वह बात कहा पमन्द प्रा सकती है जोही रही है। मसलन गेहूँ का भाव बढ़ाकर 105 से 110 रुपए किया गया और अब 112 रुपए 50 पैसे क्वीटल किया गया। इसी तरह से पैडी का 73 रुपए से बढ़ा कर 77 रुपए किया गया। इसके अलावा खाद में बड़ी भारी कमी की गई। नाईट्रो-जिनस खादों में 100 रुपए टन की कमी की गई। इसके फलस्वरूप हमने देश में खाद के इस्तेमाल में लगभग 27 परसेंट की बढ़ोतरी

की। 20 परसेंट खरीफ में और 27 परसेंट रबी में खाद की बढ़ोतरी हुई जिसका औसत 23 परसेंट आता है।

मेरे साथी ने एक बात कही है कि लैण्ड रिफार्मिंग भूमि मुधार को सरकार ने धीमा कर दिया है, उसको लागू नहीं किया है। मैं उनकी बाक्कीयत के लिये बताना चाहता हूँ कि टेनेन्ट हॉल्डिंग हमारे देश में कुल 8 परसेंट है और उनमें भी जा भूमि इवाल्ड है वह केवल 5 परसेंट है। मैं यह भी जानता हूँ कि एक हेक्टर में कम जमीन जा लोग रखते हैं ऐसे लोगों की संख्या मात्र करोड़ों में से साठे तीन करोड़ है यानी वे छोटे लोग हैं। जा भीडियम और बड़े लोग हैं—आज बड़े फार्म तो नहीं हैं लेकिन कुछ बड़े हैं—उनमें 11 परसेंट भीडियम है जिनकी भूमि 30 परसेंट है और इसी तरह से जा बड़े हैं वह 3.4 परसेंट है लेकिन भूमि 31 परसेंट है। मैं उनकी इस बात का मान लूँगा कि 6 परसेंट लोग ज्यादा फायदा उठा सकते हैं जा भी हम तरक्की के साधन लायेगे इर्मीलिय बग्नाला साहब ने इर्मीलिटोरियन सामायटी बनाने के लिये पेशकश की है कि सिचाई का इनजाम हाना चाहिए। जो इनपुट्स हैं, खाद वर्गह उसका बे लाग ज्यादा फायदा उठायेगे लेकिन पानी, सडक, बिजली—इन सब चीजों का फायदा इर्मीलिटोरियन सोसायटी उठायेगी। इसीलिए उन्होंने इस बात पर जाग दिया है कि सिचाई के साधन बढ़ाये जायें। आज सारी पृथ्वी पर 70 परसेंट भाग पर जल है लेकिन उसका 93 से 97 प्रतिशत समुद्र का खारा जल है। 4 परसेंट जल बर्फ में है। एक परसेंट जल जोकि मानव उपयोग के लिय है उसका यदि विश्लेषण करे तो उसका 99 परसेंट अन्डरग्राउण्ड है और केवल 1 परसेंट नदी नालों में तेजी से बहता है। नदी नालों के पानी को काबू करने के लिये और फ्लड को रोकने के लिये बिस्तृत योजनायें बनाई जा रही हैं।

मूल नायडू साहब की बात को सुन कर थोड़ी हैरानी हुई। उन्होंने कहा कि एग्रीकल्चर के बारे में कोई नेशनल पालिसी नहीं है। शायद 30 साल पहले कोई नेशनल पालिसी रही होगी? क्या यह नेशनल पालिसी नहीं है कि हमने मिर्बाई, कृषि, बिजली, बागवानी और फारेस्ट के लिये पहले के भूकाबले बहुत ज्यादा रुपये की योजना बनाई है? जो इनपुट्स किसान लेता है, जिससे उपज बढ़ती है, उसको हम बराबर कम करने की कोशिश कर रहे हैं—क्या यह प्रोमिसिव एग्रीकल्चर पालिसी नहीं है? जो जिम्स किमान उगाता है, उनके मूल्य किमान की उपज लागत को ध्यान में रख कर देने की कोशिश कर रहे हैं—क्या यह एग्रीकल्चर पालिसी नहीं है? मैं उनके एक मुद्दाव को मानता हूँ और सरकार में अनुरोध करता हूँ—एग्रीकल्चर प्राइमरी कमीशन में खेतिहर लोग भी काफी तादाद में होने चाहियें। उनकी फसलों का मूल्य बहाल किया जाता है, लेकिन उनका कोई खबर नहीं होती है। उन्होंने यह भी कहा है कि 1965 में डमको बदला नहीं गया है, मैं समझता हूँ कि उसे बदल देना चाहिए और उनमें किसानों के नुमाइन्दे भी होने चाहिये।

गुड की बात का अभी काफी जिक्र हुआ है। उत्तर प्रदेश में किसानों का इससे बहुत भारी नुकसान हुआ है। सरकार को इसके बारे में गम्भीरता से सोचना चाहिए। अगर सरकार चीनी मिल मालिकों पर ही भरोसा करेगी, तो इस साल जो हालत हुई है, ऐसी हालत फिर दोबारा भी हो सकती है। इस साल गन्ने की जिस तरह में पिटाई हुई है, कोई उसको पूछने वाला नहीं था, गुड को पूछने वाला नहीं था—ऐसी पिटाई पहले कभी नहीं हुई। हमने यह भी तय किया कि इसको एक्सपोर्ट किया जाय, लेकिन एक्सपोर्ट में भी इसको लेने वाला कोई नहीं है। गरीब पाकिस्तान की तरफ से शायद कोई एन्वॉयरी

आई हो, लेकिन उसमें भी कोई सवमेंटेशनल बात नहीं है। आज हमारा प्राथमिक कृषक गरीबी की रेखा के नीचे क्यों है? इसलिए कि कभी भी उसको पूरी तरह से मदद नहीं दी गई। कोआपरेटिव्स, सब-माजिनल-फार्मर्स, माजिनल फार्मर्स—इन सब की मदद की जानी चाहिए थी। हमारी सरकार अब उनकी मदद करने की कोशिश कर रही है। जो एग्रीकल्चर सब्सिडी था, उसमें ऐसा पता चलता है कि हिन्दुस्तान की इकानमी, खाम तोर पर कृषि इकानमी, एक पेजेंट-इकानमी है। इसमें 95 परसेंट लाग पेजेंट प्राव्राइटर्स हैं, जो बहुत छोटे हैं—उनकी मदद हर तरह में होनी चाहिए।

अभी तिलहन की बात चली थी—तेलों की हमारे यहाँ बहुत कमी है। सरकार ने इसकी पैदावार बढ़ाने के लिये काफी कोशिश की है। दालों की स्थिति को देखिये—पहले 95 रुपये मूल्य होता था, लेकिन अब सपोर्ट-पैल्यू 125 रुपये कर दी गई है। तिलहन को बढ़ावा देने के लिये सरकार को बहुत बड़ी स्कीम है—सायाबीन, सूजमुखी और इस तरह की जो दूसरी मेजर ब्राइटम्स हैं, जैसे सरसों, रेपसीड—इन सब की काफी तरक्की करने की कोशिश की गई है। तेलों के मामले में आत्म-निर्भर होने के लिये काफी जोर लगाया गया है। इसी तरह से जो दूसरी बाणिजिक फसलें हैं, जैसे मूगफली तोरिया, सरसों, इनको कोट-नाशकों से बचाने के लिये आन्ध्र प्रदेश, कर्णाटक, उड़ीसा, राजस्थान में काफी गुंजाइश है, इसका भी सरकार देख रही है। 1977-78 में, जो साल अभी खत्म हुआ है, 4.3 लाख हैक्टेयर में सूरजमुखी की पैदावार का बढ़ावा गया है। 2.5 लाख हैक्टेयर में सोयाबीन की वापस की गई है। कपास की सवण खेती, जैमी हरियाणा में होती है, उसको बढ़ाने की कोशिश की गई है।

[श्री धर्मवीर बशिष्ठ]

अभी एक माननीय सदस्य ने कहा कि हमारे पास जो फाल्सू अनाज है—50 लाख टन काफ़ी ज्यादा होता है, इसको एक्सपोर्ट किया जाय। मैं उन्हें यह बताना चाहता हूँ कि वे इस बात का ध्यान रखें कि ब्रिटेन जैसा देश जो बिल्कुल खेती नहीं करता और बाहर से अनाज मंगाता है, हमारी केलोरीक न्यूट्रीशनल वैल्यू उनके मुकाबले में आधी भी नहीं है, 50 परसेंट भी नहीं है। हम 2250 केलोरीज़ एक आदमी को यह समझ कर देते हैं कि वह काफी है। अगर देखा जाए तो हर एक आदमी पूरी तरह से पेट भर रोटी भी नहीं खा सकता है और हमें बहुत केलोरीज़ की आवश्यकता है। तो यह कहना कि हमारे पास अनाज बहुत सरप्लस है, ठीक नहीं होगा। चीनी भी हमने बाहर भेजनी इसलिए रोकी कि यहाँ पर उसको आदमी खूब खा सके। इसलिए मेरा कहना यह है कि अनाज का उत्पादन काफी हो और उसकी मात्रा बढ़ाई जाए और पर-कंपिटा कन्जम्प्शन बढ़ाया जाए। अगर हमारे पास सरप्लस होगा, तब बाहर भेजा जाएगा लेकिन जैसा मणि वाला साप होता है और वह उसके ऊपर बैठ जाता है, वैसा ही किया है। हमारे पास 2 करोड़ टन अनाज गोदामों में है और हमने लोगों को भूखा नहीं मारा है। हम कहते हैं कि लोगों को बराबर खाने को मिले और ज्यादा से ज्यादा मिले। अगर अनाज सरप्लस होगा, तो बाहर भेज दिया जाएगा।

अब मैं श्वेत क्रान्ति की बात कहना चाहता हूँ। पशु-पालन और दूध के लिए हरियाणा

इस देश में सब से अच्छी जगह है और वहाँ पर इस तरफ काफ़ी ध्यान दिया जाता है। हमारे यहाँ का जो सांड होता है, वह बहुत अच्छा होता है। हमने सुना है कि विदेशों से भी सांड मगाए गये हैं और हाईब्रिड नसल से पैदा किये गये जो बच्चे होते हैं, गायें होती हैं, उनसे दूध ज्यादा मिलता है। यह अच्छी बात है कि बाहर से सांड मगाए जाए लेकिन हरियाणा के सांडों की भी देखभाल हो और उनके बछड़े और बछियों की तरफ भी ध्यान दिया जाए जिससे हमें ज्यादा दूध मिल सके। मैं यह बता दूँ कि सन् 1973-74 में हमारे यहाँ 232 लाख मिट्रिक टन दूध हुआ था और अब 1977-78 में 272 लाख मिट्रिक टन दूध हुआ है। सकर नसलों को अच्छा बनाने में हमारे हरियाणा का विशेष स्थान है, जिसकी मेरे साथी प्रोजीशन वालों ने भी तारीफ की है और जहाँ कृषि और फसल कंट्रोल का बहुत अच्छा काम चल रहा है, वहाँ इस पर भी ज्यादा बल देना है।

इन सुझावों के साथ मैं आपको धन्यवाद देता हूँ कि आप ने मुझे बोलने का समय दिया और बरनाला साहब को, जो बजट उन्होंने पेश किया है, उसके लिए बधाई देता हूँ और उनके मन्त्रालय की मांगों को पूरे जोर से सपोर्ट करता हूँ। बहुत अच्छा काम यह मिनिस्ट्री कर रही है और पूरी तरह से हम उनको सपोर्ट करते हैं। सिर्फ एक बात यह है कि गुड और गरी के साथ भी इन्साफ हो और इसका भी हल निकाला जाए।

श्रीक.यू.

SHRI ANNASAHEB P. SHINDE (Ahmednagar): Mr. Chairman, I am thankful to you for calling me to speak on this debate. I would only crave a little indulgence from you because I have to speak so much and, I know, the time is limited. I seek your indulgence to give me a few more minutes than stipulated.

At the outset I wish to give compliments to Shri Barnala and his colleagues. Last year I gave compliments to Shri Barnala and later on Shri Bhanu Pratap Singh ji joined. I have all the goodwill because there is one common interest between them and me that agriculture of this country is dearest to all of us. I wish to pay compliments for two-three important matters which have happened in our country during the last one year. First of all this country has attained record production after 1975-76 and perhaps this year's production may be a little more than 123 millions tonnes. Secondly, this country has exported foodgrains to Vietnam, Indonesia, Afghanistan and also the Government of India has succeeded in having a deal with Soviet Union and persuaded them to accept the wheat which they had loaned to us. That was also a great achievement. Those who understand agriculture and who know the history of agriculture know that... this country started importing foodgrains in 1918 and all the data available. Every year we had to import larger and larger quantity of foodgrains. Now, this is a great historic event in the history of this country that this country is no longer required to import foodgrains and now this country is not only in a position of being self-sufficient but also in a position of exporting quantities to outside countries. This particular point is important because I consider agriculture is important just as in the world oil power is being talked of, petro power is being talked of; I see the potential of the Indian agriculture which is so rich that India can become an agri-power, as more powerful than oil power or petro power. Therefore, it

has all the potentials of becoming the first-rate agricultural country in the world.

Then, the Punjab State from which the hon. Minister comes, attained a very high level of rice production this year and I also give compliments to him for that. But he will appreciate that agricultural production does not come over night. Those who understand agriculture will know that it is a tortuous job involving various processes like research extension and building up of infrastructures during the last two decades. What has happened this year is the work done during the last two decades in this country, and as a result of that, this country is a proud country today.

Now, I would also like to criticise the Minister for some of the lapses. As I had said to Dhariaji some time back the Ministers should not consider themselves as Kings who used to say in the good old days that "Kings can do no wrong". I hope Shri Barnala will not take that position and he will accept the criticisms and the spirit behind them. I am not criticising him as an individual but as a representative of the Government of India and he will be in a position to understand the spirit behind the criticism which I shall be making. I have also one more point to make. Last year, I gave you compliments and I am glad that you have agreed to the principle of having the buffer stock. Last year some hon. Members from the Treasury Benches made some speeches against buffer stock. But fortunately good sense had prevailed and now the Government of India has agreed in principle to have buffer stock. I am only sorry that despite the buffer stock, the Ministry and the Government of India could not give any relief to the poor people during the last year and also to the poorer sections of the society. Despite a sizeable food stock, prices of the foodgrains could not be stabilised. About 40 to 50 per cent of the people in this country have only 50 paise per head per day to spend.

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Therefore, to what extent they must have been adversely affected because of the price-rise of food articles, you can well imagine.

I am only quoting some portions of the Report of the Ministry of Agriculture and Irrigation of 1977-78.

"The annual average index for cereals at 161 for 1977 was higher than the previous years average index of 152 by 5.9 per cent."

Again on page-6, it is stated like this:

"However, the average index for rice for 1977 at 164 was higher than the previous year's average index of 155 by 5.8 per cent."

"The average wheat index for the year 1977 at 156 was higher than the previous year's average of 151 by only 3.3 per cent."

Even then, it was higher despite record production of wheat.

And so,

"The average index for pulses at 198 for 1977 was also higher than the last year's average index of 144 by 37.5 per cent."

So, this shows clearly that the Ministry has failed to supply foodgrains to large millions of our people at a stable price despite a large buffer stock. And my charge against the Government is that the Government has in its policy tendency to favour private trade. This naturally gives encouragement to speculation hoarding etc. Again it is the responsibility of Government of India to give marketing support to agricultural commodities. But Government has totally failed in this. Canegrowers are in distress. Thousands of onion growers in Nasik district are totally ruined. Take the case of the tobacco growers of Andhra Pradesh; you will find the same distress. (An Hon. Member; In Gujarat also) Yes, Gujarat also. I am not referring to all because the time is limited. But my point is that you have failed

to give protection to the farmers in this country. You have not succeeded in giving them adequate marketing support and therefore you have failed to that extent in your responsibility. Take again the potato growers in the north. It is a very important crop. Recently, as a result of research, the farmers of Punjab and U.P. have become important growers of potato; a stage has come when the highest per acre production of potato is possible in this country. But unfortunately potato growers have suffered badly this year. I say this because of two reasons. The Ministry has written in its report that there is an export division also. I would come to sugar later on. As far as export policies are concerned, I should like to submit that you have a very special responsibility to protect the interest of the farmer. Why have you agreed with the Commerce Ministry to ban the export of vegetables? You say you want to give employment. There is no other field or sector of agriculture economy where you can give as large employment as in the case of vegetables. You know the farm management studies; they have given the employment ratio as 1:5 and 1:10. Employment potential is very high in vegetable growing. But unfortunately you have agreed with the Commerce Minister to ban the export of onions, potatoes and vegetables. I think it is totally wrong. You should persuade the government to remove the ban on export.

With regard to import also, I have this to say. I have already referred to this matter when I spoke on the Commerce Ministry. Swadeshi philosophy does not apply to industrial products alone. We are all swearing by the name of Gandhiji; much more the Janata Party. Then why are they importing cotton and oil seeds worth crores of rupees? Through trees of forest origin 10 lakhs tonnes of oil can be obtained. Why do they not give them more incentives. Whatever incentives are given today are not adequate. You have to give them

more incentives; at least ten lakhs of adivasis will get employment, you will get more than a million tonnes of oil seeds. Please see that you do not allow indiscriminate import of agricultural commodities into this country. Otherwise the agriculture of this country will be ruined. Just as industries required protection against indiscriminate imports similarly agricultural commodities require protection from indiscriminate imports. Therefore I have suggested to the Minister that they must have a DGTD-like institution presided over by Secretary, Agriculture or whoever else it may be, a person who understands the problems of agriculture, so that no agricultural commodities are allowed to be imported into this country without the permission of that institution.

I have another charge to make against this government. You talk loudly of land reforms. I have grave doubts whether you really believe in them. I have one specific instance. Take the case of Gujarat. The Prime Minister comes from Gujarat. Why should he not use his moral influence to persuade the Gujarat Government, if they believed in land reforms, not to accept their recommendation. The Gujarat Government had appointed a committee and it made a recommendation that ceilings should be increased. I wish, that at least when it comes to President's assent—they cannot enact a law without your concurrence—they will not agree to that proposition. Otherwise every state will come with a similar request and there may not be an end to it.

SHRI HARI VISHNU KAMATH (Hoshangabad): Has any Bill been introduced?

SHRI ANNASAHEB P. SHINDE: The report of the committee has been received. It was a committee appointed by the Gujarat government. If you have real faith in land reforms, you should see that such a proposition is not accepted even if it comes from Gujarat government. I particularly

charge the Prime Minister why he has not persuaded the Gujarat Government not to appoint such a committee. Last year I gave compliments to Karpoori Thakur, he is an honest and sincere man, I have no doubt about it. The problem of share croppers is serious in Bihar. What is he doing? All quarrels about reservations and other things are going on. I stand for protection of all poor people in this country. But the basic issues cannot be ignored in Bihar. Unfortunately Shri Karpoori Thakur is not in a position to attend to this. I charge the Janata Government that they are not serious about land reforms.

I have also another charge: the Janata Government is against modernisation, against development of science and technology and modernisation. Why have you allowed the Planning Commission to appoint a committee to examine the problems of tractors in this country, whether tractors are re-required for agriculture or not? Only last year, the National Commission on Agriculture, of which Shri Mirdha was the Chairman, they submitted a report and they made some recommendations to the Government of India. All those detailed recommendations are available. Then a number of other Committees like National Council of Applied Economic Research, Institute of Economic Growth, New Delhi, Administrative Staff College of India, Hyderabad, all these bodies have gone into the problems of tractors in this country and I am quite sure that in the Agriculture Ministry both the Ministers are so knowledgeable and they have a very competent team of officers and if they have asked them to give their opinion on this problem, they would have given their opinion that tractors are not harmful in this country. You know, some of my colleagues also have doubts that the use of tractors would displace labour. It is entirely wrong because you have to be guided by practical experience. Punjab has the largest tractors population in this country and today I have seen that with my own eyes that labour from Bihar are requir-

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ed to be employed in Punjab for agricultural operations. That means they are totally short of manual labour. As a result of tractors, unemployment would not come. Of course, as a result of tractors, bullocks' employment would come down, but bullocks are totally inadequate in this country. There had been a number of studies on this problem about the availability of draught cattle and all the studies have indicated that there is no adequate draught cattle in this country. I have no time to go into the details. I would only make one suggestion. Even the fodder resources are inadequate and if the fodder resources are to be utilised for the maintenance of cows and not for the maintenance of bullocks, it would be better for milk production because our children are also starving for lack of milk and nutrition.

SHRI HARI VISHNU KAMATH:
There is Janata Tractor now.

SHRI ANNASAHAB P. SHINDE:
Janata Tractors? Some of you do not understand the problems of the country. Kamath Saheb, you will excuse me. They have come out with a declaration that they have exempted tractors below 12 h. p. from excise duty. Now in this country there is hardly anybody who purchases and uses tractors which are below 12 h. p. So to come with such propositions like this, it is only an attempt to deceive the public opinion. I wish the Agriculture Minister would be in a position to clarify this matter.

Then about science and technology. The Government of India have taken a number of decisions like, not to have a nuclear explosion, the way CSIR has been reorganised, a number of things may appear to be unconnected and what happened at Pantnagar, apparently one would think that these are not connected things. To my mind, the Government of India has started neglecting the scientific organisations and

started taking political decisions in regard to scientific matters. The world knows how because of political interference, the Soviet Union suffered in the field of science and research. We know China's recent experience, as a result of the Cultural Revolution, they have a terrific set back and in fact recently the present Chinese rulers are trying to rectify this. Please see to it that there is no political interference in agricultural research activities. I am sorry that some of the Janata Members—I do not know who briefs them—they signed a memorandum against some scientists. I am glad and I congratulate Shri Bhanu Pratap Singh for the stand he has taken in the matter. He has also issued a statement clarifying the position. But why should this position come? My only advice to the Government, if you think it worthwhile, is that whenever you have doubts about the functioning of scientists, please appoint a competent team of scientists to go into their working. Fortunately in this country we have very good talents, very good scientists and they will give you very good advice. Appoint if necessary the scientists in whom you have trust and do not be misled by your political judgements or other judgements. Otherwise, that will land you in trouble. Therefore, I would beseech you not to have any political interference in scientific activities in this country because we have the first rate talents in the world. Our success in wheat production, in rice production, our new discoveries in the field of cotton and potato, and a number of other things are merely because of research findings and wherever research findings have not been there, for instance, in pulses, we are still struggling with the problem. Likewise, in the case of oilseeds we have no research finding and we are struggling with the problem. So, what is necessary is research finding and we have to strengthen the hands of our scientists, fortunately, this country has the best scientific talent in the world. The way our agricultural institutions have been reorganised, I am quite sure they will

be in position of considerable strength. I hope you will be guided by commonsense. I have a grievance that you have not issued that statement which Mr. Bhanu Pratap Singh issued. You are the President of ICAR and it was your duty to do it. When the eminent scientists are openly criticised, people expect a statement from you. You have let down the scientific community badly. It is not a question of individuals, individuals come and go. It is a question of the prestige of the scientific community. Whenever such things arose, Shri Jagjivan Ram and other eminent persons who headed this body always defended the scientists without any reservation. You should have also done it.

14 hrs.

I also make the charge that you have started neglecting the scientific institutions. All of us know what happened in Pantnagar. I agree that these are not areas for trade union agitations. Therefore, your responsibility is all the more. If the scientists or other poorer sections who work there have some grievances, you must be very alert and attend to their problem. The problem was kept pending for a few months. Nobody attended to it. Now, it is an institution with world fame in agriculture. What will happen to research there? There will be a set-back of ten years. It is not easy to rectify it by words or statements. You have miserably failed in your duty. It is a joint responsibility. There also, it is the Janata Government. I wish you will not neglect our research institutions.

You have a rural development department and you have a responsibility to provide employment to the rural people. In your report, you have referred to schemes of Rs. 20 crores and you have been tom-tomming about it and about the scheme 'Food for World Programme' etc. My charge against you is, why has Presidential Assent not been given to the Employment Guarantee Scheme of Maharashtra?

After all, the rural development department has a special responsibility in it. You think prohibition should be given greater priority. I am not against prohibition, but we know what happened in Maharashtra. For 20 years we tried prohibition there. I am glad some senior Janata Party members including Kamathji have been bold enough to make a statement against the Prime Minister.

SHRI HARI VISHNU KAMATH: I wish it success, but it was a flop in Maharashtra.

SHRI ANNASAHEB P. SHINDE: There is a common talk in the town and I hope the minister will take the warning. They say, Mrs. Indira Gandhi's government was defeated because of *nasbandhi*, but Shri Morarji Desai's government is going to be defeated because of *nasbandhi*. Please take the warning. We should know what should be the first priority. The Janata Government people are all good and I am sure they would like the rural poor to be provided with employment. Have you any difference with any provision made in the Maharashtra Government's Employment Guarantee Scheme? I will read the provisions:

"to make effective provision for securing the right to work by guaranteeing employment to all adult persons who volunteer to do unskilled manual work in rural areas in the State of Maharashtra. Whereas it is expedient to make effective provision for securing the right to work laid down in article 41 of the Constitution of India by guaranteeing employment to all adult persons who volunteer to do unskilled manual work in rural areas in the State of Maharashtra."

All this has been envisaged in the Constitution. I was trying to understand why Shri Morarji Desai is not agreeing to it. I listened to his argument. He says, the State Government should have prior consultation with the centre. That is a technical

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argument. I tried to understand the real thinking of the Government of India. Fortunately I came across a speech by Mr. Lakdawala. He is the mentor of the Government. These are the theoretical objections why they are not giving special attention to the Employment Guarantee Scheme. He said:

"In Maharashtra, where the scheme is most developed, and public works are better planned they have to be adjusted to the locale and seasonal employment cycles of the unemployed which makes it difficult to achieve a proper benefit-cost ratio or encourage proper migration."

I really pity Mr. Lakdawala. I would like to submit that one has to understand the problems of agriculture in the country. We have irrigation. You may invest 40 per cent or 50 per cent on agriculture. But that is not going to solve the problems of poverty in this country. Then, there are a number of studies, I need not go into them. Even the latest study is by Mr. V. Sarveswara Rao, Agro-economic Research Centre, Andhra University. There, they have studied the problem of Ramachandrapuram taluk of East Godavari District and this Report was submitted only on 25-10-1976. In all these reports, whether it is the book on poverty by Dandekar & Rath and in a number of other books you will find that only development does not lead to elimination of poverty. If we have to eliminate poverty, we must see that the people are employed because in the rural areas 40 to 50 per cent are under-employed or unemployed and that is the basic reason of their poverty and that is why they earn less than 50 Paise a day and they have nothing to spend. About the cost-benefit ratio, in this country, even while the previous

regime was in power, some distortions were coming up as far as the agricultural sector is concerned because the rich are becoming richer and richer and the poor are becoming poorer and poorer, and some rectification steps were necessary. Therefore, a number of steps were taken at that time. For instance, all the Schemes—the Small Farmers' scheme, drought-prone area schemes, schemes for weaker sections, schemes for tribal areas and hill areas, all these schemes provided rectification mechanism. Not that they would solve the whole problem. Mr. Lakdawala says about the cost-benefit ratio I wish he appreciates human consideration. If you bring in cost-benefit ratio, you have to examine the cost-benefit ratio in respect of prohibition. I challenge the Planning Commission whether they have examined the cost-benefit ratio of prohibition. I also challenge them that if the cost-benefit ratio is to be taken into consideration, all these schemes for weaker sections and small farmers will have to be given up. What is this approach of the Planning Commission? I do not know. Mr. Lakdawala does not understand the aspirations of millions in this country. The main reason why the Janata Party's support is being eroded very fast is that they are totally failing to understand the socio-economic problems and urges of the millions of poor people in this country and that is why you are in difficulties. Mine is a criticism not with any animosity, but in order to make you think about some of these problems and I hope that you would be good enough to use your Ministry's influence with the Home Ministry to get the Presidential assent to the Maharashtra Employment Guarantee Scheme.

Then, Sir, on sugar, I think here also if I can say in one sentence, you have succeeded in mismanaging the sugar economy and sugarcane economy of this country. I have very sound reasons for that. There is no

time for me to elaborate. For instance, you announced the minimum sugarcane prices based on a recovery of 8.5 per cent. I ask you this question: Why did you announce it? Because, formerly this price mechanism is used for fixing the levy prices. You have given up that principle. You are not using that price mechanism. The prices which you have announced, you are not giving to the farmers. Then, why did you announce this? What is the purpose of this announcement? Only in order to deceive the people and hoodwink the public opinion? This is my question. Secondly, about the way you are fixing up sugar prices, the hon. Members will be surprised to know about this. Take the case of Haryana, for instance. Haryana sugar price is Rs. 187 per quintal while Punjab sugar price is Rs. 232 per quintal. This is the control price, levy price which the government fixed. What is the difference between Punjab and Haryana—the same agro-climatic zone? The difference is so much. Again, what is the price in Andhra and Karnataka, Maharashtra and Gujarat. There is so much difference. Andhra price is Rs. 190 per quintal and Karnataka price is Rs. 159 per quintal. Sir, 65 per cent of the production is taken at this price. Similarly, what is the difference between Gujarat price and Maharashtra price? Maharashtra price is Rs. 173 per quintal and Gujarat price is Rs. 189 per quintal. I tell you that the reason is, you took a Cabinet decision because this Government in your wisdom referred this matter to BICP, which is known as the Bureau of Industrial Costs and Prices. Now, normally, sugar is a very sensitive subject, because even with a difference of one rupee in the price structure, crores of rupees will move this side or that side. Therefore, it has always been the convention that the sugar price should not be fixed arbitrarily, but it should be done on the basis of some technical reports, reports of Commissions etc. You took

a Cabinet decision on that that sugar prices would be fixed on the basis of the Report of Bureau of Costs & Industrial Prices and you made a public announcement. But when it came to the fixation of price, you did not stick to the Cabinet decision. Are you aware of what is appearing in the press about what you have done? The country will ask you, will hold you responsible, now or later on; you should remember this. You have committed a very serious wrong by having arbitrarily announced the price of sugar. There is a signed article in a magazine of the Ananda Bazar Publication which says:

“According to informed sources, the sugar levy prices fixed by the Government for the 1977-78 season are without any scientific basis and would not stand in a court of law. The sugar levy price is the procurement price for buying sugar for distribution through fair price shops. The levy price, fixed by the Government for the October to September sugar season, was raised by Rs. 18.03 per quintal for all factories in the 16 zones of the country.....

Under the uniform price increase, east U.P., south and north Bihar and Punjab have benefited the most while west U.P., Andhra Pradesh, Haryana and Maharashtra have not. But the interesting part of this story concerns the people who exerted the pressure for the move. East UP benefited because Bhanu Pratap Singh, Union Minister of State for Agriculture, is from there. Punjab was favoured because of Barnala but why was Shanti Bhushan interested in south and north Bihar? It is alleged that the Law Minister pleaded the cause of south and north Bihar? It is alleged that the Law Minister pleaded the cause of south and north Bihar and the Punjab because that is where the

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Thapar Group has its sugar factories."

'This is from *Sunday* of 2nd April.

Now you have given up all principles over-board by announcing this price. There are basic flaws in this, because you are encouraging uneconomic production. Land in this country is limited. We have to make the land to the maximum use. All along, a number of Commissions and expert committees have gone into this and they have all said: wherever the sugar recovery is the highest in this country, you should really try to encourage production in that area. But what you are now doing is that you are encouraging production in an area where land can be profitably used for other crops, which is against the national interests. I think in regard to land use you have to revise your policy. As far as the farmers' interests are concerned, wherever the farmers can get the maximum benefit, in whatever part of the country it may be, it should be encouraged. I stand for it but I have grievance against such a policy. I am only against your following a wrong policy, because these are very serious matters and against national interest.

You stopped the export of sugar last year and this year also. For what purpose? Many hon. Members are not perhaps aware of how serious the situation is. I quite agree that if sugar is required for domestic consumption, by all means, do not export it. You can even keep 10 per cent reserve, over and above the domestic consumption requirement. But this year we are going to have a production of 60 lakh tonnes. We have a carry over stock of 16 lakh tonnes, making a total of 76 lakh tonnes. The total requirement of this country, even if you liberalise the supply, including the requirements of the

defence services, is 45 lakh tonnes. What are you going to do with the surplus of 31 lakh tonnes? You are going to export 6 lakh tonnes. The rest of the sugar is going to rot at the expense of the country. Already you have taken the country into a reverse direction, because the growth rate of export has come down. You are not allowing this surplus sugar to be exported and the result is that hundreds of crores worth of sugar is rotting in the godowns. I do not understand this policy of the Government.

You can export more. In fact, this position has been examined by a number of Commissions. One of the most important Commissions that examined this question was the Sen Commission in 1964-65, which said that this country can export 5 to 10 lakh tonnes. In fact, you can export more than 10 lakh tonnes. Particularly from States like Maharashtra, North Karnataka, Gujarat, Andhra Pradesh and Tamil Nadu, you could earn Rs. 6,000 to 7,000 rupees of foreign exchange per acre even at the lowest price which is prevailing in the international market. Just imagine how much you have lost during the last two years. You may say that there will be price fluctuations and losses. Why don't you have a Price Fluctuation Fund for covering that? So, that is not an argument. You have already committed this mistake. But, if you are going to rectify all the mistakes of Mrs. Gandhi, why don't you rectify this?

You say you are setting up commissions and expert committees. I challenge you to say whether you have fixed this price on the basis of an expert committee's report. Why should you make a departure from the recommendations of the Bureau of Industrial Costs & Prices? You use commissions only for political purposes and not for economic purposes. For politicians what is necessary is to see particularly that commissions' reports are adhered to as

far as economic matters are concerned, because that is a very delicate and dangerous field.

It is a good thing that you are having additional irrigation, I welcome that, but there is a very important factor which is a missing link in this country. There are vast drought-prone areas in Haryana Rajasthan, Bundelkhand, Madhya Pradesh and in the south. In the rainy season there is a lot of surplus water flowing in the rivers. All this water should be taken to the drought areas and canals should be constructed to enrich underground water, so that the water level does not go down. It is possible to do this. I think you should prepare a master plan for that.

In this country, terrific erosion of land is taking place. It was Plato, the great philosopher, who said that when erosion takes place, the vegetation cover is destroyed, it is like a body without flesh, with wated bones. The Himalayas and the Sahyadri in our country are in a very unfortunate position, and the only possibility of developing this country is by growing more trees, by afforestation. This is what John Kenneth Galbraith said recently about China:

"The hills of China, which I had always heard of as being bare, are no longer so. Everyone one sees evidence of the most enormous amount of afforestation—some of its deciduous that I cannot identify, some that looks like Norway pine."

Unless we take up this programme on a massive scale, there is no future for the country, and there will be serious difficulty, and the prosperity of the future generations will be affected.

I am thankful to you for giving me this opportunity.

श्री राम शर्मा (बरेली) : सभापति महोदय माननीय कृषि मंत्री जी ने जो अनुदान 554 LS—12

पेश की है, मैं उन का समर्थन करने के लिये खड़ा हुआ हूँ। पूर्व इस के कि मैं अपनी बात कहूँ, मुझे शिण्डे साहब की बातों को सुन कर बड़ा ताज्जुब हुआ और कुछ तकलीफ भी हुई। शिण्डे साहब एक बहुत लम्बे जमाने तक भारत सरकार के कृषि विभाग से सम्बद्ध रहे हैं। उन्होंने अपनी सारी गलतियाँ बरनाला साहब के मिर पर लगा दी। इतने सालों तक जो खराबियाँ इन महकमे में पैदा हुई और हमारे मुल्क की जिस तरह से बर्बादी हुई—उन का कोई जिक्र उन्होंने नहीं किया। मैं उनसे एक बात पूछना चाहता हूँ—पिछले 25-30 साल के जमाने में किस प्राबलम का साल्यूशन भारत सरकार के जरिये से हुआ? जब स्वराज्य भ्रम्या, ता गांधी जी के विचार सब के सामने थे और सब हम बात को जानते थे कि इस मुल्क में 80 फीसदी ब्राह्मणी ग्रामीण क्षेत्रों में रहते हैं, गाँवों में रहते हैं, गाँवों और ग्रधोगति को पहुँचे हुए हैं। उस समय हम बात का प्रयास क्यों नहीं किया गया कि सब से पहले ग्रामीण जनता की समस्याओं का हल हो। बाहर के मुल्कों की तरफ पहले ध्यान गया, रूस की तरफ ध्यान गया और यह तय किया गया कि बड़े-बड़े कारखाने खड़े किये जायें, हवाई जहाज मंगाये जायें, एरोप्लेन बनाये जायें, शहरों को सजाया जायें, लेकिन इस तरफ ध्यान नहीं दिया गया कि इस देश में 80 फीसदी लोग किस बुरी तरह से जिन्दगी बसर कर रहे हैं, उन के लिये भी कुछ किया जाय, उन की प्राबलम को हल किया जाय। शेरर-क्राफर्स की हालत को देखिये—प्राज भी बिहार, उत्तर प्रदेश या जहाँ-जहाँ शहर-क्राफिंग है, उन लोगों की किस कदर दुर्दशा की गई है। खेती करने को उन का दिल नहीं करता है, मजबूर हो कर खेती करते हैं। न मालिक जमीन की उस में दिलचस्पी है और न शेरर-क्रापर की

[श्री राम मूर्ति]

दिसचस्पी है, क्योंकि उन को कुछ नहीं मिलता है।

सिंचाई के मामले में देखिये—107 मिलियन हैक्टर जमीन को सिंचाई देने का लक्ष्य बनाया गया था, लेकिन इतने सालों में 24 या 25 फीसदी से ज्यादा सिंचाई हासिल नहीं कर सके हैं। तीसरी योजना तक सिंचाई की प्रगति अच्छी हुई। प्रायः चौबीसवीं और पांचवीं योजना को देखिये क्या सिंचाई में तरक्की हुई। पांचवीं योजना में 12 मिलियन हैक्टर का लक्ष्य बनाया गया था लेकिन 4 मिलियन हैक्टर ही हो पाया। ये कमियां हैं और जब चर्चा करते हैं तो जो धाज के हुकमरान हैं, जनता पार्टी की सरकार है, उसके सर पर सारी खराबियां लाद दी जाती हैं। इतना बड़ा यह मुल्क है और जितना बड़ा यह मुल्क है उतनी बड़ी उस की समस्याएँ हैं। मैं उन के धाकार, मेगनीट्यूड की तरफ प्रायः का ध्यान दिलाना चाहता हूँ। अगर हम हिमालय पहाड़ से नीचे देखें, तो उत्तरी भारत में कितनी सड़त सर्दी पड़ती है और कितनी सड़त गर्मी पड़ती है लेकिन अगर दक्षिण की तरफ देखें तो वहाँ न ज्यादा सर्दी है और न ज्यादा गर्मी। वहाँ जो गन्ना पैदा होता है उस को कन्टेंटस कितनी रिच है और हमारे यहाँ जो पैदा होता है, उस की क्या हालत है। बिहार और ५० पी० में इतनी कोमियाँ के बाद भी हम दक्षिण का मुकाबला नहीं कर सकते हैं। वहाँ पर 13, 14 पर सेन्ट रिचबरी होती है जबकि हमारे यहाँ 10, 11 पर सेन्ट से ज्यादा नहीं हो पाई। गन्ने का जिक्र करते हुए इस बात का लिहाज नहीं रखा गया और धाज तक सरकार ने गन्ने के बारे में कोई ध्यान नहीं बनाया। इस मुल्क में आबादी के लिहाज से कितनी बीबी

की जरूरत है और कितनी जमीन के ऊपर गन्ना होना चाहिए, इस का कोई ध्यान नहीं बनाया गया। ईंधन-बर्बोस से न सब खेती होती चली जा रही है। इस साथ गन्ना ही गन्ना है और उस की जो इस बर्बोस हालत हुई है उस को देख कर लोग धाने कम गन्ना पैदा करने और फिर कमी होती चली जाएगी। इसलिए मैं मंत्री जी से इस बात की दरखास्त करता हूँ कि धाज सब से बड़ी प्राथमिकता इस बात की है कि हमारे मुल्क में खेती का एक मास्टर ध्यान बनाया जाए और इस बात को ध्यान में रखा जाय कि जो 70 फीसदी मार्जीनल और छोटे कामतकार हैं, लैबलेस है जो खेती से जुड़े हुए हैं, उन की हालत सुधारायनी है। जनता सरकार की पूरी कोशिश है कि काफी मिकदार में छोटे किसानों के ऊपर खपया खर्च किया जाए और ऐसे साधन पैदा किये जाएँ कि उन की जो उपज हो, वह अच्छी होने लगे। दो साल अच्छी बारिश हो गई और हमारे यहाँ नेहूँ का धाज बड़ता चला गया है और धाज धनाज की कोई कमी नहीं है। इतना बड़ा जो किसानों का समूह है, उस की खेती अगर अच्छी होने लगेगी तो इन मुल्क में बड़ी तरक्की होगी। इसलिए इस बात की जरूरत है कि खेती का मास्टर ध्यान बनाया जाए और कौन सी फसल कितनी होनी चाहिए, यह देखना चाहिए। हमारे देश के 75 फीसदी धादमी चावल खाने वाले हैं और तमाम कोमियाँ के बावजूद चावल का उत्पादन 2 करोड़ टन से बढ़ कर 4 करोड़ टन ही हो पाया है और नेहूँ का उत्पादन 65 लाख टन से बढ़ कर ढाई करोड़ टन हो गया है। जनता प्रायः से लीजिए। 15, 20 साल के अन्दर 10 12 लाख टन ही बढ़ा है और धरहर 17 लाख टन की 17 लाख टन ही चली धा रही है और दाल जोकि प्रोटीन की सोर्स है, उन का उत्पादन इतने साथ भीत जाने

के बाव भी नहीं बढ़ा है। चीनलसीड्स की पैदावार सन् 1951 में 50, 51 लाख टन की थीर 25, 26 साल बीत जाने के बाद वह केवल 10, 12 लाख टन ही बढ़ पाई है। तो अगर हम इस तरह पूरा ध्यान नहीं देगे, स्थिति ऐसी ही बनी रहेगी। अगर देश में फटिलाइजर की कमी रहेगी और आबादी ऐसे ही बढ़ती रहेगी तो इस देश की बजटिबल आयल बाहर से मंगाना पड़ेगा, मिल्क पाउडर भी मंगाना पड़ेगा इसके सिवाय आपके पास कोई रास्ता नहीं है। मुझे इस बात की बड़ी खुशी है कि सरकार ने डेयरी उद्योग का एक बड़ा भारी प्लान बनाया है। इसका इम्प्लोमेंटेशन अच्छी तरह से होना चाहिए। यह नहीं होना चाहिए कि हर गांव में आप दो-चार जानवर खरीदवाएं। जैसा कि सरकार की एजेंसियां इस तरह रुपया खर्च करने में मंहीर हैं। इससे काम नहीं बनेगा। जैसा कि गुजरात में हो रहा है, आपको हर प्रदेश के अन्दर सेक्टर छोट लेने चाहिए जहां इंटेंसिव तरीके से इस काम को करना चाहिए : तभी नई योजना का कोई असर हुआ करता है और लोगों को भी फायदा होता है। इस तरह से गावों में योजना का फलदा भी हुआ करता है। पांच सौ करोड़ रुपया इतने बड़े मुल्क के लिए कोई खोज नहीं है। यह और भी बड़े बड़े मुल्कों में स्कीम चल रही है। आप जानते हैं कि जानवरों की कितनी कीमत बढ़ गयी है, हमारे मुल्क के अन्दर केटल को इतनी बुरी हालत है कि यह काम एक-दो साल में नहीं हो सकता है। अगर 10-15 साल बराबर सरकार का ध्यान इस बरफ रहा तब जा कर हालत अच्छी हो सकती है।

हमारे मुल्क में 1951 में 40 करोड़ आबादी थी। वह बढ़ कर 55 करोड़ हुई और अब करीब करीब 60 करोड़ से

ऊपर हो गयी है। जितनी हमारी आबादी बढ़ रही है, उस लिहाज से हमारी पैदावार नहीं बढ़ रही है। खेती की ग्रीष रेट 2.6 से घट कर 1.9 रह गयी। हमारे मुल्क में केवल 12 डिस्ट्रिक्ट्स ऐसे हैं जहां खेती की ग्रीष रेट 5 परसेंट हो पायी है और कुल 15 डिस्ट्रिक्ट ऐसे हैं जहां 15 परसेंट ऐसे खेती करने वाले हैं जिनको एक एकड़ में 6 सौ रुपये की बचत हुआ करती है। बरना लोग गरीबी की हालत में पड़े हुए हैं। उनके पास खेती के अलावा और कोई साधन नहीं हैं। इस मुल्क का 70 फीसदी आदमी किसान के रूप में प्रामोण क्षेत्रों में काम करता है। इनमें से 43 फीसदी आदमियों के पास अपने खेत हैं, अपनी जमीन हैं। 26-27 फीसदी ऐसे लोग हैं जिनके पास कोई जमीन नहीं है, जो साधन विहीन हैं। वे भी खेती से सम्बद्ध हैं। अगर पैदावार अच्छी हो जाती है, बारिश हो जाती है तो कुछ मिल जाता है। यह कैफियत हमारे मुल्क की है :

हमारे मुल्क में 52 फीसदी आदमी स्माल फार्मर और मारजिनल फार्मर है। छोटे खेत होने से तरकी नहीं होती है, ऐसी बात नहीं है। ताईवान और जापान में भी छोटे खेत हैं लेकिन उनके पास पर्याप्त मात्रा में साधन है, पानी है, फटिलाइजर है, पेस्टिसाइड्स है, अच्छे कोम्पोस्टिबल हैं जो यह देखते हैं कि काम ठीक हो रहा है या नहीं हो रहा है : अगर ठीक नहीं हो रहा होता है तो अपने आप एकसन लेते हैं। ऐसा अगर हमारे मुल्क में भी ही तो यह मुल्क सिर्फ अपने खाने के लिए ही नहीं बल्कि इस मुल्क से बाहर भोजने के लिए भी गल्ला पैदा कर सकेगा : हमारे पास 1 लाख टन का स्टॉक बन्

[श्री राम मूर्ति]

गया है। यह अपनी पैदावार का नहीं है। इसमें अमेरिका से आया हुआ भी गेहूँ है। हमें किसी कर्म-लैपेसी में नहीं आना चाहिए। खेती की बात है कि इस साल फसल अच्छी है। बम्पर क्राप होने के आसार हैं। लेकिन हमारे मूलक में परमात्मा की तरफ नजर रहती है कि कहीं वह नाराज तो नहीं है। राज डर लगा रहता है कि कहीं आलेन गिर जाए फसल बर्बाद न हो जाए। यह हालत है हमारी।

मैं मंत्री जी का इस तरफ ध्यान आकर्षित करना चाहता हूँ कि वे एक ऐसी साइंटिफिक अप्राच में काम करें कि जिससे इस मूलक की पैदावार में बहुत इजाफा हो जाए। यह ठीक है कि एक साल के अन्दर कोई कुछ नहीं कर सकता है। लेकिन जब तक साइंटिफिक रिसर्च साइंटिफिक डेवलपमेंट और एक्सप्लोरेशन इन तीनों का समन्वय नहीं होगा तालमेल नहीं होगा तब तक कोई तरक्की नहीं हो सकती है। किम कदर अच्छे क्यालात के साथ स्वर्गीय मेहता साहब ने एक कमेटी बनायी थी जिससे ब्लाक कमेटियों और पंचायती राज का एक नया नक्शा सामने आये इस क्याल से बनायी थी कि हमारे मूलक के लिए खूबहाल हो, अच्छी तरक्की करे। लेकिन वह भी भ्रष्टाचार के जाल में फस गयी। विचार था कि ब्लाक कमेटियों के द्वारा ग्रामीण जनता की पूरी सेवा हो, उन्हें उन्नति के रास्ते पर लाया जा सके। कर्मचारी गण धरो में जा जा कर विज्ञान से क्या क्या तरक्की हो सकती है, बतावें। हुआ यह कि अगर पानी के कुएँ की जरूरत है तो जरूरत मद्द दख्खिस्त लिये फिर रक्षा है। वृत्त है कि

तुम्हारी दख्खिस्त गलत है। क्या गलती है कोई बताने वाला नहीं है। जब फसल में बीमारी लग गई तब ध्यान गया कि कुछ दवाइयों का छिड़काव होना चाहिये ताकि बीमारी दूर हो। एक बात नहीं है, कई बातें हैं, लेकिन समय कम होने की वजह से सब में नहीं जा सकता। जो हमारा नया ढांचा बनना चाहिये वह इसके बरखिलाफ बनना चाहिये। आन-रेरियम पाने वालों को ज्यादा ऐम्प्लाय करना चाहिये। फर्टिलाइजर अगर ज्यादा लगायेंगे तो उस इलाके के कार्य वर्ताओं को ज्यादा कमीशन मिलना चाहिये, तब धादमी की दिल-चस्पी होगी। लेकिन आज तो कर्मचारी जानते हैं कि पहली तारीख को उनको तनख्वाह ठीक मिलेगी और तनख्वाह भी बढ़ रही है फिर उसे क्या फिकर होगी काम की? एक कुदरती आदत कर्मचारी के अन्दर बनी है आराम की, वह कुछ नहीं करना चाहता। मिशनरी जील मूलक में नहीं है। इसके लिये लैंड ग्रामी बनाने की जरूरत है जो हर छोटे किसान के पास पहुँचे और पता लगायें कि उसको किस चीज की जरूरत है, वह उसको कैसे दिलायें। जब तक यह नहीं होगा तब तक रफ्या दे देने से ही काम नहीं चलेगा। इनफ-स्ट्रक्चर अब तक नहीं होगा तब तक काम नहीं बनेगा। कोटेज इन्स्टीज, स्माल स्कूल इन्स्टीज रूरल इड्यु में लगायी जायें। कैसे लगायी जायें जब तक उसको कोई बताने वाला नहीं है। हर धादमी चाहता है कि हम काम करें लेकिन वह कैसे करे इसके लिये भी तो कोई मार्गदर्शन और सहायता करने वाला होना चाहिये। खाली कह देने से ही तो सब काम नहीं हो जाता। जो डिबीजनल कमिशनर्स हैं जिनके सुपुर्द डेवलपमेंट का काम है वह अभी तक नहीं जानते हैं कि उनको क्या करना है। यह सब जानते हैं, सरकार चाहती है कि कोटेज इन्स्टीज चलें, और अगर ऐसा नहीं होगा तो करोड़ों धादमी जो शहरों की तरफ भाग रहे हैं वह नहीं बनेगा। लेकिन उसको प्रमल में खाने के लिये पूरा ध्यान

देना चाहिये, और जब तक ऐसा नहीं होगा काम नहीं बनेगा ।

सभापति महोदय, खेती का बहुत धनिष्ठ सम्बन्ध है सिंचाई से जब तक हमारे पास सिंचाई में खासा धन लगाने के लिये नहीं है उस वक्त तक खेती भी अच्छी नहीं हो सकती है । और केवल परमात्मा की तरफ ही देखते रहेंगे । अगर वर्षा अच्छी हो गई तो फसल अच्छी हो गई और नहीं हुई तो फसल बरबाद हो गई । इस तरह से काम चलने वाला नहीं है । आपने 140 मिलियन टन अनाज की उपज का लक्ष्य बनाया है, 1978-79 में उतर देते वक्त मंत्री जी बतायें कि कैसे यह टारगेट पूरा करेंगे वर्षा हो जाये तो टारगेट पूरा हो जाय, और अगर नहीं तो उस वक्त क्या आप इस टारगेट को पूरा कर सकेंगे, यह मंत्री जी हमको बतायें ताकि हम भी लोगों को बता सकें ।

सिंचाई के बारे में मैं यह कहना चाहता हूँ कि हमारे देश में राजस्थान कनाल बहुत बड़ी कनाल है, दुनिया के मुल्कों में इतनी बड़ी कनाल कम है । यह खूबी की बात है कि बाहर के देशों से रुपये की ज्यादा मदद मिल रही है । जितनी जल्दी इस नहर को बनाया जा सके उसे बनाना चाहिये । क्योंकि राजस्थान की जमीन अभी बंजिन है और बड़ी पैदावार की उसमें पोटेन्शियलिटी है । जितनी जल्दी इस कनाल को बनाया जा सके बनाना चाहिये ताकि हमारे मुल्क में पैदावार बढ़े ।

इसी तरह से कोसी प्रोजेक्ट है । प्रोजेक्ट बन गया, काम पूरा हो गया, लेकिन कोसी पहाड़ से देश में आती है जिसकी बजह से नहरों में सिल्टिंग हो रही है । इस तरफ आपको ध्यान देना चाहिये । अगर की सिल्टर्स नहीं लगायेंगे तो नहरों की ऐफीशियेंसी गिर जायगी और नहरों में उतना पानी नहीं जा सकेगा जितना कि हम चाहते हैं । उत्तर प्रदेश के प्रन्वर हरिद्वार में नरौरा में और दिल्ली के पास

ओखला में नौनों हैडवर्क्स 100 साल के हो गये हैं और उतनी ही उनकी जिन्दगी है यह तीनों सिस्टम उत्तर प्रदेश की लाइफ लाइन हैं । शारदा तो अभी 50 साल से ही है । लेकिन जब तक उनको फिर दोहरा कर नहीं बनाया जायगा तब तक बड़ा खतरा है । और अगर अभी टूट फूट हो गई तो बरबादी हो जायेगी । इसलिये केन्द्रीय सरकार सहायता देकर उत्तर प्रदेश की इन तीन योजनाओं को पूरा कराये ।

एक बात मैं यह और अर्ज करूँ कि वर्षा की वजह से हमारे मुल्क में पानी बहुत होता है, इस बात की भी कोशिश होनी चाहिये कि हमारी जो नहर आगे बनें वह धान की पैदावार को ध्यान में रख कर नरौरा हैडवर्क्स जो कि लोअर गंगा पर बना हुआ है धान खेती के बारे में जो तर्जुबी किया गया इससे एटा, फरुखाबाद, फानपुर, अलीगढ़ वगैरह जिलों में एक दम लोगों की गरीबी दूर होने में सहायता मिली । वहां इतनी पैदावार बढ़ी कि लोगों में खुशहाली हो ने लगी । अगर इस तर्जुबी को मुल्क के और हिस्सों में भी फैलाया जाये, इस्तेमाल किया जाये तो मैं उमीद करता हूँ कि हमारे यहां धान की पैदावार बड़ी मात्रा में होगी जिसे हमारा मुल्क भी खा सकेगा और दूसरे मुल्क भी खा सकेंगे । इस बात का विशेष ध्यान होना चाहिये ।

यू० पी० में गंगा पर टिहरी डैम बनना बहुत आवश्यक है । जितनी पोटेन्शियलिटी गंगा और अलखनन्दा में है, उतनी किसी नदी में नहीं है । यह नदी बर्फीले मैदानों से आती है, जाड़ों में जब कि नदियों में पानी बहुत कम हो जाता है, तो भी गंगा में 5, 6 हजार क्यूसेक पानी रहता है । चाकरा भी नेपाल से आती है, वह भी बर्फीले मैदान से आती है, उसमें भी 12, 13, 14 हजार क्यूसेक पानी जाड़ों में रहता है । इन सोर्सज को देखना चाहिये । अगर टिहरी बांध बनाने में कामयाबी हो गई तो यह 1 हजार फिट की ऊंचाई पर है । इससे

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जो पानी धारिया उससे हर 100 फिट कम हाइट पर डैम बनाया जा सकता है जिससे साबो करीबो मेगावाट, किलोवाट बिजली बनेगी और साथ ही साथ जल का बड़ा रिजर्वायर भी बनेगे। जहा बहुत ज्यादा बिजली इससे बन सकेगी बहा साथ ही साथ इतना पानी भी होगा कि खूब धारपाशी हो सकेगी, पश्चिम के जिले पानीकी सिंचाई में सचुरेट हो जायेंगे। इसलिये टिहरी बाघ खास बांध है। श्री भानु प्रताप सिंह जी, जो कृषि मंत्री है उत्तर प्रदेश के रहने वाले है, उनको विशेष ध्यान इस और देना चाहिये।

मझे इस बात की ख़ुशी है कि पिछले दिनों नेपाल सरकार से बातें हुई उसमें पंचेत्तर डैम और करनाली डैम, का सम्बन्ध है इनमें भी बड़ी पोर्टेसिलिटी है। अगर यह स्कीमें पूरी हो जायें तो जितना भी हमारा पुरब का इलाका है, उत्तर प्रदेश, बिहार, और बंगाल में बिजली ही बिजली होगी और खेती के लिये इतना पानी होगा कि हम मनमाने तरह से खर्च करे।

गंगा कावेरी तो एक फटास्टिक स्कीम है, पहले उन स्कीमो को लेना चाहिये जो जल्दी बनने वाली है।

जब आप पैदावार को बढ़ाने में लगे हुए हैं इतने बृहद रूप में खेती को तरफकी देना चाहते है तो इस बात का ध्यान रखना चाहिये कि पूरे जिले में सडको का जाल बिछ जाये। इस बात का भी ध्यान होना चाहिये कि जब ज्यादा पैदावार हो तो उसकी रैमनरेटिव प्र इस भी हो। ऐसा न हो कि बाम गिर जाये। एक ऐसा भानिटोरिंग सैल होना चाहिये जो सुपर-विचन रखे। साथ ही साथ वह सैल कस्ट्रक्शन के काम का भी ध्यान रखे। जो कस्ट्रक्शन अगर 5 साल में होना है तो वह 5 साल में ही होना चाहिये। अगर उसमें 10 साल भन

जायें तो उससे किल्ला ही बनना बेकार हो जाता है और बाद में बड़ी मुश्किलत पैस ब्र ली है।

इन बातों की तरफ मैं मंत्री जी का ध्यान दिलाना चाहता हू, चूकि समय कम है, फिर भी जो कुछ मैंने बातें कही है, मैं उम्मीद करता हू कि उस पर ध्यान दिया जायेगा। इन शब्दों के साथ जो मंत्री जी ने अनुदान पेश किये है, उनका मैं समर्थन करता हू।

SHRI RAJARAM SHANKARRAO MANE (Ichalkaranji) Sir, I rise to speak on the Demands for Grants of the Ministry of Agriculture and Irrigation

Over 70 per cent of the population depend on agriculture and allied activities for their livelihood in this country and 50 per cent of the national income accrues from these sources. The basic problems of agriculture are the low fertility of land and cattle, and its needs are development of irrigation, soil conservation, terracing, bunding, levelling, distribution of better seeds and fertilizers and such other things. Many schemes which have been introduced by the Agriculture Department of the Government of India and the State Governments are some means for meeting the needs of the agricultural class of this country. But Agriculture is a State subject and hence there is no programme of coordination among the Departments of Agriculture at the Central Government level, the State level and the district level also. that is my observation.

We have tried to give relief through many Five Year Plans and tried to give full justice to the agricultural class and agricultural labourers in the rural areas, but we have not succeeded so far. We have tried our level best to meet the requirements and demands of the agricultural class in this country but we have neglected the rain-fed areas in a major portion

of this country. In rural areas, I may say, the major benefit of all the schemes of the Government of India in the Agriculture Department has gone to those persons and classes who have some means of livelihood and not to those classes who have no means of livelihood at all. This can be seen from the records and can be observed also.

Secondly, when the Government of India in the Agriculture Department sanctions funds for the development of the agricultural classes and agriculture at large, a major portion of it goes to the staff and establishment. This is because there are no funds for the development of the Agriculture Department—the various branches of Agriculture Department at the district level and State level. This is what I observed when I was President of the Zila Parishad, Kolhapur. There is no coordination at the district level, in the local sector, State sector and the Central sector also, among the Agriculture Departments. There should be perfect coordination and team-work in all the Departments of Agriculture.

Then, I think that, with all these Five Year Plans, the Government in the Agriculture Department—which is an important Department of the Government of India in this country at least—have not succeeded in giving drinking water supply. There is acute shortage of water supply in the villages, and supplying drinking water is *prima facie* the work and duty of the Agriculture Department.

Then, there are no approach roads in the villages of Maharashtra State, especially in the hill areas and tribal areas in the country at large.

No sufficient funds have been provided for minor irrigation also. There are two or three major categories—major irrigation, medium irrigation and minor irrigation. In regard to minor irrigation I would like to quote the example of Kolhapur district in

Maharashtra. There is a programme costing Rs. 150 lakhs. For one year the schemes have been sanctioned, works have been going on and agencies have been fixed up but, while the programme is to cost about Rs. 150 lakhs, the DPDB (District Planning and Development Boards) has been provided only with Rs. 20 lakhs. This clearly shows that even in regard to on-going schemes, at this rate it will take about 10 to 20 years. Then, what about new schemes? So, I would request the Hon. Minister of Agriculture to look into the matter personally in regard to Kolhapur District in Maharashtra and provide the maximum funds for minor irrigation, which is more fruitful than medium and major irrigation in this country.

Further, for some medium irrigation projects like Chikotra, Kasari, Kumbhi, Vedganga etc. which have been approved by the State Government, technical sanction has been given, but mere token provisions ranging from Rs. 50,000 to Rs. 1,00,000 have been made for these projects. They require enormous sums. So, the Minister may kindly look into this also. The medium irrigation projects also should get sufficient funds so that they may be completed within the scheduled time, that is, at least within three to five years.

No irrigation facilities have been provided to the rain-fed areas in this country. Those areas have so far been neglected. This problem, therefore, requires an urgent attention of the Government. Irrigation facilities should be provided by the Government to these rain-fed areas.

The present agricultural schemes of the Government are such that a poor is becoming poor and a rich is becoming richer. This situation requires to be corrected.

It is very important that there should be good linking roads in the rural areas and the hilly areas. Provision should not only be made to

[Shri Rajaram Shankarrao Mane]

see that such roads are there in the villages, but these would require to be maintained also. Special attention need to be paid in the State of Maharashtra where Sayadari, Arvalli and other mountains are there.

Now, I would like to say a few words about the land reforms. These have not been carried out properly. The Consolidation Act has not been applied all over the country. I would like to mention that though the policy and objectives of the Government and the Ministry of Agriculture, in particular, are quite good, but the departments responsible for implementing these schemes are not doing their work properly. There are so many procedural difficulties. The result is the persons for whom these schemes are intended are not getting the fruits, but the unintended people are being benefited. I would, therefore, request the hon. Minister to see that these schemes should be implemented in a proper manner; the procedural difficulties should be obviated and if required, the Act should be amended suitably so that the poor classes, especially the backward and weaker sections of the country are able to enjoy its fruits.

The Consolidation scheme has been formulated in such a way that there is a provision for making money available to the people on the basis of 25 per cent subsidy and 75 per cent loan. The loan has to be repaid in a period of ten to twenty years. The lands on which the terracing cultivation has to be done are very poor in fertility. I would, therefore, request the hon. Minister to make a provision for giving hundred per cent grant-in-aid for development of such land by these poor class of agriculturists in India. Further, the rates of the high-yielding hybrid seeds which are being supplied by the Agricultural Department to the agriculturists engaged in dry farming in these areas are very high and the poor people cannot afford to purchase

these. These should be made available to them at a subsidy of 50 or 75 per cent or these should be given to them free of charge in the interest of agricultural production.

Sir, the water rates of the irrigation projects are very high. At least in Maharashtra, these rates are very high. These should be reduced. I would suggest that a Committee should be appointed to reconsider these rates. The water rates for the lift irrigation schemes especially in the western Maharashtra need to be reconsidered.

The present practice of reviewing the Agricultural schemes by the Agriculture Department is very faulty. The Government takes a review in terms of the money spent on the scheme and not the physical achievements in the field of agriculture. I would request the Government to review these schemes in terms of the physical achievements and not in terms of the money spent.

In Kolhapur district in Maharashtra, they have demanded three more sugar factories having a crushing capacity of 1250 tonnes each but the Government of India has been hesitating to give these new licences. Kolhapur is a district where the land is very good for producing cane crop. Kolhapur, therefore, has every claim to have new licences for sugar factories. I would request the hon. Minister to look into the matter and grant new licences for these factories. The proposals for expansion of the sugar factories in that area, that is, of Kumbhi Kesari Cooperative Sugar Factory and Datta Cooperative Sugar Factory should also be considered favourably by the Government.

There is a whole village development scheme of the Ministry of Agriculture. This has, however, remained as a neglected scheme till today in the country. This scheme is very nice, but it has not been executed or implemented in a proper manner.

Just to give a demonstration, let us have a good whole-village development plan in each tehsil of this country, so that the other villages would get the benefit of guidance—technical and scientific. There are a lot of schemes like the DPAP, SFDA, Fisheries and Forestry schemes which are very restricted to some limited areas of this country. I will request the Minister of Agriculture that these are very nice schemes and they should be introduced in the rain-fed areas and for poor agricultural classes of this country. The area covered by these schemes should be spread over a maximum possible area so that better facilities could be made available to the poorer classes of this country.

I have some suggestions to make to the Minister.

There should be perfect co-ordination and teamwork among all the Branches of the Ministry of Agriculture.

The DPAP, SFDA, Fisheries and Forestry schemes should be made available to the maximum area of the country.

The ceiling limit for minor irrigation project should be doubled. Today it is Rs. 25 lakhs. The rates have gone up. The Planning Commission has fixed the ceiling 5—10 years ago. I will request the Minister to double the ceiling for minor irrigation and fix it at Rs. 50 lakhs.

Justice should be given on an equitable basis to all the regimes and the States while formulating such schemes and in the case of backward areas and backward classes these schemes should be implemented on a 100 per cent grant basis.

More emphasis should be given on minor irrigation projects than the major and medium irrigation projects because for minor irrigation projects the completion time is much less and they give immediate fruits and

help improve the standard of living of the people of the area and also increase in agricultural production.

The departmental officers are not made accountable at all for failure of the schemes or for slow progress of the schemes. They should be held responsible and made accountable for the schemes because the State Government and the Central Government are spending lakhs and crores of rupees. If we do not get the benefit of the schemes, nobody is held responsible. So I will request the Minister to see that the departmental officers are held responsible for failure or slow progress of the schemes.

Incentive prices to the agricultural commodities are to be given. Today incentive prices are not given. For example, in UP the rate of sugar cane is Rs. 8.50. At present the cane crop is much high and so nobody is caring and even factories are not lifting the cane. It is being sold at Rs. 5.6 per quintal. It is a tragedy on the part of the Janata Government because the Janata Government after all have to stick up to their manifesto which they have given at the time of election. I will request the Janata Government to build a modern India in practice and not on paper alone which they are doing today.

With these words, I conclude.

SHRI P. K. DEO (Kalahandi): Instead of dilating on the various aspects of this large Ministry, I would like to pinpoint my observations on some very salient features which affect my constituency.

9th of April 1978 will be remembered as a red letter day in the history of Kalahandi when the Prime Minister visited my constituency and laid the foundation-stone of the Upper Indravati project to usher in a new era of prosperity to that area and a persistent effort of 40 years has borne fruit. This multipurpose Upper Indravati project will irrigate 5.5 lakhs

[Shri P. K. Das]

acres of chronically drought-affected area of this district which witnessed to worst famines in 1965 and 1974 of the century. At the same time it will generate 600 mw of hydro electricity which will cost Rs. 232 crores. If it would have been started in 1969 then it would have cost Rs. 89 crores but price of everything has escalated. Now the estimate is Rs. 232 crores. I most respectfully submit that the Government should stick to the time schedule. The work has to be completed within a period of nine years and at the time of laying foundation, the Prime Minister hammered this point—that all those who delay in implementing the project will be taken to task. I have my personal doubts so far as work of this project according to the time schedule is concerned. The way things have been moving, it does not go to prove that the Government has been serious about it. In this year's Orissa Budget a paltry sum of Rs. 1-1/2 crores has been provided. In a period of nine years they are going to spend Rs. 232 crores. The Chief Engineer and other field staff have not been appointed as yet. There have been various pulls which are at play in the appointment of the Chief Engineer. I would like to stress that there should be time bound programme for the field staff and at the same time there should be time bound programme at the Secretariat level also. No paper should be delayed. It need not be processed from the L.D.C. level to the top. So, I respectfully submit that at the secretariat level an Upper Indravati Cell should be created and all the officers—of the Irrigation and Power Department, Revenue Department and Finance Department—should sit together and they should jointly decide and they should arrive at a quick decision. I am sure that the Government will appreciate the suggestion and effective steps should be taken.

I am glad that the World Bank is interested in this project and they want to bear the cost. I was told that this project can be completed within a period of six years. This is a very redeeming feature if it is so. I would like to have an assurance from the Minister that they are gladly accepting the offer of the World Bank.

I would like to touch upon the latest thinking regarding agriculture on perennially irrigated areas. The former thinking was areas having 280 days of inundation will be defined as perennially irrigated. But the latest thinking in this regard is that the land should be given sufficient time to dry up, otherwise problems like water-logging, salinity and drainage will automatically arise as it is happening in Punjab and Haryana. So, in this regard I would like to submit that instead of creating more swamps and having perennially irrigated areas of 5 1/2 lakhs of acres, the ayacut should be spread and that benefit should be distributed to the larger areas. With the same quantum of water, more areas can get the benefit. I would like to submit that at the time of aligning various canals and distributaries they should take into consideration that the ayacut should be extended beyond the Sagada river and they could cover thousands of acres of area in the Sadar subdivision of Kalahandi District. Sir, uptill today we had been chanting

काले बधंतु पञ्चन्यः

We had been praying Indra for rains. But our problem could be solved to a great extent if Indravati project is completed in time. So far as the catchment area of this project is concerned I beg to submit that this is an area where people practise shifting cultivation, that is, padu cultivation. Most of the areas are barren and all the soils are being washed away and so

large scale afforestation programme and soil conservation practices should be taken up on a war footing in the catchment area list the life-span of the dam will be shortened by the silting up of the dam. Even in summer if you go to the Indravati area you will find that because the gradient is so high soil is washed away by millions of tonnes every year and even in the summer the water is muddy.

15.00 hrs.

I would now come to the problem of rehabilitation. 17000 and odd people are going to be displaced. They are mostly tribal people and they have to leave their hearths and homes to provide a better future for others. So they except that the rehabilitation of the people effected should be taken up with a humanitarian point of view. They should be settled in the cultivable waste land of the Indravati Ayacut. They should be fully compensated for their hearth and homes and for everything that they lose at the present market price. With all the emphasis at my command I request the Minister concerned to see that this is given the topmost priority before you ask them to clear out from their hearths and homes. So far as the local people and Kalahandi labour-force is concerned they are very hard-working. You find them working in the Pong Dam of Himachal Pradesh; you find them working in the Ravi Project in Jammu and Kashmir under very difficult conditions. They should be given top priority when this project is taken up in their own district.

So far as Class III and Class IV jobs are concerned—like drivers, cleaners, khalasis etc., as far as possible, they should be recruited from the people of the local area. Our sad experience is this. After Kalahandi State's merger with the State of Orissa we find that when an engineer is transferred to that area, in its trial, this transfer also brings in a horde of his own favourite contractors and, the local people don't get any opportunity.

Even drivers, cleaners and peons are recruited from the other area. I request that the job opportunities created by this project should be exclusively earmarked at least in respect of Class III and Class IV employees.

Then I would like to submit that in order to look into the progress of the project a Project Advisory Body, consisting of the Minister concerned, the people's representative and the Chief Engineer should be appointed to monitor the progress of the works and to see the implementation of programmes like rehabilitation, afforestation, labour welfare etc. and work being undertaken according to the time-schedule.

Sir, we must have the capacity to spend. I would respectfully submit that most of the Central assistance that has been given to the Orissa State lately for the flood-affected areas, has not been properly utilised and, by the end of the year, much of the money have been surrendered.

So far as Kalahandi is concerned, there was a debate to last September and I took the opportunity to point out how the district which had never seen the havoc of floods was subjected to floods by the bursting of the incomplete Piparvala project by which even the district capital was about to be washed away with a considerable damage to the standing paddy and sugarcane crops as also to government property. Buildings and roads have been damaged. The district headquarters till to-day have been completely cut off from all sides due to dislocation of all communications. Even though the Central assistance has been given, I am told that Government of Orissa could not spend Rs. 8 lakhs earmarked for Kalahandi and the same has been surrendered. That was because the work could not be taken on time. Sir, the people staying in Bhubaneswar take such along time to come to a decision with the result that the work is hampered.

[Shri P. K. Deo].

So far as these works are concerned, I would like to point out that for the mistake of one person, for the mismanagement of things by a single person, we had to face all these calamities. So, the responsibility has to be fixed upon the shoulders of those who had been responsible for the bursting of the Pipalnala minor irrigation project. We faced floods which we never had during our lifetime.

In answer to an Unstarred Question No. 4593 dated 25-7-1977 regarding the arrear dues of some rice mill-owners and purchasing agents who owned to the FCI and Orissa Government to the tune of Rs. 2.41 crores in Kalahandi District alone, nothing has been done to realise their dues from them. We are not only losing the tax-payers' money and interest but not a single step has been taken in this regard for realisation of the dues even though the Minister gave an assurance in a half-an-hour discussion on that unstarred question that steps will be expeditiously taken. The social offenders, hoarders, black-marketeters and smugglers go scot free. On the other hand, the poor cultivators owing Rs. 100 to Rs. 200-taccavi loans and cooperative dues are pressurised and certificate proceedings are being started and their bullocks, agricultural implements and other utensils are being auctioned at throw away prices. These so-called blue-eyed boys of the Government get a V.I.P. treatment in Government functions which add an insult to the injury. The Government, Janata Government, is of the people and for the people, it should see to it that there is no closure of the rice mills. This year, even though there has been a bumper crop, cultivators faced a great calamity because they have to pay the Government dues. So, they have to sell their produce. As there was no buyer they had to part with their produce at much lesser than the stipulated Government price because

they have to fulfil the personal, the social obligation and to pay Government dues. That is why I must respectfully submit that the Government should establish a latest rice mill either through the Food Corporation of India or through any other Government agency. It should be most up-to-date. Indravati Ayacut is one of the main rice bowls of the Orissa State.

Lastly I would like to point out that a very good suggestion has been made by my friend, Shri Ramamurthy, that a land army should be created. Students from the universities should be inculcated with the idea of dignity of labour. They should not feel ashamed to do manual work. They should spend part of their time and vacations by participating in various irrigation project and agricultural operations. They should feel proud that they have participated in re-building this country.

Sir, there is tremendous irrigation potential especially in view of our better relations with Nepal as all the tributaries of Ganga—whether it is Kali, Karnali, Sarda, Ghagra, Sarju Kosi or Rapti—come from the snow-fed Himalayas and if we can go ahead with joint ventures in this regard with the Nepalese Government not only will we be able to provide irrigation to the entire North India but also at the same time we can generate tremendous power and provide enough power not only to this country but to the entire South Asia.

Lastly I would like to point regarding marine fishing. Sir, our tremendous potential in the sea has not been tapped so far. Marine fishing has developed to a great extent on the West coast. According to various expert reports East coast is full of Tuna, Mackerel, Prawn and Pomfret and various kinds of sea-food which could be fully tapped. I am glad to know that some fishing harbours are going to come up on the Orissa coast. They should be fully utilised. They

will go not only in solving the food shortage in this country but also will be our major foreign exchange earner so far as exports are concerned. I beg to submit that the eastern coast should be fully developed and all impetus should be given to those entrepreneurs and private individuals who are coming up to put up fishing trawlers and do marine fishing on scientific basis.

Sir, lastly a word about algae in the sea. This algae could be fully developed. It is full of protein. I am told some research was conducted on this a few years ago at Mandapam. They were capable of producing some food out of algae. I believe the tremendous algae available in the sea and other sea-weeds which are full of protein should be fully utilised. It will go a long way to meeting our food shortage.

श्रीधरी मुल्तान सिंह (जलेश्वर) :
माननीय सभापति महोदय, खरी की बात है कि 30 साल के बाद पहली बार हमारी सरकार ने कृषक मंत्री बनाये इसके लिये मैं सरकार को धन्यवाद देता हूँ, हमारे दोनों ही मंत्री कृषक है और बहुत ही अनुभवी हैं। सारे देश को यह उम्मीद थी कि कुछ देश का हित होगा। यह देश कृषि प्रधान देश है, लेकिन इस देश में पिछली सरकार जो 30 साल तक रही, जिसका भ्रम सफाया हो गया, उसने किसानों के लिये कभी कुछ नहीं सोचा बल्कि उसकी हालत तो एक कोए की सी रही उसकी खोंच तो किसान के खेत में रही और पृष्ठ सरमायेदारों के घर में। उसने कभी किसान को पुरी खाद भी नहीं दी। यह बात भी मैं कहूँगा कि वह जानबूझकर देहातों और किसानों को मिटाना चाहती थी, कारण उसका यह था कि उनको भय था कि किसान के बच्चे यह मजदूर के बच्चे जो देहात में रहने वाले हैं, अगर वह भागे भा जायेंगे तो हमारी गद्दी की खतरा होगा। इसलिये उन्होंने जानबूझकर देहात की तरफ नहीं देखा।

हमारे देश के बजट का 83 फीसदी हिस्सा तो तनख्वाह और दूसरी चीजों में निकल जाता है सिर्फ 17 फीसदी रुपया बचता है जो विकास कार्यों पर जैसे सड़कों, बिजली, पानी, अस्पताल, शिक्षा और ऐसी दूसरी चीजों में खर्च होता है। इसमें से 14 परसेंट तो शहर में लगता है और 3 परसेंट देहात को मिलता है। 80 फीसदी को 3 रुपये और 20 फीसदी को 80 रुपये इतना ही नहीं यह 83 फीसदी जो तनख्वाह और दूसरी चीजों पर खर्च होता है, इसमें भी मुश्किल से हमें 10 फीसदी मिलता है और 83 फीसदी शहरियों को ही दिया जाता है। क्योंकि सर्विस में 10 फीसदी आदमी देहात का है और 90 फीसदी आदमी शहर का, 80 फीसदी के 10 और 20 फीसदी के 90। तो किसान और देहात के साथ कोई बात अच्छी नहीं हुई और इन्हे बर्बाद करने पर ही दह सरकार चली गयी।

दूसरी बात यह है कि कोई वस्तु इस देश में ऐसी नहीं है, जिसकी कीमत पैदा करने वाला, बनाने वाला तय न करता हो। उसकी लागत मूल्य लगाकर, मूनाफा जोड़कर मकान के किराये का खर्चा लगाकर उसकी औरत और खुद तथा मैनेजिंग डायरेक्टर, वा खर्चा लगाकर पेट्रोल व हर चीज का खर्चा लगाकर चीजों की कीमतें तय की जाती है, लेकिन इस देश का किसान ही अभाग्य ऐसा है जिसके लागत मूल्य को नहीं देखा जाता। एक बहुत बड़ा सोतेला व्यवहार किसान के साथ है।

मैं मंत्री महोदय से कहूँगा कि इस भेदभाव को दूर कर दें, वरना इससे देश की दशा सुधरने वाली नहीं है।

अभी मेरे एक बर्षभचन पर फाइनेंस मिनिस्टर ने यह बह दिया कि हम किसान को लागत मूल्य पर पैसा नहीं दे सकते

{ चौधरी मुरलन सिंह }

में जानना चाहता हू कि क्या कारण है ? पिछली सरकार तो 30 साल अपनी गद्दी के लिये काम करती रही, लेकिन जनता सरकार ने अपने घोषणापत्र, मैनफैस्टो में यह वायदा किया है कि किसान को हम लागत मूल्य से पैसा देंगे । लेकिन क्यों नहीं दिया और क्यों नहीं दे रहे हैं ?

अभी हमारे माननीय गृह-मंत्री जी कुछ लाये थे, तो बड़े लोग चिल्ले थे कि हमारे मैनफैस्टो में यह है कि मिनी भीसा भी नहीं लगेगा ठीक है, लेकिन हमारे मैनफैस्टो में यह भी कहा गया है कि किसान को उस की पैदावार का उचित दाम देने, देश को सुरक्षा देंगे—गुडो, बद-माशो, बोरो और लफंगो को छुट्टी देने की बात मैनफैस्टो में नहीं कही गई है । मुझे दुख है कि हमारे जिम्मेदार व्यक्ति इतनी हल्की बात कह देते हैं कि लागत-मूल्य नहीं दे सकते ।

मैंने 1967 के हरियाणा के प्राकडे देखे हैं । वहाँ 119 रुपये गेहूँ का लागत-मूल्य था, जबकि मंत्री महोदय के प्रदेश पंजाब में 101 रुपये था । उस के बाद खाद की कीमत दुगुनी हो गई है । उस के मुताबिक 130 रुपये से 140 रुपये तक उन की लागत घा रही है । लेकिन नहीं, दाम 112 रुपये ही देंगे । क्या किसान इस देश के भिखारी हैं कि दो या ढाई रुपये बढ़ा दिये ? यह बड़े दुख की बात है । मैं मंत्री महोदय को सुझाव दूंगा कि वह किसानों की लागत को देख कर उन की पैदावार की कीमत दें ।

कभी फसल को भोला मार जाता है, सर्षी पड़ जाती है, पानी से अल जाता है आधी से उड़ जाती है ।

लेकिन इन बातों की तरफ कोई ध्यान नहीं दिया जाता है । जब मैं जेल में था, तो मेरा फार्म जल भय और 60,000 रुपये का नुकसान हो गया । मुझे क्या भिखा ? लगान के 102 रुपये माफ़ कर दिये गये । बस, हमें सिर्फ यही रिवायत दी जाती है । लेकिन अगर किसी व्यापारी के कारखाने में घाग लन जाये, या किसी दैवी प्रकोप से उस का नुकसान हो जाये, तो जब तक उस का नुकसान पूरा नहीं होता है, तब तक उससे इनकम टैक्स, सेल्फ टैक्स और दूसरे टैक्स नहीं किये जाते हैं ।

आखिर क्या कारण है कि इस देश में किसान को सब्सिडी की तरह रखा हुआ है ? पंद्रह बीस फीसवी लोग ही इस देश को खाते रहे हैं । लेकिन बाकी लोगों की तरफ ध्यान नहीं किया जाता है । कोई बोट देता है । कोई नोट देता है और कोई गत्ला देता है, लेकिन उन की तरफ कोई ध्यान नहीं दिया जाता है ।

किसान की हालत को देख कर मुझे एक मिसाल याद आ गई है । मयूरा डिस्ट्रिक्ट में बूरा खाने का बड़ा रिवाज है । सावन के महीने में दामाद अपने ससुर के यहाँ बूरा खाने जाते हैं । एक किसान का लड़का बूरा खाने के लिए मयूरा में अपने ससुराल गया । उस की सालिया बड़ी मजबूत थी । जबकि किसान का लड़का कमबोर था । सालियो ने जीजा को कहा कि जीजा, बल्ले तुम्हें जन्मा में नहला दें । वह सीधा-साधा था, तैयार हो गया । वे लोग जन्मा मये । सालियो ने जीजा को दुबकी लगवाई और उसके ऊपर बैठ गई । उस ने दो तीन दुबकिया तो ली, और चौथी पाँचवी दुबकी में उस के पेट में पानी भर गया—जीजा मर गया । जब उसे पानी से बाहर निकाला गया, तो उसके दाँस बाहर निकल आये ।

साजिबों ने कहा कि बीजा हंसता तो बहुत है, लेकिन बोलता नहीं है ।

पिछली सरकार ने किसानों की यही हालत की । वह कहती रही कि किसान बहुत मालवार हो गया है, उस ने बड़ी खरीद ली है, साइकिल खरीद ली है, बगीरह, और इस तरह उसे मार बाधा । हमें अपनी सरकार से और हमें ही नहीं, पूरे देश के किसानों को, भारी उम्मीद थी कि हमारी सरकार उन का भला करेगी । लेकिन फाइनेंस मंत्री से मैंने एक सवाल पूछा था कि क्या किसानों को लागत मूल्य पर दाम देंगे तो उन्होंने कहा कि हम लागत मूल्य पर कमी नहीं दे सकते । इस से तो यह मालूम पड़ता है कि पिछली सरकार के जमाने में जो उस के दांत निकले पड़े हैं, वह दांत भी ये नहीं छोड़ेंगे, दांत भी निकाल लेंगे अगर लागत मूल्य भी उस को नहीं देंगे ।

हमेशा तीस साल से आज तक यह बात आई कि सस्ती कार बनाओ, छोटी कार बनाओ, किसी ने इस देश में यह नहीं कहा कि छोटे ट्रैक्टर बनाओ जिस से देश की पैदावार बढ़ेगी और इन बड़े ठलुओं को खिलाएंगे । यह नहीं सोचा । पीछे एक यह भी बात आई कि किसान को पैसा अगर ज्यादा दे दिया गया तो और बीजों के दाम बढ़ जाएंगे । अभी सुना है कि मूल्य आयोग ने यह रिपोर्ट भेजी है, माननीय मंत्री जी उस के बारे में बताएंगे, कि किसान को 112 रुपये 50 पैसे दे दिए जायें, देना 125 रुपया चाहिए लेकिन 125 दे दिया तो किसानों को नुकसान होगा, उन के इस्तेमाल में आने वाली बीजों की कीमत बढ़ जायेगी । यह बहाना है । मैं कीमत के बारे में आपको बताऊँ । एम्बेसेडर कार प्राज से 6-7 साल पहले 22 हजार की आती थी, उस की कीमत आज 32 हजार हो गई है । दस हजार रुपया उस पर बढ़ा । लेकिन आज से 6-7 साल पहले ट्रैक्टर कितने

में आता था ? मंत्री जी खुद ट्रैक्टर रखते हैं वह जानते होंगे । उस समय वह 14 हजार का आता था और आज 45 हजार उस की कीमत है । यह शर्म की बात है । ट्रैक्टर की कीमत 30 हजार रुपये बढ़ गई और बड़े आदमियों के इस्तेमाल में आने वाली कार की कीमत सिर्फ दस हजार रुपये बढ़ी । हमें यह बताते हैं कि कीमत बढ़ जायेगी । किस बीज की कीमत बढ़ जायेगी ? किसान की जो फसल है 70-71 में उस का दाम 76 रुपये दिया और आज 112 रुपया देने पर सोच रहे हैं । कुल 30 परसेंट उस की फसल के दाम बढ़े जब कि जिन बीजों को वह इस्तेमाल करता है उन के दाम चीगुने और 8 गुने बढ़ गए । खाद का दाम दुगुना कर दिया जिस से उस को कोई लगाता नहीं ।

तो मैं माननीय मंत्री जी से कहूँगा कि वह इस बात को देखें, या तो सरकारी धाँकड़े जो किसान की पैदावार की लागत के हैं, किसान को वह दाम दें या जितने फार्म गवर्न-मेंट चला रही है, ऐग्रीकल्चर डिपार्टमेंट चला रहा है उस में जो पड़ता पड़ रहा है वह दाम दें । या कह दें कि हम नहीं देंगे । लेकिन अगर उन कृषकों ने भी कह दिया कि हम भी बोट नहीं देंगे तो नतीजा क्या निकलेगा ? जैसे उन का पत्ता साफ हो गया ऐसे ही हमारा भी न हो जाय ।

कुछ भेरे सुझाव हैं । एक सुझाव तो यह है कि आप का कृषि आयोग और जितने भी कृषकों के काम में आने वाले विभाग हैं, कृषि विभाग है इन सब में किसानों के लड़कों को ही सर्जिस में लेना चाहिए । गैर-किसान का लड़का इन में नहीं लेना चाहिए । मैं यह नहीं कहता कि गैर-किसान का लड़का योग्य नहीं है । वह दूसरे मामलों में योग्य हो सकता है, इस में नहीं है । पिछली सरकार तो अनजान थी, हमें अनजान नहीं होना

[श्री० मुस्तान सिंह]

चाहिए। हम में तो ढाई सौ या तीन सौ किसान आए हैं। इन के यहाँ तो ऐसे-ऐसे लोग मंत्री रहे हैं जो कृषि के बारे में कुछ नहीं जानते थे। यह मैं ही नहीं कह रहा हूँ, चौधरी चरण सिंह ने मथुरा में कहा था, वहाँ एक मीटिंग हो रही थी, 62-63 में, मैं भी उस समय एग्रीकल्चर बोर्ड का मेम्बर था, मैं भी वहाँ था और हमारे माननीय मंत्री भानु प्रताप सिंह जी भी वहाँ मौजूद थे। एक किसान खड़ा हुआ और उस ने कहा कि आप पशु पालन और एग्रीकल्चर के मंत्री हैं, इसमें भी तरक्की क्यों नहीं हुई? तो चौधरी साहिब ने जवाब दिया कि इसलिए नहीं हुई कि हमारी सरकार जो है, जा दिल्ली में बैठती है वह नहीं चाहता किमान की तरक्की। उन्होंने बताया कि मेरा नाम एग्रीकल्चर मिनिस्टर है लेकिन मेरे पास मिवाय पढ़ाने के और कार्ड भी विभाग नहीं है। एग्रीकल्चर विभाग चार जगह बाँटा गया है—कांफ़ेडरल अलग है, सिंचाई अलग है, एग्रीकल्चर अलग है और पैसा देने वाला विभाग अलग है। जब तक यह सारे विभाग इकट्ठे नहीं होंगे तब तक किमान का भला नहीं हो सकता है। मेरा मुझाव है कि हर प्रदेश में इन चारों विभागों का एक ही मंत्री होना चाहिए। उन्होंने बताया कि हमारे देश का कृषि मंत्री जो है—पता नहीं मुन्नमथ्यम बताया या पाई बताया—वह एक ऐसा व्यक्ति है जिनका पडिया और बछिया का पता नहीं। बछड़ा और बछिया तो सामने बैठने वाले कभी पहचान ही नहीं पायेंगे। भूतपूर्व कृषि मंत्री बाजरे और गेहूँ की बाल में फर्क नहीं बता सकते। जो और गेहूँ की बाल तो आप कभी समझ ही नहीं सकते। इस तरह से इन्होंने देश को तबाह कर दिया पर अब नहीं पाई। इन इमानदारों ने 60-70 अरब रुपए का गल्ला बाहर से मंगाया। अब यही रुपया इस देश के किसानों पर लगा वेले तो हमारा यह खजाना बाहर ही नहीं

जाता बल्कि इसना ही गल्ला हम बाहर भी भेज सकते थे। लेकिन इन्होंने इस बात को नहीं सोचा।

मेरा एक मुझाव मंत्री जी को यह है कि जिला स्तर, विधान सभा स्तर और लोक सभा स्तर पर किसानों का संगठन बनाया जाये और वही किसान की फसल का दाम तय करे जिसे गवर्नमेन्ट को मान लेना चाहिए। यह लोग जो एग्रिकल्चर कमीशन से बैठते हैं उन्होंने कह दिया कि तुम्हारे गेहूँ का दाम यह हो गया—यह कौन सा इन्साफ है? क्या ये लोग किसी और चीज का भी दाम तय करते हैं?

एक बात की आरंभ और आपका ध्यान दिलाना चाहता हूँ। हमारे यू० पी० में एक हिडालको फैक्टरी है जाकि एल्युमिनियम के बतन बनाती है। उसके साथ दा पैसे, पाँचे दा पैसे यनित पर बिजली मालाई करने का एग्रीमेन्ट किया गया था। वह व्यक्ति तो आज भी कहता है कि किसानों की बिजली वाट कर हिडालका का बिजली दे दी जाये।

हिडालका एल्युमिनियम फैक्टरी, रेनुकोट, मिर्जापुर को सन् 1959 से 25 वर्ष के लिए 55 मेगावाट बिजली करीब दो पैसे प्रति यूनिट 1975 तक दी गई जबकि इस अवधि में बिजली पैदा करने की लागत करीब 8 पैसे प्रति यूनिट पड़ी।

15 35 hrs.

[MR. DEPUTY SPEAKER in the Chair]

समय समय पर नये अनुबंधों द्वारा 3 से 11 पैसे प्रति यूनिट पर बिजली दी जाती रही। अब सबसे नया एग्रीमेन्ट जून 1975 में 85 मेगावाट बिजली देने का 11 पैसे प्रति यूनिट पर किया गया है व कोयला अधिभार अलग से

देय होगा। अब कि बिजली का खर्च कम कर दिया 18 पैसा प्रति यूनिट आता है। बाली हम पैसा करते हैं—18 पैसे में और दे रहे हैं 11 पैसे में, किस को—सेठ बिड़ला को। इस प्रकार आज तक उत्पादन मूल्य भी पूरा न मिलने के कारण राज्य विद्युत परिषद् को करीब 31 करोड़ रुपया कम प्राप्त हुआ। अगर बिजली के विद्युत मूल्य के हिसाब से देखा जाये तो हानि करीब 50 करोड़ रुपये बैठेगी। और हम किसानों का रेट लगाते हैं तो यह हानि 1 अरब रुपये की होती है। उत्तर प्रदेश को और 1 अरब रुपया मिल जाये तो मेरा ख्याल है कि सारे उत्तर प्रदेश का हर गांव पक्की सड़क से जुड़ जाये। लेकिन ऐसा नहीं किया। क्या कारण है कि आज किसान की तरफ 10 रुपया भी बकाया है तो उस को पकड़ कर हवालात में बन्द कर दिया जाता है, सहस्रीलवार वहां पर ऐसा कर रहे हैं, लेकिन ये इकत और उन के हिमायती आज भी कहते हैं कि किसानों की बिजली काट कर बिड़ला को दे दी जाय। ऐसा कहने वाले सब से बड़े इकत हैं और किसानों के सब से बड़े दुश्मन हैं। और यह सामने बैठने वालों की पिछली सरकार ऐसा नहीं कर सकी, क्योंकि पिछली सरकार बिड़ला से करोड़ रुपया सालाना चन्दा लेती थी। कहते हैं पंत नगर में अगर कोई आवनी, जिस के पैरों में जूती नहीं है, दो घाने का सादा लेने गया, तो सी रुपये का नोट देता था। कहां से आया, टाटा-बिड़ला ने जो दिया, वही बंटा है। अब उन्होंने जो कुछ किया सो किया, हमारी सरकार तो इस पर सोचे, इन से 1 अरब रुपया बसूल करे और इस प्रदेश में लया दें, करोड़ों रुपया तो उन की तरफ बकाया है। उसको विकास कार्य पर लगा दें और बिजली का बिल किसानों से बराबर बसूल किया जाये।

MR. DEPUTY-SPEAKER: You have taken 25 minutes, which is most unusual. I cannot give you any more time.

884 L.S.—13

श्री श्री श्यामप्रसाद मुखर्जी : उपाध्यक्ष महोदय, मैं आप का धन्यवाद देता हूँ और जो कृपि की बातें पेच की गई हैं, उन का समर्थन करता हूँ।

SHRI SHYAMAPRASANNA BHAT-TACHARYYA (Uluberia): Sir, I shall take only a part of the time because some other members of my Party will speak.

The Janata Party was very serious about the election and in the general election the Karnal seat was won by it with a margin of 2,87,000 votes. But in the recent bye-election for the same constituency, the margin came down to 17,000. So, serious thinking is required on the part of the party leaders to see how to overcome this swing of the masses from the Janata Party and how they could be brought back. They should give serious thought to this problem.

A few days ago a report appeared in the newspapers that a doctor operated and removed a 35-kilo tumour from the stomach of a lady and cured her. The same is the position of Mother India. In our rural economy 80 per cent of the land is controlled by 10 per cent of the families, who are not tillers themselves. The Raj Committee on Agriculture has stated that 10 per cent of the families control 2/3 of the total agricultural produce. Such being the case, whatever money is invested is devoured by a few and that money does not develop the vitality of the nation. It is because of this tumour that the vitality of the nation cannot be developed. This situation developed during the colonial rule and not earlier. They took away the tillers' land and made the zamindars the owners of the land, and then Government became the owners of the land. They said nothing to the tillers. From that time of landlessness has grown poverty, has grown the enrichment of the land-lords.

[Shri Shayamprasanna Bhatta-charyya]

Thirty years of Congress rule has only increased this tumour, this exploitation, thought croes of rupees were spent. When Mr. Mohan Dharja was the Planning Minister, he published a book, "Task Force on Land Reform". Therein he definitely said that the Government had no will to execute land reforms, and so nothing could be done. All was on paper, in the form of resolutions or enactments, but no implementation.

Now, you have got your manifesto. You have asked the people to be brave. You have said that property is not absolute, that you are going to do away with it. If that is the case, why don't you operate and take out this tumour from the body of our motherland and distribute land to the scheduled castes and scheduled tribes people who are landless with other agricultural labourers and poor peasants in general? Definitely the disease will then go and the vitality of our country will be restored.

Japan has done it. There is no socialist society in Japan. I do not mention China which has done much, but Japan, though it is a capitalist country, has done away with this feudal exploitation and thus they have created an economy which is much better. After that it has been accepted by the best economists of the world. Why can't you do that? If you do it, you can end this growing poverty, you can end this rural starvation. you can end the so-called scheduled castes and scheduled tribes problem, because it is the landlords who are the cause of oppression of the scheduled castes and scheduled tribes people. If you give them land, they will no more depend on the landlords and no one will dare oppress them. This is possible. All your planning regarding industries, rural development etc. will be successful if you do this; without this, you cannot succeed.

This is the whole question. I do not say this for the sake of speaking. I ask you to think sincerely and seriously and do something so that you can really do good to these vast masses of workers. Then, the situation which is deteriorating now will turn in favour of the Janata Party, and the Janata Party, if it is serious about its manifesto, should do much better than they have done so far. Not only that. The impression will go that the Janata Party is not serious about the sufferings of the masses. If you can produce sufficient commodities, industry will grow, unemployment will be ended or there will be more self-employment, you will be able to feed the rural masses because they will have money. Do you want to keep them poor and starving? Let me tell you that by export alone you cannot save the situation. Take sugar. Can a poor country compete in the world market? Can poor India compete in this world market? It can sell its blood and nothing more. According to a report, in 1974-75, some multinationals in the developing countries spent 13,000 million dollars but somehow they drew out 23,000 million dollars only by taking over goods at a very low price and selling their goods at a higher price. For our own motherland you must be serious. If you can end this disease, operate it do some good for the country and also for your Party.

श्री इकबाल सिंह दिल्ली (जालन्धर) :

उपाध्यक्ष महोदय, मैं एग्रीकल्चर की डिमाण्ड का समर्थन करता हूँ। यह खूशी की बात है कि तीस साल के अर्से के बाद बजट आउटले में एग्रीकल्चर के लिए ज्यादा रकम रखी गई है। अब तक जी०एन०पी० में एग्रीकल्चर 50 फीसदी के करीब प्रोडक्शन देती रही है और दूसरे सेक्टरों ने भी 50 फीसदी के करीब प्रोडक्शन दी है। उपाध्यक्ष महोदय, इंडस्ट्री में 60 हजार करोड़ रुपया लगाने के बाद भी अनएम्प्लायमेंट का मसला दिन-ब-दिन बढ़ता रहा है। अब सरकार

ने एग्रीकल्चर क्षेत्र की तरफ जो ध्यान दिया है उससे लोगों में एक खुशी की लहर बीज नहीं है। यह बजट एग्रीकल्चर और रियेन्जमेंट है। इस बजट के द्वारा एग्रीकल्चर रिसर्च, करल डेवलपमेंट, इरिगेशन, फूड इन चारों क्षेत्रों में वृद्धि होगी जिससे हमारी पैदावार में भी इजाफा होगा और इससे भी खुशी की बात यह है कि भनाज को पैदावार के बढ़ने के साथ साथ लोगों को काम भी मिलेगा, खाने की चीजें भी मिलेंगी। यह एक लेकर इंटेंसिव प्रोग्राम के लिए बजट है।

एग्रीकल्चर को ही लीजिए। एग्रीकल्चर में डेपरी, एनीमल हस्बैंडरी, फिशरीज ऐसे क्षेत्र हैं जिसमें बहुत ज्यादा एम्प्लायमेंट क्रिएट की जा सकती हैं। एग्रीकल्चर की तरफ सरकार ने ज्यादा ध्यान दिया है। पिछली जितनी स्कीम एग्रीकल्चर की चल रही हैं उनके अनावा नई स्कीमों के लिए सरकार ने पाबई प्रोजेक्शन के लिए 150 करोड़ रुपया और रखा है। डेवलपमेंट प्लान पर 1034 करोड़ के करीब दूसरे सेक्टरों की स्कीमों पर है, उसमें 80 फी सदी सिर्फ एग्रीकल्चर की डेवलपमेंट के लिए रखा गया है। इरिगेशन के लिए हम यह नहीं कह सकते कि हमने बहुत ज्यादा प्राणित की है क्योंकि अभी तक 170 मिलियन हैक्टर में 50 मिलियन हैक्टर के लिये भी इरिगेशन की सुविधा दी गई है। इस 50 मिलियन हैक्टर में सब से ज्यादा हिस्सा सब-सायल वाटर का है।

मैंने खेद है कि उड़ीसा में जहां कि सब-सायल वाटर काफी ऊंचा है वहां भी ट्यूबवैल पंजाब से आधे भी नहीं लगे हुए हैं इस सब-सायल वाटर की तरफ अभी तक अच्छी तरह ध्यान नहीं दिया गया। ग्रैंड-रिजर्व इरिगेशन पावर का सर्वे होना चाहिए एक सब-सायल वाटर कितना गहरा है, लेकिन 30 साल के अर्से में अभी तक सिर्फ आधे रकब का ही सर्वे हुआ है और आधे का

नहीं हुआ है। अगर इसी स्पीड से यह सर्वे होता रहा तो लायनीटी की तरफ हम बहुत पीछे पड़ जायेंगे। 7, 8 साल के अर्से में ग्रैंड-रिजर्व वाटर का सर्वे हो जाना चाहिए, ताकि उस पानी का जो कि बहुत लम्बे अर्से से, जब कि इस्तेमाल नहीं हो रहा था जब कि आबादी का इतना बोझा नहीं था, जब कि जंगलार के नीचे बहुत ज्यादा रकबा था, जमा था, उस पानी के इस्तेमाल के लिये हमें इस तरीके से बन्दोबस्त करना चाहिये जिससे उसका ज्यादा से ज्यादा फायदा उठाया जा सके और वाटर मैनेजमेंट का खासतौर से हमें ज्यादा ध्यान रखना चाहिये। कई जगह पानी के इस्तेमाल के लिये अगर इरिगेशन है तो वाटर चैनल पक्की नहीं की गई, पंजाब में हमने ग्रैंड रिजर्व वाटर चैनल की है और ऊपर जो खाई पक्की है उससे जो इरिगेशन होता है, उससे 20 से 25 परसेंट ज्यादा इरिगेशन हो रहा है। मैं तो यह कहूंगा कि इरिगेशन के प्रोजेक्ट्स उसके साथ ही ड्रेनेज के प्रोजेक्ट्स उसका हिस्सा होने चाहिये। यानी ड्रेनेज का हिस्सा होना चाहिये, साथ ही शौलो और वैल ट्यूबवैल जो डिगिंग है, वह भी साथ होना चाहिये। ऐसा नहीं होना चाहिये जैसे गडक एरिया में इरिगेशन प्रोजेक्ट तो चला गया लेकिन बहुत बड़ा रकबा वाटर लायिंग में आ गया है। लोग समझते हैं कि उनकी तो जमीन भी जाती रही है।

मेरा कहना यह है कि जहां भी इरिगेशन के प्रोजेक्ट हैं उनके साथ ड्रेनेज और शौलो ट्यूबवैल इरिगेशन के साथ होने चाहिये। जो फिशरी है, हमारा बहुत ज्यादा रकबा समुद्र के साथ साथ है, इसकी तरफ ध्यान देने से एम्प्लायमेंट और खुराक का मसला हल हो जाएगा। लेकिन फिशरी के लिये हम बहुत ज्यादा जोर नहीं दे रहे हैं। हम ज्यादा जोर दे रहे हैं कि जमीन की तकसीम होनी चाहिये।

[श्री इकबाल सिंह बिल्लो]

मैं तो यह कहूँगा कि जमीन की 3, 4 बक्के खोलीय होने से जमीन पहले ही बहुत कम हो गई है। हम जापान का मुकाबला करते हैं कि जापान में 3, 4 एकड़ के करीब रकबा तो आम है, लेकिन प्रायः भगर देखें तो जापान का 67 परसेंट एरिया ग्रंडर कोरेस्ट है और जो एग्रीकल्चर के नीचे है, वह रकबा भी 17 परसेंट के करीब है। 17 परसेंट के लिये जो उनको खाद की सुविधाएं हैं, हमारे यहां पर हैकटयर जो खाद इस्तेमाल हो रही है वह 18 के०जी० है और जापान में 319 पर हैकटयर है। ताइवान में, उनकी फिगर भी 300 से ऊपर है। साउथ कोरिया के लिये जो फिगर है वह जापान से भी बढ़ कर 358 के०जी० हो गई है।

इसलिये हमें सब से पहले यह ब्याल करना चाहिये कि एग्रीकल्चर की होलिंग कम करने से यह मसला हल नहीं होगा। सब से ज्यादा जरूरत है कि फर्टिलाइजर ज्यादा पैदा किया जाये और बड़े प्राइड के साथ हम कहते हैं कि 4.28 मिलियन टन खाद हमने इस्तेमाल की, लेकिन यह देखिये कि पर हैक्टर कितनी खाद खर्च हुई तो वह 18 के०जी० से ज्यादा नहीं है। इस बात को भी देखना चाहिये कि इसका भ्रम चक भ्रप किया जाये तो फास्फेट और पोटास को उताना हिस्सा नहीं मिला। बात यह है कि फास्फेट और पोटास से जो धामधनी बढ़ेगी जो पैदावार है वह नाइट्रोजन से कम है। किसान नाइट्रोजन का ज्यादा प्रयोग करता है। लेकिन नाइट्रोजन डालने से पैदावार ज्यादा बढ़ेगी। तो हर एक कहता है कि फास्फेट और पोटास डालने के बजाये मैं नाइट्रोजन खाद डालूँ। इस वकत म्यूट्रियेन्ट की कमी ज्यादा है। इसलिए एक इम्पॉर्टेंट और मेजर एनीमेंट नाइट्रोजन है। सिर्फ नाइट्रोजन

खाद का प्रयोग करने से नतीजा यह होगा कि बन्ध सालों में हमारी जमीन में फास्फेट और पोटास की कमी ही जायेगी। इनटेन्सिव कल्टीवेशन शुरू होने से अब फिजक की कमी हो गई है। पहले कभी यह ब्याल नहीं किया गया था कि फिजक की कमी घासकती है।

भ्रमर बीजों की कीमतों को गिराना है, तो यह जरूरी है कि फार्मर्स को इनपुट्स सस्ते दामों पर दिये जायें। महंगाई फार्म से शुरू होती है। भ्रमर खाद महंगी हो जाये, ट्रैक्टर के दाम बढ़ जायें, पेस्टीसाइड की कीमत ज्यादा हो जाये, इरिगेशन का खर्चा ज्यादा हो के जाये और बिजली रेट बढ़ा दिये जायें, तो महंगाई किस तरह कम हो सकती है? महंगाई को रोकने के लिए सब से पहले फार्मिंग में इनपुट्स की कीमत कम होनी चाहिए।

जहां तक भ्रमर का साल्जुक है, मैं समझता हूँ कि कृषि मंत्री जरूर इस मामले की गहराई में गये होंगे। लेकिन मुझे बड़ा खेद है कि सिर्फ डीयरनेस एलाउंस को नियंत्रण में करने के लिये भ्रमर की लेबी को कम करके उसकी कीमत को गिरा दिया गया है। बेसक इससे भ्रमर की कीमत कम हो गई है, लेकिन किसान का बहुत ज्यादा नुकसान हो गया है। महंगाई को रोकने के लिए सिर्फ एग्रीकल्चर प्रोड्यूस की कीमत कम की जाये तो यह तरीका गलत है।

बालों के लिए भी हमने ऐसी योजना का इस्तेमाल किया। बालों के लिए हमने न फास्फेट विधा, न धाँड़ी रिसर्च की और न धाँड़े बीज दिये और न इनसेक्ट्स के खिलाफ प्रोटेक्टिव मेचर्स प्रकल्पार किये। नतीजा यह हुआ कि जमींदार के लिहाज से बालों की कीमत इसकी अनरीम्युनरेटिव हो गई कि बालों में बालों को पैदा करना बन्द कर दिया। अब बालों की कमी महसूस हो रही है। बड़े

संबंधी जहाँ के बाव यह ज्ञान किया गया कि दालों की कीमत के बिचे सबखिड़ी की बाये धीर इस बारे में कुछ धीर नेहरू एडाप्ट किये जायें ।]

जहाँ तक काटन का साल्लुक है, मीडियम स्टेपल काटन महाराष्ट्र में भी पैदा होती है, लेकिन पंजाब में भी मीडियम स्टेपल काटन की काफ़ी पैदावार है । पिछले साल लोग काटन लगाने के लिए तैयार नहीं थे । लेकिन क्या करें, लगानी पड़ती है । यह बड़ी हैरानी की बात है कि पिछले साल हमारी सरकार ने उसकी फसल प्राइस 225 रुपये पर-क्वैटल मुकर्रर की थी, लेकिन मार्केट में उसका रेट 240 रुपये से 250 रुपये से ज्यादा था । हर एक धान्यी नहीं जानता है कि काटन पैदा करने के लिए क्या खर्च होता है । पंजाब में काटन पैदा करने के लिए पन्द्रह सौ से दो हजार रुपये फ़ी एकड़ खर्च होते हैं । अगर काटन की कीमत रीम्युनेटिव नहीं होगी, अगर हम काटन को सपोर्ट नहीं करेंगे, तो जिस तरह धान हमें दालों और तेल के बिलसिले में परेशानी का सामना करना पड़ रहा है, उसी तरह अपनी फ़ारेन एक्सचेंज का एक बहुत बड़ा हिस्सा हमें काटन को इम्पोर्ट करने के लिए भी खर्च करना पड़ेगा ।

मैं उम्मीद करता हूँ कि मंत्री महोदय इस बात का ज्ञान रखेंगे कि जिस तरह इस साल सिर्फ़ प्राइस इन्डेक्स को जो रखने के लिए बुगर की लेवी को कम करके जमींदारों का नुकसान किया गया है, अगर अगले साल कपास के लिये भी ऐसी ही पालिसी सरकार की गई, तो जमींदार बहुत भायूस होंगे, जो इस बात पर बहुत खुश है कि बजट का 40 फ़ीसदी से ज्यादा हिस्सा एप्रिलकल्चर के लिए रखा गया है । इसके अलावा इस बड़े प्रोग्राम में सब शोर्गों को, तमाम को पार्टिसिपेट करना है । इसमें मास इन्वाल्वमेंट करने के लिए जमींदारों को सहयोग देने की जरूरत है और उसके लिए सब से ज्यादा जरूरी है कि हम एप्रिलकल्चर

को हर एक किन्ड के जो भाव हैं उस की रेग्युलैटिव करें । बुचरी बाय—कम को जो मकीनरी, फिटिनाइबर या इन्वेस्टिगाइब काहिएँ या धीर जो ऐसे साधन हैं जिसकी के, पानी के उनकी कीमत कम होगी चाहिए । लेकिन बजट को पूरा करने के लिए धीर प्राइस इन्डेक्स को कम करने के लिए अगर कोई कदम उठाया गया तो अगले साल या एक दो साल के बाव इसका इतना बुरा असर निकलेगा कि हमारी एकोनोमी जिस तरह 30 साल कामयाब नहीं हो सकी उन्ही तरह धाने भी नहीं हो सकेगी ।

16 hrs.

मुझे खुशी है कि फ़ारेस्ट की तरफ ज्ञान दिया गया है लेकिन यह भी कहते हैं कि फ़ारेस्ट एम्प्लायमेंट इन्टेंसिव नहीं है । मुझे तो बड़ा दुख होता है । अभी मिनिस्टर साहब ने यह समझाने की कोशिश की कि फ़ारेस्ट की बहुत ज्यादा जरूरत है । हमारे यहाँ पानी पूरा नहीं हो सकेगा जब तक कि फ़ारेस्ट ज्यादा नहीं होवे । हमारी जमीन जो पहाड़ों पर है वह बह जायेगी । बारिश कम हो जायेगी । यहाँ क्या होगा । वही जो हथ देख रहे हैं कि अग्नेरियां चल रही हैं, टारनेडो या रहे हैं, कभी धान्ध का नुकसान हो रहा है, कम उड़ीसा का हो गया, दिल्ली के क्या हुआ हुआ था ? तो मौसम को रेगुलराइज करने के लिए हर एक देश फ़ारेस्ट की तरफ ज्यादा ज्ञान देना है । मैं तो यह कहूँगा कि जिनकी एक एक एकड़, दो दो एकड़ जमीन बाब में है उस जमीन को कंसासिडेट करके वहाँ फ़ारेस्ट लगा दिया जाय तो उससे ज्यादा आमदनी होगी और लोगों को रोजगार भी मिलेगा । जो एप्रिलकल्चर से आमदनी है उससे ज्यादा आमदनी उस से होगी । मैंने इसे बर्क भाउट किया है और आपको उसमें मदद दे सकता हूँ । फ़ारेस्ट की जो आमदनी है वह जनरल फ़ाय से ज्यादा है । जैसे धान्ध प्रदेश में या उड़ीसा के जंगलात में काडिमम पैदा होती है । इसी तरह वनाईयों के पीछे है जो मैंने

[श्री इकबाल सिंह दिल्ली]

काश्मीर में देखे। वही वेदस के नीचे जहाँ साइट कम होती है, ऐसी बहुत सी बूटियाँ पैदा की जाती हैं जो बवाघों के काम में धाती हैं। उनकी लीवज से काफी फायदा उठाया जाता है। उनके बुड के काफी दस्तकारी चल सकती है। इसके अलावा वहाँ घास ज्यादा पैदा की जा सकती है और जिससे डेयरीज को ज्यादा मदद हो सकती है।

डेयरी डेवलपमेंट के बारे में भी मैं कुछ कहना चाहता हूँ। जो हमारा यह अ्याल था कि मिल्क में फीट की परसेंटेज ज्यादा होनी चाहिए। यह जो एक विचारधारा थी यह बिलकुल गलत थी। भैंसों के दूध में बेशक फीट ज्यादा है लेकिन उस में प्रोटीन मिनरल्स और टोटल प्रोडक्शन जो दूध का है वह बहुत कम है। इस को इम्प्रूव करने में बहुत धरसा लगेगा। लेकिन बाहर की जो दूध देने वाली गाय होती है उसी तरह का जो हम बीड बना रहे हैं उस को इम्प्रूवयूस करने के लिए ज्यादा कोशिश करनी चाहिए। मैं तो यह कहना कि जमींदार के पास क्रास ब्रीडिंग से ज्यादा दूध बढ़ सकता है, लेकिन जमींदार के पास गायें अच्छी नहीं हैं। आप के यहाँ जो गायें हैं मैं तो कहूँगा कि उन की बछड़ियाँ हर एक जमींदार को दे दिए जायें। गवर्नमेंट फार्मस ब्रीडिंग का काम किया जाय और उन बछड़े और बछड़ियाँ खास तौर से जमींदार को दे दी जायें। यह जो हमारी पुरानी विचारधारा है दूध बहुत गाढ़ा होना चाहिए, उस में फीट ज्यादा होना चाहिए, उस को बदलने की आवश्यकता है। यह स्क्रीम पंजाब में शुरू होने वाली थी और इस की लोगों में बड़ी चर्चा हुई थी कि यह जो दूध है यह बहुत पतला मिलेगा। हमें इस तरह ध्यान देना चाहिए कि दूध कैसे बढ़ सकता है। दूध इसी तरह बढ़ सकता है जब कि गायों को ज्यादा क्रास-बीड किया जाय और जो दूध है वह हमारे गाँवों में न रहे उसको केन्द्र में इकट्ठा किया

जाय। उसको पैक्चराइज करने के बाद देहातों और शहर में सप्लाय किया जाय। जब मैं कालेज में पढ़ता था उस वक़्त कैनाडा में फीट परसेंटेज दूध के अन्दर 2 1/2 थी; बाव में मैं हैरान रह गया वह उसे दो परसेंटेज पर ले आए और अब वह जो दूध इस्तेमाल कर रहे हैं उस में 1.5 परसेंटेज है। और जो उससे बटर फीट निकलता है उसको एक्सपोर्ट करने के लिए वे तैयार हैं। दूध देने के लिए वे उतना तैयार नहीं हैं लेकिन बटर फीट देने के लिए तैयार हैं। बटर प्रायल देने के लिए तैयार हैं लेकिन प्रायल केक वे आप से मांगते हैं क्योंकि प्रायल केक ह्यूमन फूड भी है, डेयरी फीड भी है, फर्टिलाइजर भी है और पिंगरी और पोल्ट्री के लिए भी कारामद है। तो हमे खास तौर पर इस तरफ ध्यान देना चाहिए कि प्रायल केक के प्रोटीन्स जो हैं वह किस तरह से रिफाइज फार्म में ली जाती सकती है। ये प्रोटीन फिशरी और पोल्ट्री और डेयरी कैटल को खिलाने के बाद रिफाइज फार्म में ली जा सकती है। यह तमाम चीजें हैं जिनकी तरफ ध्यान देना चाहिए।

इसके अलावा एक और चीज है। फार्मसे इन्वाल्वमेंट, मास इन्वाल्वमेंट होना जरूरी है। एप्रीकल्चर प्रोड्यूस का रेट इंसेंटिव के तौर पर मिक्स करने की कोशिश होनी चाहिए। साथ ही उसको एप्रीकल्चर के इन्पुट्स सस्ते देने की कोशिश करनी है। इसके साथ ही एप्रीकल्चर इनकम टैक्स का जो ढांचा है जो राज कमेटी ने बिया है उस पर भी आपको गौर करना चाहिए। एप्रीकल्चरल हॉलिवुड टैक्स तो ठीक है। जमींदार पर टैक्स लगाने का जो तरीका है उसको आपको देखना चाहिए। उसका सोशल और और एजुकेशनल स्टैंडर्ड क्या है उसकी तरफ आपको ध्यान देना चाहिए करना जमींदार बड़ा परेशान होगा। जमींदार नहीं चाहता कि वह टैक्स न दे। राज कमेटी ने कहा है कि

जमींदार से 85 परसेंट बी०एन०पी० पर टैक्स है और दूसरी तरफ धरबन से 2.6 परसेंट है। लेकिन इसके साथ साथ आपको दूसरी बातें भी देखनी हैं। एक एक भाग्य ब सभ्यी के बंध से सौ रुपए से ज्यादा भाकट्टाय जमींदार से ली जाती है लेकिन वह गिनती में नहीं है। इसी तरह से फटिलाइजर पर चार सौ करोड़ की एक्साइज ड्यूटी है जोकि ग्राम लोगों पर नहीं पड़ रही है। इनडायरेक्ट टैक्सेज का भार तो तमाम पडता ही है लेकिन यह फटिलाइजर एक्साइज ड्यूटी सीधे जमींदार पर पडती है। इसी तरह से ट्रेक्टर्स में जो डीजल इस्तेमाल होता है उस पर भी तीन सौ करोड़ से कम एक्साइज ड्यूटी नहीं है जोकि सीधे जमींदार से ली जा रही है। इसी तरह से पेस्टिसाइड्स की भी बात है। इन तमाम चीजों को भी आप जमा कर ले तो आप देखेंगे कि जमींदार को कितना टैक्स देना पडता है। इसके बावजूद किसान यह नहीं चाहता कि वह टैक्स न दे लेकिन उसका तरीका सिम्पल लैण्ड रेवेन्यू की तरह होना चाहिए। बकीलों, इन्स्पेक्टरों और लैण्ड बैल्यूटर्स से मुक्ति होनी चाहिये। यह ठीक है कि टैक्स में प्रोवेशन सिस्टम होना चाहिए। छोटे जमींदार पर कोई टैक्स नहीं होना चाहिए और पांच एकड़ से जो ऊपर वाले हैं उन पर एक जायज तरह डाल दीजिए कि कितना टैक्स होगा, दस एकड़ से ऊपर मैक्सिमम जो 17 एकड़ तक और प्रोवेशन होनी चाहिये लेकिन वह सिम्पल लैण्ड रेवेन्यू की शकल में होना चाहिए। उसको बेल्व टैक्स या इनकम टैक्स नहीं कहना चाहिए।

एक तकलीफ इससे भी ज्यादा है। हमारे बलबीर सिंह जी एम०पी० यहां बैठे हैं, तमाम पंजाब वालों ने कहा था कि हमारा जो सोशल स्ट्रक्चर है, जो हमारी थोटेज हेरिटेज है और जमीन की तकसीम के मामले में जो संरक्षण है उसमें लड़की को इनलाज से ही हिस्सा मिलना चाहिए, भाइयों से नहीं मिलना चाहिए। अभी लड़की जो है उसकी शादी

दूसरे जिले में हो गई, वह वहां बनी गई तो फिर किस तरह से जमीन मीनेज की जा सकती है। इसके अलावा दूसरी बात यह है कि परम्परा से जो भाई बहन के रिलेशंस चले आ रहे हैं उनको भी इससे बड़ी चोट लग रही है। जमींदार कहता है कि डाटर इन ला को हिस्सा देना चाहिए लेकिन डाटर को भगले धर में हिस्सा मिलना चाहिए। तो इस बात की भी बड़ी मांग है और मुझे उम्मीद है कि इस पर पूरा ध्यान दिया जायेगा।

पंजाब की बहुत तारीफ हो रही है, वहां पर अनाज ज्यादा पैदा हो रहा है। जहां हम लैण्ड-रिफार्म के बारे में सोचते हैं, वहां हम ने यह कभी नहीं सोचा कि पंजाब ने अग्र पैदावार में उन्नति की है तो उस की वजह उस की बैकग्राउण्ड थी, वहां कन्सोलिडेशन हुआ था। कन्सोलिडेशन की वजह से ही वहां पर ट्यूब वेल लग सके और यह जो कुछ हुआ है, कन्सोलिडेशन की ही बरकत है।

फारेस्ट के बारे में मैं एक तथ्यवीच रखना चाहता हूँ—जिस तरह से पंजाब और हरियाणा में जितनी कॅनाल्स हैं, रोड्स हैं—उन को फारेस्ट डिपार्टमेंट को सौंप दिया गया। आप पंजाब और हरियाणा में जायेंगे तो देखेंगे कि हर सड़क के दोनों तरफ जंगल ही जंगल हैं। मैं चाहता हूँ रेनवे के दोनों तरफ की जमीनों को भी जंगलात में सबदील किया जाय और जैसा कन्सोलिडेशन पंजाब में हुआ है, उसी तरह का कुछ काम बीस्ट यू०पी० में हुआ है, राजस्थान के गंगानगर में हुआ है, जहां जहां कन्सोलिडेशन हुआ है, वहां उपज बढ़ गई है। इस तरह का काम दूसरे प्रांतों को भी करना चाहिए। ऐसा नहीं होना चाहिये कि सीलिंग तो हो गया, लेकिन कब्जा नहीं दिया गया, रिकार्ड में भी जमीन का ठीक होना जरूरी है। आज जितने झगड़े हो रहे हैं, वे जमीन के रिकार्ड की वजह से हो रहे हैं, उन को पूरा नहीं किया गया है। इस लिये रिकार्ड अप-टु-डेट होना चाहिये। जमीन

[श्री इकबाल सिंह हिल्लो]

का रिकार्ड न ठीक होने से इस वक्त न कन्वोलिडेसन हो रहा है, न जमीन की बेहुतरी हो रही है और न कनाक्ट एरिया इम्प्रूव किया जा रहा है। सब से पहले कन्वोलिडेसन होना चाहिये, जो जमीन नहरो में, सड़को और रेलवे के दोनों तरफ है, उस को फारेस्ट डिपार्टमेंट को सौंपना चाहिए।

मैं ज्यादा न कहते हुए, इन मांगों का समर्थन करता हूँ।

SHRI V. ARUNACHALAM (Tirunelveli): Mr. Deputy-Speaker, Sir, I rise to say a few words on the Demands for Grants of the Ministry of Agriculture and Irrigation for the year 1978-79.

The record of achievements on the agriculture front is comparatively inadequate in relation to other developing countries. No doubt, there is some sign of improvement which, however, has touched neither the target of our plans nor the principle of our policy.

Even after thirty years of our independence and spending Rs. 15,000 crores during the Five-Year Plan periods, the increase in our production is not constant. Instead, it is jumping like a kicked ball going up and down. The policy of the Government or the Plans of the Government are not the deciding factors with regard to the quantity of our food production, but it depends more on the monsoon. That is the most important factor. This would be clear when we go through the index of our agricultural production.

The stereotyped oration of every Minister for Agriculture at the time of discussion is that Government is giving over-riding priority for the development of agriculture. To substantiate this argument, they usually place some figures before this House,

but the actual position is emitting a different truth.

If we see the allotment of amount during the plan periods for the development of agriculture, we will see that the claim of our Minister is nothing but an exaggeration and pontification. The allotment for agriculture in the various Five-Year Plans was like this. In the First Five-Year Plan, it was 36.9 per cent; it was reduced to 20.3 per cent in the Second Five-Year Plan; in the Third Five Year Plan, it was 20.5 per cent, in the Fourth Five-Year Plan, it was 23.3 per cent and in the Fifth Five-Year Plan, it was 20.6 per cent. I do not know what is going to happen in our rolling plan. Moreover, the allocation of amount for major and medium irrigation projects has been reduced considerably in every Plan period. This has been painfully pointed out by the Estimates Committee in its 12th report submitted to Parliament last week. The Committee says

“The Committee note that in the first plan the total plan expenditure on major and medium irrigation projects had received a relatively large share amounting to 15.3 per cent of the total plan outlay. In the subsequent plans the percentage of the expenditure on major and minor irrigation projects declined considerably being 8.1 per cent in the IIrd Plan, 6.79 per cent in the IIIrd Plan 6.56 per cent in the Annual Plan (1966-67) and 7.3 per cent in the Fourth Plan. Although the outlay on major and medium irrigation projects had increased manifold from Rs. 300 crores in the first plan to Rs. 3095 crores in the Fifth Plan yet its percentage to the total plan outlay works out to 7.8 per cent only.”

Here it will be appropriate to remind the words of our Home Minister when he made a speech at Agra last year. He assured the nation that 70 per cent of the national budget will be allotted for agriculture. I want to

know an answer from the hon. Minister whether he has honoured the assurance given by our Home Minister and whether the allocation of the amount is in consonance with the policy announced by our Kisan leader, Mr. Charan Singh.

Because of the inadequate allocation made for agriculture, the average growth rate of agriculture is gradually declining. Only 12 per cent of the districts in India have achieved a growth rate of more than 5 per cent in agricultural production and the per capita availability of foodgrains per day is comparatively very poor. In 1948 the per capita availability of foodgrains per day was 417 grams. After 31 years it has increased by a mere 39.8 grams, to 456.7 grams. From the nutritional angle the position is utterly deplorable. The availability of calories and proteins for an Indian is a mere 1990 calories and 49.4 grams of proteins whereas in the developing countries it is 3150 calories and 96.4 grams of protein. In Western Europe and USSR it is 3200 calories and 99.3 grams of proteins. Still the Grow More Food campaign has not reached the goal of self-sufficiency. Despite our claims of enormous allotment for high-yielding varieties, subsidised fertilisers and pesticides and increased irrigation and improved technologies in agriculture, the average yield per hectare in India is very low. When we compare our average yield of wheat and paddy with other countries, we are ashamed of our position.

So far as wheat is concerned, the world average yield is 1727 kg. per hectare. Our average is only 1368 kg. The average yield of developed countries is 2206. The average yield of Europe is 3326 kg. We are in a little higher position in Asia. The average in Asian countries is 1350 whereas our average is 1368 kgs.

So far as paddy is concerned, the average yield per hectare is still

worse. In Europe the average yield is 4687 kg. In Asia it is 2475 kg. In developed countries it is 5735 kg. In Developing countries it is 2004 kg. and our average is only 1861 kgs. We are even below the average of Asian countries. We are below the average of even developing countries and we are at the bottom and at the lowest rung of the ladder of progress. Who is responsible for this unsatisfactory position? Are our farmers not willing to take to the improved methods? Are they refusing to co-operate with the government? Certainly not. Our farmers are hardworking, law abiding and vicarious. They are ready to respond to all our guidelines and adopt all improved methods. But the point to be kept in mind is that they are not able to introduce new systems due to other factors. They are ready to respond but the present condition does not permit them to respond and adopt new methods.

I know the criticism against our farmers from some quarters—that most of our farmers still adopt only primitive methods of cultivation. They hesitate to implement new programmes in agriculture. They do not use the required chemical fertilizers to the crops. They are not eager about buying modern implements.

According to Dr. Sethna our agriculture is "labour extensive instead of labour intensive." This sort of criticism, in appearance may be fair and welcome but in fact they are the outcome of quixotry. Nothing is axiomatic.

The policy of the Govt. and the manner in which it approaches the problems are mostly responsible for the slow progress in production and slackness in adoption of modern technology by the farmers.

Our farmers are capable enough and enlightened enough to adopt improved methods of cultivation with all modern implements but their hands are tied down due to abnormal prices of agricultural implements, chemical fertilizers and high rate of interest

[Shri V. Arunachalam]

for loans. When they see the latest implements at Agricultural Exhibition, they smile with curiosity. When they hear about the prices of the implements the same smiling face gets contorted and they sigh over their sheer inability.

In 1967 the price of Massey Ferguson tractor was Rs. 21563. Now it has increased to Rs. 45583. Similarly, the price of the tractor international, in 1967 was Rs. 21610. Now the price of the same is Rs. 47220. The price of 5 horse power electric motor in 1967 was Rs. 784. Now the price is Rs. 1622.

The price of Kirloskar Diesel Engine in 1967 was Rs. 2,740; now the price of the same is Rs. 3,580.

It is needless to mention how the price of fertilizers is soaring with speedy wings. For the last five years due to the abnormal increase of prices of fertiliser, the target of our production has been seriously affected.

The price of the fertilizers:

	1973	1978
	Rs.	Rs.
Urea	1050	1550
Ammonia Sulphate	590	935
Calcium Ammonia	645	1015
Ammonium Phosphate	1335	3000

Despite some reduction, concession and subsidy, the prices of the fertilizers are not within the purchasing power of the small farmers. The farmer is enlightened enough. He is aware of the position that the increased doses of fertilizers will increase the yield of the crops, but they are not able to use the fertilizers according to the requirements. Consequently, there is a fall in production and there is lower rate of consumption of fertilizers per hectare.

The consumption of fertiliser per hectare.

In Pakistan	—	20.8 kgs.
South America	—	28.8 kgs.
China	—	45.1 kgs.
Israel	—	136.1 kgs.
Japan	—	434.1 kgs.
India	—	16.9 kgs.

I know what would be the answer of our Minister to this position. He may boast of increase in consumption of fertiliser from 2.6 million to 3.4 million. Without considering the vastness of the area and 600 millions of our population, mere mention of increase in consumption of fertiliser from one year to another year, may be helpful to astound the innocent people but it would never convince the enlightened persons.

Another factor which causes serious concern is the cost of inputs which is playing its adverse role against the farmers.

The index of Agriculture inputs

In 1973 it was	146.61
1974	179.30
1975	217.76.

If this position is allowed to continue to increase in the same ratio, our earnest efforts, restless works, and selfless service will be reduced to nullity. It is unfortunate to mention that the Government is not serious in arranging financial facilities for obtaining various kinds of loans by the farmers. In the Fourth Five Year Plan the estimated requirement was Rs. 2000 crores but the actual payment was only Rs. 1200 crores. Similarly the present estimated requirement of short term credit is

Rs. 3000 crores, but the actual facility rendered is only to the extent of Rs. 1700 crores. In addition to the paucity of funds, the misery of the farmer is aggravated by abnormal rate of interest collected by the financial institutions. This House is aware of the fact that 92 per cent of the villages is covered by credit facilities. In India there are more than 1,23,203 active credit societies. The total members of these societies are 36 million but only 38 per cent of the members are able to utilise and get the benefit by borrowing loans from these societies. 9 millions of members are defaulters. Others are not able to utilise the loans because of the abnormal rate of interest. The State Cooperative Banks get the loan from the RBI at the rate of 7.5 per cent but the primary credit societies collect it at the rate of 12.5 per cent to 15.5 per cent. In brief, our financial institutions which are intended to help our farmers in rural areas are almost functioning like avaricious marwaris.

The rate of interest is high, the cost of the inputs is abnormal and the price of fertiliser is exorbitant but the market for agricultural products is poor and the fixation of support price by the Government for paddy and wheat is not at all corresponding with the cost of production. Neither the previous Government nor the present Government seems to have realised the burden on the farmers imposed by the abnormal cost of production.

The most alarming factor is that in fixing the support price for paddy the policy being adopted by this Government is highly objectionable and this is to be condemned by all. It seems that this Government as well as the Agricultural Prices Commission are always under the undue influence of the wheat lobby. I charge this Government.

In 1974-75 the support price for paddy was Rs. 74 whereas the price for wheat was Rs. 95. The difference

was only Rs. 21. Now the support price for paddy is Rs. 77 but for wheat it is Rs. 112-50. The difference now is Rs. 35. In 1974-75 the difference of price was 28.4 per cent but now it is increased to 46.1 per cent. From 1974 to 1978 only Rs. 3 is increased for paddy but for wheat Rs. 17-50 is increased. Thus there is an increase of 4.5 per cent for paddy but 18.4 per cent for wheat. In other words the rise in price of wheat is more than 4 times the case of rise for paddy.

What is the sin committed by our paddy growers? Why should there be this step motherly treatment against paddy growers? Is there any justification for this discrimination? No. Government with a sense of responsibility will adopt this partial attitude.

But, this Government, without any justification, acts against the interests of the paddy growers. I am not against the fixation of increased price for wheat. I welcome the same. My humble plea is that since the cost of production of paddy is high, Government should at least fix the price which it fixes for wheat. That is the policy being insisted upon by all the State Governments from the South. But, the propensity of the Centre is always against the prosperity of the paddy growers. I may tell you that, whenever we refer to the derisory price of the paddy, our Minister is asking us to compare the price of rice with that of wheat. We are thankful to the Minister for not asking us to compare the price of *dosa* with that of *chapati*!

I remind you, Sir, that the farmers produce paddy and sell the paddy. Therefore, it is quite natural that we must compare the price of paddy with the price of wheat. There is no logic involved in the argument of the Minister to compare the price of rice with that of the wheat.

If we examine the yield of paddy crops per hectare and the cost of the produce of paddy, you will under-

[Shri V. Arunachalan]

stand how the paddy growers are seriously affected by the fixation of this derisory price.

The average yield of wheat per hectare is 1368 kgs. But, according to the present support price of the Government, the income is Rs. 1,539.00 for the wheat growers. At the same time, the average yield of the paddy per hectare is 1861 kgs. The income for the paddy growers will be Rs. 1,436.50. That means despite the increased cost of production, the income for paddy growers is less by Rs. 103 than the income for wheat growers. That is, because of your discriminatory policy because of the partiality, the growers are getting a low income.

Apart from the discrimination, the Centre has further aggravated the position by not granting the required amount of subsidy for the paddy as it is being given to wheat. The public do not know fully how much amount has so far been spent under the subsidy scheme for wheat. In 1947-48 under the subsidy scheme, the budget allotment was Rs. 23.98 crores. Even in 1970-71, it was merely Rs. 25 crores. But, after 1970-71 it increased by leaps and bounds. In this year's budget, there is a provision of Rs. 456 crores. From 1970-71 to 1978-79, the allocation of total amount under the subsidy scheme is Rs. 2,458.35 crores out of which more than 75 per cent has been utilised for wheat. I want to know how much amount was granted for paddy under the scheme. Let him place the details before the House. I am quite sure that not even one per cent is granted for paddy.

Sir, the Centre fixes the price for foodgrains. The peculiarity of the position in the South is that the farmers are agitating against the State Governments. They are forced to give more price than what you fix. You have fixed Rs. 77/- per quintal

for paddy but we are giving Rs. 95 per quintal. Because of your policy, the State Government has to bear the additional expense. If this Government implements the subsidy scheme without discrimination equally and impartially, at least the paddy growers will get a fair price and the State Government also will be relieved from the additional burden. But, Sir, whatever the reason we advance; whatever plea we put forth and whatever be the justification of our request this Government gives a deaf ear to the genuine demands of the long-suffering paddy growers. Therefore, I appeal to the hon'ble Minister to extend the subsidy to paddy growers also on a equal footing. Because of this discrimination we have been seriously affected. This Government is doing atrocious injustice to the paddy growers. Your discrimination and partiality will not last for long. End to the domination of wheat lobby is not so far away. It is within our sight. Time has come to mend your errors and end the injustice. With this note of warning I conclude my speech.

SHRI D. D. DESAI (Kaira): Sir, we are in an extremely happy position so far as photo-synthesis is concerned. The arable area in the country is 160 million hectares and 80 per cent of our people are in rural sector. Therefore, Sir, if you only provide water then our intense sunlight by photo-synthesis will give us not less than 150 to 200 million tonnes of foodgrains. This is not something which is a distant dream but it could be easily achieved.

Sir, we have on an average 105 centimetres of rainfall. We have to catch, store and use this rainfall. But I find we are not even catching the rivers. We are allowing the Narbada water to flow into the sea for all these thirty years. There are so many possibilities whereby we can catch and utilise the water to the optimum extent. Agriculture produce being cellulogic product is nothing else but photo-synthesis of water and atmo-

pheric carbon dioxide in the presence of intense sunlight. Water is an important ingredient of our products. Therefore, any water allowed to go is nothing else but allowing food-grains to go down the drain.

Sir, in recent days we have been importing several types of products such as cotton and oilseeds. By importing these we are subsidising foreign farmers besides giving subsidies to industries, at the cost of our farmers. Why is this necessary when within the country we have plenty of possibilities of producing more than what we need and can as well export large quantities. This is not something for which we have to wait for. In fact, demonstration has been given by exporting wheat and some quantity of rice. Therefore, I would urge the Government to immediately stop imports of any agricultural produce. In fact, they must progressively build up exports of agricultural produce in annual steps of Rs. 3,000 crores, Rs. 5,000 crores and even Rs. 10,000 crores. This is not something which is very difficult to achieve.

As I mentioned for doing this we have to have all the infra-structure particularly pre-sowing arrangements. One of the difficulties we are having is pre-sowing arrangement. By this arrangement we must provide the necessary inputs before-hand because when the farmer has to go for sowing he has not got the high-yielding seeds, fertilisers, pesticides, etc. Support prices are not declared. The pattern of crop which he should raise is not known. All these should be provided. On top of all this we do not have agricultural produce prices stabilisation board. We should have agricultural produce prices stabilisation board and also commodity credit scheme. We do not have these at the moment with the result that there is a sharp fall in short-staple cotton and gur prices. So, there is no possibility of supporting the prices which Government have announced. Then there is no disaster coverage fund existing in

our country today. We have this disaster coverage fund in all the advanced countries. This year we had so many cyclones. Recently there was a tornado in Orissa and there was also an hail-storm in Bengal. These types of disasters are natural to a country of our size. Therefore, I would suggest that disaster coverage funds should be provided.

Another suggestion is that high-yielding seeds should be provided in advance. For example, last year, groundnut seeds were provided which gave excellent foliage and there was a bumper crop of about 25 lakh tonnes of groundnuts. The argument advanced was that last time the rain would not come and hence the pods would not form. But the rain did come and there was an excellent foliage but no pods. Everybody expected at least 25 lakh tonnes in Gujarat alone, but unfortunately it ended up with 18 lakhs tonnes or so. So, good seed is of necessary for increasing the production.

Now, Sir, I would request the hon. Minister that we should have a proper training and extension facilities for agriculturists. There are already 21 Agricultural Universities in our country. There should be at least 50 Agricultural Universities for a country like ours. It is not very difficult to have at least 50 Agricultural Universities. There are facilities existing in this country and a large number of people could be taken care of under this programme.

Now, there are small-holdings and large-holdings problems. This has been mentioned by my hon. colleague Shri Shinde. If one has to have small holdings, then how we can talk about tractors. On the one side, we talk of small holdings and on the other side we talk of mechanisation. If the holdings are small, then we have to go in for no-till or minimum till. Research development work required in this respect should be adopted at the earliest. This is already adopted in

[Shri D. D. Desai]

America and it is catching up in all parts of America very fast and it will catch up in India also in course of time.

Now, on R and D we are spending very small amount. We are spending through ICAR a very small amount. But the plan provision is about Rs. 500 crores and compared to the value of Rs. 30,000 crores worth of agricultural produce, even if we work out at the rate of 1 per cent annually, the amount would be Rs. 300 crores. That means for five years, it will be Rs. 1500 crores per annum against the present expenditure of Rs. 500 crores.

Recently there was some criticism about our scientists by a Communist Member. The strategy is to discredit and demoralise scientists, create scarcities, food riots etc. and take over the country. The Communist philosophy is that the take-over is only possible when people's stomachs are empty. Our people are well fed today.

Now, multiple cropping can enable one to take 5 to 6 crops in a month. This is only possible if there are village nurseries. I would suggest that some sort of nursery crop will have to be provided so that this can be taken up in smaller plots. Multiple cropping can provide additional jobs to 17 million people. Now, we have a large quantity of foodgrains in 'CAP'. Today we have a storage capacity of 20 million tonnes of foodgrains. I would suggest that by borrowing money or through some other way we should create silo storage capacity to the tune of 35 million tonnes.

Sir, we should provide at least 45 million high-yielding milch-cows to

45 million households, that is, one cow to each family. If that is done we would not be required to create more jobs in other fields.

Now, Sir, I would like to say a word about the management of forest wealth. I would suggest that the forests should be left to the care of the local people so that they can develop the forests. This has to be done because the forests in our country are being managed from a far off distance. Sir, in our country we have lot of potential for sea food. I would suggest that we should take the optimum benefit from that source too.

श्री द्वारिकलाच तिवारी (गोपालगंज) :
उपाध्यक्ष जी, फूड एण्ड एग्रीकल्चर मिनिस्ट्री एक ऐसा बड़ा एम्पायर है, जहाँ सूर्यास्त नहीं होता है, किसी न किसी भाग में सूर्योदय बराबर रहता है। इस के अधीन पांच बड़े-बड़े डिपार्टमेंट्स हैं—फूड, एग्रीकल्चर, इरिगेशन, रिसर्च और रूरल डेवलपमेंट। फारस्ट भी इस में ही भा जाता है। ये पांचों डिपार्टमेंट्स यदि ठीक तरह से काम करें, तभी किसानों को फायदा हो सकता है, उन की तरक्की हो सकती है या देश के लिये भ्रम की सुविधा हो सकती है। इन में से यदि एक भी डिपार्टमेंट अपने कर्तव्य से च्युत हुआ तो फिर भगवान ही मालिक है, न किसान की भलाई हो सकती है और न देश की भ्रम की पूर्ति हो सकती है। सब से इम्पोर्टेंट चीज आज फूड की प्रवेल-बिलिटी है।

भ्रम कितना जादा हम को मिलता है—पर-सेपिटा इस को देखना चाहिये। भ्रम की रिपोर्ट में मैंने देखा कि प्रवेल-बिलिटी कुछ बढ़ी है। लेकिन 10 वर्ष पहले के हिसाब से बढ़ी है या नहीं बढ़ी है, यह भी भ्रम को देखना

चाहिये। वह भी धारा को देखना होगा कि कुछ की प्रवर्धनशक्ति के बढ़ने से गरीबों के पेट में भ्रम आता है या नहीं आता है। यहाँ पर बहुत सी बातें होती हैं—कहा जाता है कि दाम बढ़ा दीजिये। खरब बढ़ा दीजिए। लेकिन दाम बढ़ाने से किस को बनिफिट होता है, कितने परसेंट लोग इस से बनिफिट होते हैं। बेचने वाले 7 या 8 परसेंट से अधिक नहीं होते हैं, खरीदने वाले 90 परसेंट होते हैं। तब फिर धारा भ्रम की कीमत बढ़ा कर सम्बन्धी दीजिए। जिस में जो गरीब है, उन के पास पैसा कम रहने पर भी वे भ्रम खरीद सकें और खा सकें। धारा भ्रम भी देहातो में पायेंगे—बहुत से गरीब बरो में दोनो टाइम खाना नहीं होता है। पेट पर गमछा बांध कर सो जाते हैं, पानी पी कर रह जाते हैं। क्यों ? इसलिये कि उन के पास पैसा नहीं है कि वे भ्रम खरीद सकें। इसलिये यदि दाम बढ़ाना हो तो हम पर भी विचार किया जाय कि गरीब को भी भ्रम मिल सके इसके लिये कुछ न कुछ करना होगा।

दूसरी बात में यह निवेदन करना चाहना है—कीमत बढ़ाने की बात क्यों पैदा हो रही है ? यदि धारा प्रोडक्शन बढ़ा दे, जहाँ प्रति एकड़ 20 मन होता है, वहाँ 40 मन कर दे तो, पैदा न करने वाला अधिक पैसा मागेगा और न कम्प्यूमर को अधिक पैसा देना पड़ेगा। चूँकि हमारे यहाँ प्रोडक्शन इतनी कम है और उस पर खर्चा ज्यादा पड़ता है, इस लिये लोग ज्यादा कीमत मांगते हैं। यह ठीक है कि प्रोडक्शन पर एकड़ कुछ बढ़ी है, लेकिन इतनी नहीं बढ़ी है जिससे उनका खर्चा निकल सके। लेबर का दाम बढ़ गया है, इन्पुट्स का दाम बढ़ गया है, मशीनरी का दाम बढ़ गया

है, उन के सुपरविजन का खर्चा भी उसी पर पड़ना है—इसलिये प्रोडक्शन 20 या 25 मन प्रति एकड़ आता है, वो खर्चा इतना पड़ जाता है, जिस को वे बरदाश्त नहीं कर सकते हैं। मैं जानना चाहता हूँ—उन के प्रोडक्शन को बढ़ाने के लिये धारा ने क्या उपाय किया है ?

धर्म लोग दूसरे देशों की बात कर रहे थे। मेरे हाथ में एक रिपोर्ट है—
Report on a visit to South Korea, Japan, Hong Kong, Thailand and Singapore by Nana Deshmukh, MP
General Secretary, Janata Party

वे वहाँ विजिट करने गये थे, उन्होंने यह रिपोर्ट दी है—जापान में

“Outside of Tokyo, near the Tachikawa Air Base, I visited a village that was described as an ordinary farm village and it appeared to be so. In the course of the visit, I picked for scrutiny a recently harvested paddy field where an old couple was working. The couple owned that land, a total of 1½ acres. On this one and a half acres, the couple—they have a son and a daughter who occasionally help—produces 18 tons of rice and as a second crop 2½ tons of tomatoes. The produce fetches US \$ 30,000. The inputs, apart from their labour, cost US \$ 6,600. This leaves the family with a farm income of US \$ 23,400 per year, plus all the rice they consume.”

अब हम का धारा भी धारा कर दे तो कोई दाम बढ़ाने माग कीकरेगा नहीं और न किसी को कोई दिक्कत होगी। अब स. ऊ. म. होरिमा जो बहुत बर-टोन था और अकरीकन बम्ब डमेंट से जहाँ सब बगाव हो गया था, उस में सम्भव-य में वे क्या लिखते हैं—

“In a Saemaul Undong developed village I visited some 30 miles out of

[श्री द्वारिकानाथ सिबारी]

Seoul, I went into a home and found it had a refrigerator, television, gas cooking range. The house was owned by a couple with 2 children. They had 1½ acres of land on which they raise two crops and 6 buffaloes. The income of this family of 4 is US \$ 6,000 per year.

तो जापान की बात धाय छोड़ दीजिए। कोरिया में जितना होता है, हिन्दुस्तान में उतना धाय पैदा कर दें तो न किसान अधिक दामों के लिए चिल्लाएंगे और न कन्स्यूमर्स को ही कोई दिक्कत होगी।

शुचि और सिबाई मंत्री (श्री सुरभीत सिंह बरनाला) : वहाँ इस पर इन्वेस्टमेंट बहुत हैवी है।

श्री द्वारिकानाथ सिबारी: धाय के यहाँ क्या हो रहा है, मैं उस पर भी जाऊँगा। फूड की प्रोब्लेमिबिलिटी ईजी हो गई है और इस बारे में हम लोग कुछ निश्चिन्त हैं लेकिन मेरी समझ में एक बात नहीं आती है कि जब हमारे यहाँ प्लेसज की कमी थी, तो धाय को एक्सपोर्ट करने की क्या जरूरत थी।

श्री सुरभीत सिंह बरनाला : पहले की थी अब नहीं की है।

श्री द्वारिकानाथ सिबारी : इस साल की रिपोर्ट में है। 759 टन की है। दूसरी बात यह है, कि अब जब हमारे यहाँ अन्न पूरा हो गया है तो What was the necessity of importing 5.55 lakh tonnes of wheat and rice?

अगर कहीं धाय के कुछ कान्ट्रेक्ट्स थे तो उन को धाय मुस्तबी कर देते और अन्न इम्पोर्ट न करते। . . . (अवधान)

वह कन्सिडर नहीं है। धाय की तो उस का धाय देना पड़ेगा।

धायकी जो चौथी और पांचवीं रिपोर्टें हैं, उन को अगर ऊपर से पढ़ा जाए, तो सब जगह हरियाली ही हरियाली दिखाई देती है और ऐसा लगता है जैसे कोई कमी नहीं है लेकिन उस के भीतर से और गहराई में पढ़ा जाए तो मालूम होता है जैसे कुछ हुआ ही नहीं है। जब हम दूसरे देशों से यहाँ की तरककी की तुलना करते हैं, तो मालूम होता है कि हमारे यहाँ कुछ नहीं हुआ है।

16.54 hrs.

[SHRI M. SATYANARAYAN RAO in the Chair]

धाय के यहाँ जो फूड डिपार्टमेंट में माडर्न बेकरीज है, जोकि डबल रोटी बनाती है और सप्लाई करती है और कई जगहों पर धाय ने उस को खोला है, उस के बारे में भी मैं कुछ कहना चाहता हूँ। बिहार के रांची में इस माडर्न बेकरीज की जो चीजें बनती हैं वे इतनी थंड क्लास हैं कि वे बिकती ही नहीं हैं उन को कोई लेता ही नहीं है। एजेन्सियां बहुत बन्द हो गई हैं और वहाँ उस का माल नहीं बिकता है। इस के साथ साथ लेबर रिलेशन्स बहुत खराब हैं। मैं धाय को बताता हूँ कि कुछ दिन पहले मैंने बरनाला साहब को एक चिट्ठी लिखी थी। शारदापति मिश्रा एक धायरेटर था। इयूटी पर उस का हाथ टूट गया और माडर्न बेकरीज ने उस की दवा करवाई लेकिन उस का हाथ खराब होने के कारण उस को काम से निकाल दिया उसे कम्पेन्सेशन भी नहीं दिया है और न ही नौकरी में रखा हालांकि रेलवे में एक धायनी टैम्पोरेरी था और उस का पैर कट गया था। रेलवे ने बुलाकर उस को दूसरा काम किया और लिफ्टमैन के काम पर उस को लगा दिया। परमानेंट कर दिया और धायके यहाँ जो धायनी था उसका हाथ

टूट गया था जो तीन महीने अस्पताल में रहा अपने पास से खर्च करता रहा अपने उसे कोई खर्च नहीं दिया उसको अपने हटा दिया। उसे और कहीं काम भी नहीं मिल सकता है। इस बार में मैंने आपकी प्रेंटेशन भी ड्रा की थी। आपको ह्यूमेनेटेरियन ग्राउण्ड पर इसका लेना चाहिए क्योंकि दूसरी जगह वह काम नहीं कर सकता है। उसका एक हाथ पूरी तरह काम के लायक नहीं हुआ है क्योंकि अभी उसे गर्माहट चाहिए तब जा कर वह काम के लायक होगा। अभी उसे दूसरी जगह काम भी नहीं मिल सकता है। इसमें आप देखें। एग्रीकल्चर भ्राज बहुत भ्रंश में मौसम पर निर्भर करती है। अगर मौसम खराब हो जाए तो जो इन्वेस्टमेंट एग्रीकल्चर में लगा है वह नष्ट हो जाता है। हम ने कई बार इस हाउस में कहा है कि आप ऐसी कोई व्यवस्था कीजिए कि कोई श्रावनी खेती में जो इन्वेस्टमेंट करता है वह मौसम ठीक न होने से बेकार चला जाता है उसको कुछ न कुछ तो मिल जाए। अब बाढ़ आ जाए तो इन्वेस्टमेंट बेकार जाता है, यदि कहीं सूखा पड़ा तो बेकार। पांच-सात हजार रुपए जो इन्वेस्टमेंट करता है वह सब इन केनेमिटिज के खाने पर बेकार। किस से कहे वह। आप इसके लिए कोई न कोई उपाय कीजिए जिससे कि इन्वेस्टमेंट करने वाले को कोई हानि न हो।

मैंने अभी आपको बताया कि दूसरे देशों में कितना अच्छा साइंटिफिक रिसर्च हो रहा है। वहाँ गृहस्थों को बताया जाता है कि क्या करना है कैसे जमीन में बोना है कैसे बीज डालो कैसे पानी दो। यह सब वहाँ बताया जाता है। आपके यहाँ रिसर्च में क्या हो रहा है? आपके यहाँ का रिसर्च इंस्टीट्यूशन है जिसके डायरेक्टर जनरल के बारे में आप कहते हैं कि वे संसार में सब से काबिल साइंटिस्ट हैं। लेकिन उनकी उपलब्धि क्या है। उनकी उपलब्धि यह है कि उनके कार्यालय में तीन साइंटिस्टों ने सुसाइड

किया। आपने उसके लिए एक गजैन्सगडकर कमीशन भी बिठाया था और उसने अपनी रिपोर्टें भी दी थी। रिपोर्टें में जो सुझाव दिये गये थे उनकी तरफ कोई ध्यान नहीं दिया गया।

सभापति महोदय : अब दो मिनट में आप अपनी बात कर लीजिए।

श्री द्वारिका नाथ तिवारी : मुझे बीस-पच्चीस मिनट चाहिए। मुझे आप वनाइये कि शीरों को आपने कितना समय दिया है।

सभापति महोदय : जो इनिशियेट करते हैं, उन्हें आधा घंटा दिया गया है। अभी का तो इनका समय नहीं मिल सकता। डिप्टी स्पीकर साहब ने जो कहा है, वहीं मैं आप से कह रहा हूँ।

श्री द्वारिका नाथ तिवारी : मैं आपको बताना चाहता हूँ कि इन्होंने शरवती सोनारा गेहूँ के बारे में जो कहा वह बान गलत निकली है। इसके सम्बन्ध में भी कमीशन ने लिखा है :

“The claim that Sharbati Sonora has high lysine content is not substantiated.”

“The lysine content of Sharbati Sonora could not be as high as that of milk.”

17 hrs.

कमीशन ने यह भी कहा है कि इसका कुछ भ्रंश लेबोरेट्री में भेजा जाए और वहाँ इसकी जांच की जाए। लेकिन तीन वर्षे हो गये, अभी तक कुछ नहीं हुआ। उन्होंने ब्लफ किया है और ब्लफ कर के उन्होंने भ्रष्टाई ले लिया। झूठा शोषा छोड़ कर उन्होंने यह काम तो कर लिया। दूसरी बात उन्होंने कहा कि बाजरा पर-सेक्टर 87 क्विंटल होता है। मैंने इसके बारे में प्रश्न भी पूछा था।

[श्री दारिकानाथ तिवारी]

उन्होंने जो कहा था, आप देखना चाहे तो में दे सकता हूँ। इसमें मीन प्रोड्यूस लिखा है। यह एक रिपोर्ट है टेबल न० 3-ग उसमें मीन प्रोड्यूस है 23 47 पर हैक्टर। तो ऐसे साइटिस्ट जा ब्लफ में रहना चाहते हैं और हमारे राज्य मंत्री जो उसकी सपाट में भाये। जो श्री ज्योतिर्मय बसु ने फिगर दिया, उसको कंटेडिक्ट किया। अब उनका जवाब दिया जाये, ता भ्रष्टा नहीं लगता है जवाब तो दे सकते हैं। आप जिसकी सपाट में भाये थे, उस सम्बन्ध में गजेन्द्रगडकर कमिशन न क्या कहा है, वह म बता दना चाहता हूँ। पेज 10 पर लिखा है —

"At the IARI some of us met a cross section of scientists, junior and senior, and we found to our dismay that in the minds of most of them there was a sense of disappointment dissatisfaction and frustration and even fear."

बहु करते यह है कि जो साइटिस्ट बॉडिंग हुआ, उसने रिमर्च किया, उसका नीचे दबान की कोशिश करते हैं। यह नहीं कि फैमिली में कोई भ्रादमी भ्रगर भाये निकलना चाहता है तो उसे सहारा देकर ऊपर बढ़ाये ऐसा नहीं बल्कि उसे नीचे गिराते हैं।

मैंने एक केम के लिये बरनाला साहब को लिखा था 24-9-77 का पहले इनम कहा था। साइटिस्ट की रिस्च क बाद यह कहते हैं कि आरिजनल नहीं है टीक नहीं है। उसका एडिबल आयल के सम्बन्ध में रिस्च था। उससे कट्टी को 2 सा कराड का हर साल घाटा हो रहा है। हमने कहा था कि साइटिफिक बात है, भेज दीजिये उच्च स्तरीय समिति को दूध का दूध और पानी का पानी हो जायेगा, लेकिन बरनाला साहब ने जवाब नहीं दिया। लगभग 6

महीने से ज्यादा हो गये। हम तो कहते हैं कि जो साइटिस्ट ऊपर उठ रहा है, उसको सहारा दीजिये। लेकिन उसका नीचे गिराने की कोशिश हो रही है। यह मैं अपनी बात नहीं कह रहा हूँ यह मैं गजेन्द्रगडकर कमेटी की रिपोर्ट बता रहा हूँ कि जिस पर आपने ध्यान नहीं दिया —

"The Head of the Division does not give facilities for work and favours go to those who work for him. There is no academic atmosphere, as there is no free discussion and research projects and results obtained. Senior scientists insert their names in the research paper, even though they do not do the actual work."

ता कुछ ऐस दनक पिठठ है जो कुछ करते नहीं हैं अपना नाम डाल दत है और जा असली काम करना है उसका नीचे गिराने की कोशिश करते हैं। उनकी फाइडिंग है —

"We see that most of these complaints are genuine and they should be remedied"

क्या रेमेडी हुई है? क्या सरकार चाहती है कि फिर कोई साइटिस्ट फस्टेशन में धातम हत्या करे? क्या तभी उसकी नींद खुलेगी? श्री गजेन्द्रगडकर मुप्रीम कार्ट के गक्स-चीफ जस्टिस थे। उनकी रिपोर्ट बहुत महत्वपूर्ण है। सरकार उसकी रीकमिडेशन का इम्प्लीमेंट क्यों नहीं करती है? इस में क्या बठिनाई है? उन्होंने एक और फाइडिंग यह दी है —

"Persons not qualified in a particular discipline are appointed in that discipline"

यहाँ पर कोई साहब है श्री वृत्ति जो एक डिप्लोम का नहीं जानते थे, लेकिन फिर भी वही बहाल हो गये और दूसरी का ब्लेम नीचे कर दिया गया। अगर हमारी साइटिफिक

इंस्टीट्यूशन में ऐसा ही होता रहा, तो हम जो जापान या कोरिया की तरह अपनी खेती को बढ़ाना चाहते हैं, वह कैसे हों सविगा ? हम गृहस्थ लोग भाष में दो, चार रुपये बढ़ाने के लिए इतनी कोशिश करते हैं। उधर पच्चीस, पचास मन पैदावार बढ़ाई जा सकती थी लेकिन उस की तरफ ध्यान नहीं दिया जाता है।

जहा तक इरिगेशन का सम्बन्ध है, हमारे यहा बिहार में गडब प्राजेक्ट है। उस का ज्यादा हिस्सा मेरी कांस्टीट्यूएन्सी गोंपालगंज, में पास करता है। पंद्रह बरसों से जमीन ली हुई है। पैदावार बढ़ है। लेकिन अभी पानी कुछ दूर आया है, आगे नहीं बढ़ सका है। पहले डम प्राजेक्ट पर खर्च का एस्टीमेट 64 करोड़ रुपये था, जबकि अब वह 250 करोड़ रुपये है। मन्त्रालय की रिपोर्ट में कहा गया है कि यह दि बैस्ट स्कीम इन दि होन भाफ इडिया है। उम वक्त इस का खर्चा पर एकड़ बट्ट कम था। अब तो ज्यादा हो गया है। उम प्राजेक्ट को पंद्रह बरस से लटकाए हुए है। मैंने पहले भी कहा है कि जो स्कीम सरकार ने हाथ में ली हुई है, उसे जल्दी पूर्ण किया जाये, ताकि सरकार को भी धामदानी हो सके और गृहस्थ लोगों को भी लाभ हो, वना अगर हम सब स्कीमों को चलाते रहे और किसी को भी कम्पलीट न करे, तो हमारा रुपया ब्लाक होगा, गृहस्थों की खेती तो मारी ही जायेगी।

वहा नहर का जो तटबन्ध बना हुआ है उमने इतना सीपेज होता है कि अगर बगल की हजारों एकड़ जमीन डूब जाती है। उम नहर से फायदे से अधिक नुकसान हो रहा है। मंत्री महोदय इस के लिए प्रापर एरेजमेंट करे कि कहा स्पिल ओवर रोकना है, कहा नहर और नालिया बनानी है। मैंने पहले भी कहा है कि जब भारत सरकार रुपया देती है, तो वह एक्सीक्यूशन को भी अपने

हाथ में ले ले, हमें कोई उज्य नहीं है। लेकिन उसने अपने हाथ में नहीं लिया, वह बिहार गवर्नमेंट की मार्फत बनवा रही है, तो वह कम से कम मुपगबिजन तो रखे कि काम किम तरह चल रहा है।

अभी इस सदन में धान और गेहू के दामों में कमपेरिजन किया गया है। ए० आई० ए० डी० एम० के० के माननीय सदस्य ने गवर्नमेंट को एक्यूज किया है कि वह पार्शल है। वह भूल जाने है कि धान 90, 95 दिनों में तैयार होता है, जबकि गेहू 135, 140 दिनों में तैयार होता है। धान को खाने लायक बनाने में एक-तिहाई हम्ब निकल जाता है। अगर तीन सप्त धान हो, ना मन चावल निकलेगा। इसलिए हम नहीं समझते कि गवर्नमेंट कोई डिमन्डमिनेशन कर रही है। यह डिमन्डमिनेशन का चार्ज गलत है। छ महीने की जमीन की मालगुजारी और छ महीने की मेहनत नामने रखिये और फिर दाम मिलाइये। अगर माननीय सदस्य चावल और गेहू के दाम बराबर करने के लिए कहते, तो हमें कोई उज्य न होता। लेकिन केवल धान का दाम हम तरह में हों यह ठीक नहीं है। इसलिए मैं कहना कि शायद उन्होंने इसे ठीक तरह में देखा नहीं है।
(अध्यक्षान)।

SHRI M. R. LAKSHMINARAYAN-
AN (Tindivanam): It is not 90 days.
It takes minimum 135 days.

श्री द्वारिकानाथ तिवारी : जैस पोर्टेंटो होता है, पोर्टेंटो का दाम कितना होता है ? 50 रुपया, 60 रुपया क्विंटल। ना क्या हम यह कहेंगे कि इस में डिमन्डमिनेशन हुआ है ? यह तो गलत बात होगी। इसलिए मैं यह कहूंगा कि सब चीजों को देखते हुए डम सबध में मैं गवर्नमेंट को एक्यूज नहीं कर सकता हूं।

[श्री द्वारिकानाथ तिबारी]

मत में मैं यह कहूँगा कि आप अपने रिसर्व का ठीक तरह से भावें बढ़ाएँ तभी उससे तरक्की हा सकती है, नहीं तो प्राइस को मार बराबर बना रहेगा, आप उस का नमाधान नहीं निकाल सकेंगे।

*SHRI K. T. KOSALRAM (Tirunelveli): Mr. Chairman, I raise to say a few words on the Demands for Grants of the Ministry of Agriculture and Irrigation. My hon. friend, Shri Arunachalam, in his speech made a fervent plea for a non-partisan approach from the Central Government towards the paddy-growers in the country. When I hear the speeches from the Ruling Benches, I am at a loss to understand their comprehension about the problems of paddy cultivators. I am sorry to say that if a Central Minister hails from Maharashtra or from Punjab, he is not the Minister just for Maharashtra or Punjab. For instance, Shri Barnala is not merely a Minister for Punjab, He is the Union Minister of Agriculture for the entire country. He cannot afford to adopt parochial approach to national problems. He cannot also look at national problems from his Party's view point. Political predilections must be set aside in trying to resolve issues of national importance. If this is not done, I am afraid that the country will come to grief. We have suffered and spent several years in prison for the country's freedom. We are confounded by the Janata Party's policies and programmes and I am constrained to remark that the nation will be torn asunder if the Janata Government does not mend its ways of working.

Sir, wheat gets Rs. 18 more and rice gets only Rs. 3. It is not necessary to dilate on this difference. The Central Government is responsible for the violent farmers' agitation in Tamil Nadu. The Janata Govern-

ment at the Centre cannot escape from the blame for the Police Firing in Tamil Nadu which ended in the loss of many valuable human lives. The State Government has no part for the worsening situation in Tamil Nadu. I charge the Central Government for formulating and implementing such policies in the agricultural sector, which is vital for the very survival of the nation.

In the North thousands of villages are ravaged by roving flood waters with monotonous regularity. Acute drought stalks the southern earth with no intermission. Unfortunately for years and years we are the silent spectators of varying fury of Nature. Sir C. P. Ramaswamy Iyer, some four decades ago, talked of linking Ganga with Cauvery for saving 'the people of the country' from this eternal twin misery. Shri K. L. Rao twenty years ago emphasised the necessity for implementing such a scheme in the interest of the nation. Now Dastur Committee's Report about this scheme is with the Central Government. Shri Barnala cannot also controvert the World Bank's willingness to lend as much money as is required for this project. The Minister of Agriculture will also agree with me that this project has the potential for solving the ever-aggravating unemployment problem in the country. This project, besides solving the problems of floods and drought, will generate unprecedented enthusiasm for national integration. I request the hon. Minister to bestow his personal attention on this project and initiate the necessary preliminaries for which the nation will be grateful to him.

I will now come to the waste of water from West-flowing rivers in Kerala, to the tune of 1250 cft. The Irrigation Commission recommended the constitution of a Technical Team for formulating proposals for the utilisation of this water for irrigation. The concurrence of the Kerala Government was also obtained. In reply

*The original speech was delivered in Tamil.

to my Question, the hon. Minister of Agriculture stated that the Team would start functioning and submit its report within six months. Unfortunately, even after four months of this reply, this Team has not yet taken off the rails. When I enquired from the Department about this, I was told that the Kerala Government has not yet communicated the name of the Engineer to be appointed on this Team. In the presence of the Prime Minister the Kerala Chief Minister has given the concurrence. I begin to doubt whether there is a Government at all at the Centre. If it is there, why should there be such inordinate delay in the matter of utilising 1250 cft. of water which could cultivate 12 lakh hectares. The Department of Irrigation continues to be a dumb doll so far as this project is concerned. I want to the Minister to comment on this. Unless the constitution is amended to take the Irrigation from the State and include it in the Union list no meaningful result will be obtained.

The Irrigation Commission has also identified drought-prone districts in the country. In Tamil Nadu, Tirunelveli and Ramanathapuram Districts are declared famine-affected areas. The hon. Minister has replied to another question of mine that the work on the exploration and exploitation of ground-water resources in these areas has already started. I do not know whether the technical people are sojourning in Himalayas or in Kanyakumari, as I do not see anyone of them at work in these areas. Sir, the only way to solve the problem of drought in Tamil Nadu is to explore and exploit under ground water resources and West flowing rivers.

Kanyakumari is an Assembly Constituency in my Parliamentary constituency. It has been declared a Backward District by the Planning Commission itself. Yet nothing is being done to develop this area. This part abounds in marine wealth. I have been informed in a reply to my question that the Planning Commis-

sion has sanctioned the development of Chinnamuttam Fishing Harbour. I am also told that technical approval has also been accorded for this scheme. It is inexplicable to me why this scheme is still hibernating. I wonder whether the hon. Minister is aware of things happening around him. Shri Bhanupratap Singh has stated on the floor of this House that he was not aware that we are exporting crore-worth of prawn fish from this area to Japan, America and Australia. Later on he corrected his reply. It is regrettable and equally reprehensible that the officials of the Ministry do not properly brief the Ministers responsible to this House. During the British days, small fishing harbours like Kayalpattinam, Kulasekherapattinam etc. were doing roaring export business in fish. Now they are in disuse. That is why I demand that Chinnamuttam Fishing Harbour project must be implemented without any delay.

Besides earning valuable foreign exchange, fish as a diet will improve the health of the nation. Only 3 per cent or 4 per cent people are vegetarians and the remaining 97 per cent people are non-vegetarians. By giving due importance to the growth of fishery, we will be able to increase the food supply to our people. The Agriculture Ministry should pay attention to the development of inland fishery also.

I do not know which Minister of the Central Government is correct. Shri Charan Singh, our Home Minister, who claims to be the sole leader of farmers in the country, says that 70 per cent allocation in the Budget is for agriculture. Shri Barnala says that 40 per cent allocation is for agriculture and irrigation. If it is true that 70 per cent has been given for agriculture and irrigation, what is the difficulty in allotting 30 per cent for irrigation schemes? Nanguneri Taluk in my constituency is a permanent victim of famine and drought. The former Chief Minister of Tamil Nadu,

[Shri K T Kosalram]

Shri Karunanidhi, laid the foundation stone for three irrigation projects in this area. Now the present State government puts forth the plea of paucity of funds for not implementing these schemes. The State Governments do not have adequate resources for implementing such minor irrigation schemes. Water is the basic necessity for agriculture and if it is supplied in abundance the agriculture develops which in turn raises the standard of living of the farmers. The Central Government should come to the assistance of State Government in implementing such vital minor irrigation schemes.

Coming now to sugarcane Punjab occupies premier place in getting Rs 180 per quintal of sugarcane, UP comes next to that and Maharashtra occupies the third place. But the sugarcane cultivators in Tamil Nadu and Andhra Pradesh get the lowest price for their sugarcane. Shri Arunachalam referred to Wheat Lobby. I will refer to the Sugarcane Lobby of the North which deprives sugarcane cultivators of South from getting even a fair price for their product. In these circumstances how can you condemn the slogan North waxes and South wanes? If this policy of discrimination is perpetuated I am afraid that the country will go to pieces. I warn the Central Government to do something positive in this matter.

Under the provisions of Wild Life Protection Act the agriculturists living in the foot-hills of Western Ghats in Tamil Nadu are compelled to pay fines amounting to thousands of rupees for grazing their cattle even in adjacent open spaces to the forest area. Sir the cattle is the back-bone of our agriculturists. Where will they go for grazing their cattle? If necessary the Wild Life Protection Act must be so amended as to enable to the agricul-

turists to graze their cattle in the open spaces near the declared forest area and one-mile belt can be declared as permissible for this purpose.

Sir in Ambasamudram and Kanyakumari forests about 5000 acres are there without trees and plants. This area should be developed for the purpose of re-settling the refugees from Sri Lanka who are pouring in Ramanathapuram and Tirunelveli Districts. As these people are mainly plantation labour I suggest that this area should be developed for cardamom cultivation which would earn foreign exchange for the country.

It is necessary to refer the prevalence of bonded labour among fishermen in my area. Some middlemen own all the catamarans and the nylon nets. The fishermen are exploited as their bonded labour. I suggest that this bonded labour must be abolished by the Government providing catamarans and nylon nets to fishermen directly and rescue them from these human sharks. As I said earlier prawn fish worth 25 crores of rupees are exported from my area. For want of a processing unit we are unable to augment this export trade. A processing unit must be set up here near Tuticorin and export through the Tuticorin Port must be encouraged, rather than sending them through Cochin Port.

It cannot be denied that agro-based industries should come up in rural areas. But without adequate infrastructure in the rural areas they cannot be a success. I suggest that whatever financial and physical facilities are required for the establishment of agro-based industries in rural areas, the Government of India must extend them by formulating broad guidelines for the same.

With these words I conclude my speech.

श्री सम्बन्ध साक्ष कदुर (पूजिया) : सम्बन्धित महोदय, कृषि मंत्रालय की मांगों के सम्बन्ध में मैं यह कहना चाहता हूँ कि भारत एक कृषि प्रधान देश है और कृषि भारत की अर्ध-स्वतन्त्रता का मेखंड है।

भारत की गरीबी, बेकारी और जीवोपयोगी आवश्यक वस्तुओं का निदान एकमात्र कृषि को प्रधानता योजना में देने पर निर्भर करता है। मैं इस अवसर पर एक बुनियादी प्रश्न को छोड़ना चाहता हूँ और वह यह है कि जब जनता पार्टी ने अपना घोषणा पत्र जारी किया था तो उसने भारत की जनता से यह वायदा किया था कि "जनता पार्टी भूमि-सुधार कानूनों पर ईमानदारी से प्रमत्त करेगी। धरती के हस्तान्तरण में और किसानों की जोत छीनने में जो जालसाजियाँ की गई हैं उनकी जांच की जायेगी और इस प्रकार कानून की जो दृष्टियाँ सामने आयेंगी उनको दूर किया जाएगा। जमींदारी प्रथा को खत्म किया जाएगा। दखल की जाने वाली और खेती लायक बनाई जाने वाली धरती का बितरण भूमिहीन किसानों, विशेषता हरिजनों और आदिवासियों में किया जाएगा।"

सभापति महोदय, इस सदन में पिछले 30 वर्षों में कृषि मंत्रालय की मांगों पर चर्चा चल रही है और हर साल इन मांगों को बहा पर पेश किया जाता है। भूमि-सुधार के सम्बन्ध में मुझे यह कहना है कि आज से 30 वर्ष पहले जमींदारी प्रथा का अन्त हुआ लेकिन जमींदारी प्रथा के अन्त के बाद जो बुनियादी सवाल था, भारत की जनता को जो सामाजिक न्याय, सोशल जस्टिस मिलनी चाहिए थी, आज तक देश की जनता को वह सामाजिक न्याय नहीं मिल पाया है। आज भी 7 करोड़ 50 लाख परिवार खेती पर निर्भर हैं। इनमें से 70 फीसदी परिवार एक तिहाई जमीन पर निर्भर करते हैं और शेष चर्च मुट्ठीभर लोग दो-तिहाई जमीन के मालिक बने हुए हैं। जिस तरह से उनका

कच्चा धंधेजों और मुगलों के जमाने में जमीन पर था, आज भी उसी तरह से वे इतनी बड़ी जमीन पर कच्चा जमावे हुए हैं। इस तरह देश की इतनी सारी भूमि इन सात लाख परिवारों के हाथों में है। जो भूमिधर छोटा किसान था, वह धीरे-धीरे और छोटा किसान बनता चला गया। जीविका न चलने से अपनी जमीन को बेचता चला गया और इस तरह से वह खेतिहर मजदूर बनता चला गया। 1957 में 34 फीसदी लोग भूमिहीन थे। 1977 में उनकी संख्या बढ़कर कर 51 फीसदी हो गयी। जमीन के ऊपर से उनके कच्चा हटने का यह परिणाम है। आजकल इस देश में 70 फीसदी परिवार गरीबी की रेखा के नीचे हैं और देहातों में तो 80 फीसदी परिवार और उत्तर बिहार में 90 फीसदी परिवार गरीबी की रेखा के नीचे हैं।

सभापति महोदय, मैं इस सम्बन्ध में कहना चाहता हूँ कि सरकार को इस सम्बन्ध में कोई ठोस नीति अपनानी चाहिए। जनता पार्टी के शासन काल का एक वर्ष पूरा हो गया है। मैं पूछना चाहता हूँ कि इस एक वर्ष के दौरान आपने भूमि सुधार के नाम पर क्या किया है? कौन सा कदम आपने इस दिशा में उठाया है? मैं समझता हूँ कि जब तब भूमि सुधारों के काम को वार-फुटिंग पर अन्य कामों को गौण करके नहीं प्रारम्भ किया जाएगा तब तक देश के अन्दर आज जो कोहराम मचा हुआ है, जो असंतोष फैला हुआ है आये दिन सा एण्ड आर्डर के मामले सामने आ रहे हैं, आये दिन लोग लाठी और गोली के शिकार हो रहे हैं, इन समस्याओं पर सरकार काबू नहीं पा सकेगी। मैं समझता हूँ कि ये काम इस लिये नहीं हो पा रहा है कि मुट्ठी भर पूँजीपति और सामंती लोग जो जमीनों को लेकर बैठे हुए, वे बहुत अधिक प्रभावशाली हैं। वे यह नहीं जानते हैं कि वे ज्वालामुखी पर बैठे हैं और वह दिन दूर नहीं, अगर लोकनायक जयप्रकाश

[श्री लखन लाल कपूर]

नारायण के शब्दों में सम्पूर्ण क्रांति नहीं होती है तो मैं समझता हूँ कि इस देश में खूनी क्रांति हो कर रहेगी। इसे कोई रोक नहीं सकेगा। इसलिए मैं माग करता हूँ कि आप मेहरबानी करके इस समयस्था को हल कीजिए। आज देश में जो कपास पैदा करना है वह नगा है, जो कुआ खोदना है वह प्यासा है, जो मकान बनाता है वह बेघर है। उम तरह का अन्याय और इन्जस्टिस अधिक नहीं चल पायेगा और न चलने दिया जाएगा। उस सब अन्याय के लिए जा भी दाँधी है उनके खिलाफ आपको कदम उठाना पड़ेगा। इस सब का क्या राज है? इसका राज यही है कि आज भी राजनीतिक और आर्थिक शक्ति उन्हीं लोगों के हाथों में है जिन लोगों के हाथों में सामन्ती शासन था। जिन लोगों के हाथों में पत्ती है, जमीन है। ये वही लोग हैं जो अपने हाथों में काम नहीं करते हैं और गरीबों का शोषण करते हैं। इन लोगों के हाथों में राजनीतिक और आर्थिक शक्ति हान के कारण ही आज भूमि मुधार नहीं हो रहे हैं। गरीबों को जमीन नहीं मिल रही है। इस सरकार को गरीबों के मामले पर, समस्याओं पर ध्यान देना होगा।

अभी कहा गया कि 71 हजार परिवारों का हमने जमीन दी। मैं आपसे पूछना चाहता हूँ कि आपने 71 हजार परिवारों को घर बनाने के लिए जा जमीन दी थी, उनका नतीजा क्या हुआ है? इन 71 हजार परिवारों में कितने लोग हैं जिन्होंने कि मकान बनाये हैं? कितने लोगों का राइट टू प्रापर्टी मिला है? मैं आपके सामने एक उदाहरण रखना चाहता हूँ। पटना के अनुग्रहनागण इस्टीट्यूट काफ सौशल स्टडीज की एक रिपोर्ट छपी है। उसमें दिया गया है —

"In the wake of poor peasants movement in early seventies, an attempt was made by the State Government to give legal ownership right to almost all the rural poor at least with respect to the homestead

lands. In a sample of 15 villages in North-West Bihar, we found that 86.38 per cent of the poor peasants households who after having received the ownership rights, continued to work at their farmer overlords' place on the same oppressive terms and conditions of work. Thus, this grant of legal right was not sufficient to free them from the informal bondage. Such is the extent of ruthless domination of the rural rich over the poor peasants."

यह आपके सामने है। इसलिए मैं कहना चाहता हूँ कि हमारे समाज में बगीच-करीब एक तिहाई ऐसे लोग हैं जो भूमि में बंचित हैं। यह देश कृषि प्रधान है और 80 फीसदी लोग गाँवों में रहते हैं। करोड़ों लोगों के लिए रहने की जगह नहीं है, पीने का पानी नहीं है, उसके लिये आप व्यवस्था करें।

सरकार की तरफ से सब से पहले जमीन खरीद कर या लैंड सीलिंग करके जो जमीन निकली है, उसे लोगों को आवाम के लिए घर बनाने के लिए मफत दे और मकान बनाने के लिए लान भी दे। मैं समझता हूँ कि सामल जस्टिस का यह पहला कदम होना चाहिये।

500 करोड़ रुपये का इस बजट में पञ्च-पालन का प्रावधान किया गया है। मैं समझता हूँ कि यह उनको नहीं मिलने वाला है, क्योंकि उनका कार्ड गारन्टर नहीं मिलेगा। यह पूजा उन्हीं भूमिदारों के पास जाने वाली है जिनके पास अपनी जमीन है। इसलिये आपको यह प्रावधान करना चाहिये कि कम से कम 250 करोड़ रुपये उनको मिलना चाहिये जो खेतहर मजदूर हैं, भूमिहीन हैं। यह रुपया उनको बिना गारन्टर के देना चाहिये तभी इसमें सुधार हो सकता है, उनको रोजी मिल सकती है।

जहाँ तक मूल्य नीति का प्रश्न है औद्योगिक उत्पादन की वस्तुओं और कृषि उत्पादन की वस्तुओं के मूल्य में कोई सम्बन्ध नहीं है।

मेरा सुझाव है कि इस के लिये सरकार एक कमेटी बनाये जो इस मूल्य नीति का देखे । मैं जानना चाहता हूँ कि औद्योगिक वस्तुओं के मूल्य को घाटने के लिये आपके पाम कौन सी मशीनरी है जो यह देखती है कि उनका उत्पादन खर्च क्या है और वह कितना मुनाफा ले रहे है ? औद्योगिक वस्तुओं के मूल्य में और कृषि पर जो उत्पादन खर्च बँटता है, इन दोनों का तात्पर्य कैसे बैठेगा ? इसलिये एक कमेटी या कमीशन इस बारे में बैठायें जिसमें दामो में बहुत अन्तर न हो, नहीं तो किमान और गरीब उपभोक्ता इसी तरह में लटता रहेगा । इसी तरह से सिचाई के बारे में कहना चाहता हूँ कि कोसी एक बहुत बड़ी योजना है, मन् 1957-58 में 16 लाख एकड़ जमीन की सिचाई का प्रबन्ध करना था, सैकड़ों रुपया इस पर खर्च हो चुका है, लेकिन आपके आश्चर्य होगा कि बिहार के उत्तर खंड में नेपाल की तराई में जो कोसी डैम बना हुआ है उससे माटे चार लाख एकड़ जमीन ही सिचाई के अन्तर्गत आ सकी है और माटे तीन लाख जमीन इसकी डिफैक्टिव प्लानिंग के चलते बाटर लागिंग में चली गई है । इस हिसाब से सिर्फ डेढ़ लाख एकड़ जमीन की सिचाई का प्रबन्ध आपने किया है । मिस्टिंग का बालू बड़े पैमाने पर आता है ।

आपने उसको निकालने के लिये जो यत्न लगाया वह बेकार है, काम नहीं कर रहा है, इसीलिये वहाँ का बालू बड़े पैमाने पर खेतों में आता है और उनको बर्बाद करता है । वह उपजाऊ जमीन को बेकार कर रहा है । मैं जानना चाहता हूँ कि इसके लिए कौनसा कदम आप उठा रहे हैं ? अगर आपने यथाशीघ्र इस पर ध्यान नहीं दिया पूर्णिया, सहरसा और दरभंगा का इलाका जिस तरह से बाढ़ की चपेट में हमेशा रहा है, उन्ही तरह से यह योजना किये हो जायेगी, यहाँ बाढ़ का प्रकाप चलेगा और लोग परेशान होंगे ।

अभी नेपाल में आपकी ट्रीटी हुई है, उससे आपकी दोस्ती हुई है । आप उनसे बात करेनेपाल को जो फायदा हो, वह हमको भी हो । आप बैस्टर्न कैनल बनायेगे, उसमें उनको भी पानी मिलेगा, और हमको भी पानी मिलेगा, लेकिन बुनियादी बात बालू को रोकना है । अगर बालू न रोका गया, तो वह हिमालय से नीचे आकर नार्थ बिहार को बर्बाद करेगी और हमें बाढ़ की चपेट में डाल देगी । इसलिए चाहे जितना भी रुपया खर्च हो, नेपाल गवर्नमेंट से सधि करके बगहा क्षेत्र में कोठार डैम को यथाशीघ्र बनाने की व्यवस्था की जाये । उसमें बालू भी रुकेगी और साथ ही साथ तीन, चार हजार मंगावाट बिजली पैदा होगी, जिसमें उत्तर भारत की बिजली की बड़ी समस्या हल हो सकती है ।

हर माल पाच, छ, दस करोड़ रुपया बालू निकालने पर खर्च किया जाता है । मैं व्यक्तिगत रूप से जानता हूँ कि वीरपुर डैम से बालू निकालने के लिए चार, पाच करोड़ रुपया खर्च किया जाता है । उसमें से दस बीस लाख रुपये का बालू निकलता होगा, मगर बाकी सब पैसा अफसरों और कंट्रैक्टरों की जेब में जाता है । यह काम बरसों से चल रहा है । अगर मंत्री महोदय इस धांधली का रोकना चाहते हैं, तो उन्हें बुनियादी समस्या को हल करना चाहिए ।

अगर सरकार सचमुच लोगों को काम देना चाहती है, तो इस के लिए चार योजनाओं का मुझसे देना चाहता हूँ । जहाँ तक इरिगेशन का सम्बन्ध है, सरकार बड़ी योजनाओं को तो चलाती रहे लेकिन वह छोटी छोटी योजनाओं को भी हाथ में ले और स्टेट ट्यूबवैल्व आर्गनाइजेशन के द्वारा बड़े पैमाने पर ट्यूबवैल्व लगावाये, जिसमें सीमान्त किसानों को पानी मिल सके । आज बड़े किसान उन्हें नदी और कनाल का पानी नहीं लेने देते हैं । उसमें बहुत पक्षपात होता है ।

[श्री लखन लाल कपूर]

पूरा देश वर्षा पर डिपेंड करता है और हम अभी तक 20, 25 फीसदी से ज्यादा सिंचाई का इन्तजाम नहीं कर सके हैं। हमारी 80 फीसदी भूमि सिंचाई की सुविधाओं से वंचित है और मानसून पर डिपेंड करती है। हमारे देश में केवल 60, 64 फीसदी पानी का उपयोग हो पाता है। बिहार में उतना पानी है, गंगा और घाघरा आदि नदियाँ बहा हैं, लेकिन हम केवल 18 फीसदी पानी इस्तेमाल कर पाते हैं और बाकी पानी बेआफ बगाल में चला जाता है। उस पानी को रोक कर स्टोरेज का इन्तजाम करना चाहिए।

उत्तर बिहार बाढ़ में तबाह होता है और दक्षिण बिहार सूखे में। इसलिए दक्षिण बिहार में तालाब, ग्राहर और पोखर आदि बनवाने की व्यवस्था करनी चाहिए। इससे बहुत लोगों का काम मिलेगा। वाटर कमीशन की रिपोर्ट के मुताबिक नार्थ बिहार में ईस्टर्न पोर्सन से लेकर वैस्टर्न पोर्सन तक फैली हुई नदियों को बांधने की योजना है। लेकिन उनमें बहुत समय लग जायेगा। इसलिए ज्यादा पैसा खर्च करके गंगा के पानी को एक कैनल के द्वारा साउथ बिहार में लाने का प्रबन्ध किया जाये। इससे साउथ बिहार के हजारीबाग गया, पटना और मन्थाल परगना को पानी मिलेगा, वहा को बेकारी भी दूर होगी और वर्षा पर निर्भरता में भी छुटकारा मिल जायेगा।

कहा जाता है कि बिहार में 20 लाख लोग बिल्कुल बेकार हैं। सरकार ने एक बरस में 60 लाख लोगों को काम देने की बात कही है। मेरा सुझाव है कि लोगों को माइनर इर्रिगेशन की योजनाओं में काम दिया जाये।

वाटर-लागिंग की रोकथाम के लिए ड्रिनेज सिस्टम की भी व्यवस्था करनी चाहिए। सिंचाई, बाढ़-नियंत्रण और वन-रोपण में लोगों को बड़े पैमाने पर लगाया जा सकता है। इसके लिए जनता का सहयोग लिया जाये और यूनिवर्सिटीज के विद्यार्थियों का भी प्रोत्साहन किया जाये। मैं समझता हूँ कि इस प्रकार हम लोगों को कुछ काम दे पायेंगे और बेकारी की समस्या को कुछ हद तक हल कर पायेंगे।

श्री माधुराम बिर्धा (नागौर)

महापति महोदय, आज से दो दिन पहले सदन में एक माननीय सदस्य ने एक अनारार्कित प्रश्न रखा था और उसमें सरकार से यह जानकारी चाही थी कि कृषि प्रायोग की सिफारिशों के इम्प्लीमेंटेशन के बारे में सरकार ने क्या किया और आगे कुछ उनका करने का दरादा है क्या? यह 17 तारीख का मसाल था। मैंने उसका जवाब भी देखा। लिखा है कि 2400 सिफारिश थी, उस में से 12 सौ सिफारिश हमने मान ली, बाठ सिफारिशों को छोड़ दिया है क्योंकि वह बिसाइड्स दि प्वाइंट थी और बाकी हम एग्जामिन कर रहे हैं। समय क्योंकि बहुत थोड़ा होता है इसलिए सारी नीतियों पर, सारी बातों पर चर्चा करना संभव नहीं है। मैं इसका रेफरेंस देकर आपसे यह कहना चाहता हूँ कि इस कमीशन में बैठ कर पिछले पांच सालों में पिछली सरकार के चकत्त में ही जब से यह शुरू हुआ था, मैंने यह देखा है कि जहाँ तक नीतियों का सवाल है जैसा मैं हमेशा कहता रहा हूँ और आज भी कहता हूँ, इस मन्त्रालय का बड़ा विस्तृत क्षेत्र है। इस देश में तमाम उत्पादन के जितने क्षेत्र हैं, सिर्फ खान का कुछ हिस्सा छोड़ कर बाकी सारे क्षेत्रों से उत्पादन का जम्मा इस मन्त्रालय का है। पानी से जितनी चीजें उत्पादित होती हैं जैसा समुद्र से मछली बनकर निकालने का

बाकी सारे ज़ोनो में उत्पादन का जिम्मा इस मंत्रालय का है। पानी से जितनी चीजें उत्पादित होती हैं जैसे समुद्र से मछली वगैरह निकालने का काम है उसकी बढ़ोतरी का जिम्मा इस मंत्रालय का है। जमीन से जो उत्पादन होता है उस के विकास और उत्पादन का जिम्मा इस मंत्रालय का है। जानवरों से जो उत्पादन होता है उस के विकास का जिम्मा इस मंत्रालय का है। यानी बहुत बड़ा दायरा इस मंत्रालय का है। इसलिए इस प्रायगर्भ ने बहुत डीटेल में अपनी सिफारिशें भी करीब 38 बाल्यूम में लिखी हैं जिसका एक मसूदा बाल्यूम बना कर उसकी बापी आपने सभी माननीय सदस्यों को दी है। मेरे ख्याल में सब माननीय सदस्यों ने उसका पढ़ा होगा। अब यह 1200 सिफारिशों कौन सी आपने मानी, बाकी कौन-कौन सी कितने धरसे में मानेंगे कौन सी आपने छोड़ दी इनके बारे में न हमें कोई ज्ञान है और न इतने डीटेल में मारें का जबकि यहाँ मभव है।

कृषि मंत्री जी और कृषि राज्य मंत्री जी दोनों काश्तकार हैं और किसान की खेती में, उसकी सारी बातों में दोनों उतने ही इन्टरेस्टेड हैं जितने दूसरे इन्टरेस्टेड हैं। मैं उनसे पूछना चाहता हूँ कृषि प्रायोग की रिपोर्ट की सिफारिशों के बारे में कोई एक अच्छा सा नोट तैयार करके और कुछ समय निकाल कर के क्या उस पर इस सदन में चर्चा कराने के लिए बह तैयार है? उसके लिए एक दो दिन सदन का समय बढ़ाने की आवश्यकता हो तो वह भी किया जा सकता है। क्योंकि यह बड़ा गहन सवाल है। और इसमें न इस और न उस और का कोई सवाल है।

इस देश की जनसंख्या तो लगातार बढ़ती जा रही है। परिवार कल्याण मंत्री ने काफी आपने हाथ इस और झटक रखे हैं, उन्होंने सोच लिया है भगवान के भरोसे जो होता है ठीक है। पहले परिवार नियोजन में कुछ बराबी हुई, इसलिए अब हम उसमें कुछ

नहीं कर सकते ऐसा उन्होंने उसमें रख बना लिया है। मतीजा यह है कि इस देश की जनसंख्या तो लगातार बढ़ती चली जा रही है। एट ए प्वाइंट प्राफ टाइम हमारा यह ख्याल था और कमीशन ने यह कहा है कि 1985 में यह जनसंख्या बढ़कर 65 करोड़ के लगभग हो जायेगी। लेकिन मेरे ख्याल में 85 में यह 65 करोड़ से भी कहीं ज्यादा होगी। इस शताब्दी के अन्त तक इस देश की जनसंख्या करीब 94 करोड़ होगी, ऐसा कमीशन ने सोचा था लेकिन अब मेरे ख्याल से वह 102 या 103 करोड़ के करीब होगी। देश के लाग ता बढ़ते चले जायेंगे क्योंकि इसमें सागर सामन्ता भगवान के भरोसे हम सरकार ने छान रखा है। मेरे ख्याल में यह तरीका नहीं चलेगा। इस देश में अगर जनसंख्या पर नियंत्रण करने की बात को सीरियसली नहीं लिया तो स्थिति बहुत खराब हो सकती है। इसके लिए क्या कानून हो क्या व्यवस्था उसके बारे में सरकार ज्यादा सोचे। मैं साबता हूँ बड़ी गहराई से इस बात को सोचना पड़ेगा क्योंकि कितना ही रिसोर्सिंग लगाए, कितनी ही ताकत लगाय अगर हमारी जनसंख्या इसी रफ्तार से बढ़ती चली जाएगी तो इस देश में इन चीजों से उत्पादन होने वाली चीजों में हमेशा कमी बनी रहेगी।

श्रीर, इसमें मोशल जस्टिस के कासेप्ट का भी सवाल है और जैसा कि हमेशा यहाँ सवाल आता है कि छोटे लोगों को फायदा नहीं हुआ बड़े लोगों को हुआ, रीजनल इम्बैलेसेज हुए, इन सारी बातों पर प्रायोग ने अपनी रिपोर्ट में ध्यान दिया है और मेरे ख्याल से आप भी उस रिपोर्ट की कुछ सिफारिशों को मान कर चल रहे हैं जैसा कि बजट के प्रावधान में मैंने देखा है। आपने बजट में कुछ प्रावधान भी कुछ मदों पर बढ़ाये हैं लेकिन जैसा कि मैंने कहा और आज भी आपसे निवेदन करना चाहता हूँ कि प्रावधान बढ़ाने से ही सारी चीजों के परिणाम नहीं निकल जाते।

[श्री नाथू राम मिर्चा]

मैं मिसाल के तौर पर कुछ बातें आप से कहूंगा जो कि कुछ मेरे इलाके से भी सम्बन्ध रखती हैं। जैसे कि एक डेजर्ट डेवलपमेंट की स्कीम है, एक स्पेशल रिपोर्ट एरिया डेवलपमेंट के प्रोग्राम से आपके सामने रखी गई है। डेजर्ट डेवलपमेंट की दृष्टि से आप ने पिछले साल कुछ काम शुरू किया। उसके उपर आपने 6 करोड़ रुपए का बजट में प्रावधान रखा। डेजर्ट डेवलपमेंट में 6 करोड़ के प्रावधान में कुछ नहीं होगा। हमने निष्ठा है उस रिपोर्ट में कि 15 वर्षों में 1100 करोड़ रुपया हाट डेजर्ट को ठीक करने के लिए खर्च किया जाय तो उस इलाके में इतनी पैदावार हो सकती है जिसमें वहां के लोगों की हानत मुधर सकती है। आज वह चार डिस्ट्रिक्ट्स गुजरात के, पाच छ हरयाणा के और 11 डिस्ट्रिक्ट्स राजस्थान के ऐसे हैं जहां पिछले 20 साल से अकाल पड रहे हैं। उनके खर्च का हिमाव लगाए तो करीब तीन सौ करोड़ रुपये का खर्चा पिछले 20 साल में वहां हुआ है अकाल की गहन देने के कार्य में। ना उस खर्च को बचाने के लिए हमने कहा है कि योजनाबद्ध तरीके से आप चलें। आपने 6 करोड़ का प्रावधान किया लेकिन 15 जनवरी तक आपने दो करोड़ 49 लाख का खर्चा किया। फिर आपने कहा कि रेवाइज्ड एम्प्लेट भी उतना ही रखा है। मशीनरी भी कोई नहीं बनी है। डी पी ए पी की मशीनरी से ही कुछ काम लिया जाएगा। इस साल आपने 20 करोड़ का प्रावधान रखा है लेकिन उसको भी खर्च करेंगे, क्या योजनायें बनायेंगे उसके बारे में अभी तक कार्ड डिटेल्ड जानकारी नहीं है।

वहां पर पानी का अल्टीमेट सॉल्यूशन जो है वह राजस्थान कौनाल है। राजस्थान कौनाल का पहला 108 बीम साल में पूरा किया। सेकेन्ड फेज पूरा करने के बारे में सदन में एक प्रश्न के सिलमिले में आपने जवाब दिया कि 1983-84 तक पूरा कर देंगे लेकिन (व्यवधान)

अगर आप 1984 तक पूरा कर दें तो बहुत अच्छा है। सेकेन्ड फेजके लिए आप कुछ रुपया ईरान से लायें, सब कुछ करें लेकिन सेकेन्ड फेज में इम्पार्टेंट बात यह है कि डेजर्ट इलाके को बेनिफिट करने के लिए जो लिफ्ट योजनायें हैं उनके बारे में थोड़े दिन पहले जब मेरी राजस्थान के मुख्य मंत्री से बात हुई ता वे कहने लगे कि वह बहुत महगी है। एक एकड़ के लिए 450 रुपए का खर्चा आगा। मैंने कहा कि वहां ता पीने का पानी भी नहीं है, अगर लोगो को जिन्दा रखना है ता उसमें कुछ ज्यादा खर्चा भी आ सकता है। दूसरा प्वाइन्ट यह है कि 52 मेगावाट बिजली की स्कीम बनाना चाहते हैं और लिफ्ट स्कीम के बारे में सेकेन्ड फेज में पानी ड्रिगेशन का पानी जा सर्वेड एरिया नहीं है जहां पर बड़े बड सैंड-ड्रयूम है वहां कितने एरिया में पानी आगा और कितना पाना यज हांगा—इसका कार्ड पता नहीं है। सेकेन्ड फेज का कोर्ट प्रापर सर्वे नहीं है। कमीशन की रिपोर्ट से मारी बाने कही गई है और यह वेम है—यह मैं आपसे निवेदन करना चाहता हू। अगर यही एटीट्यूड रहेगा तो न वहां पर पीने का पानी मिल सकता है और न एनिमल हल्वैड्री का बढ़ावा मिल सकता है। ग्राउन्ड वाटर जा है उसका निकालने के लिए अगर आप बिजली की व्यवस्था नहीं करेंगे ता उस दलाके से टयबवेल का पानी भी नहीं निकाल सकते हैं। डेजर्ट डेवलपमेंट रिपोर्ट में इसके बारे में हमने जो कहा है वह बहुत मोच समझ कर कहा है। अभी तक इस प्रोजेक्ट में जिस तरह की प्रगति है, मुझे उम पर मनाव नहीं है। इस सदन के सदस्य भी इस पर सोचें और विचार करे कि जब तक किन्ही सिफारिशो को लेकर हम इस तरीके से नहीं सोचेंगे कि सिफारिशो में जो समय बताया गया है उसका भी खयाल रखा जाय और मुख्य मुख्य बातों पर भी गौर किया जाय तब तक सफलता मिलने वाली नहीं है। इसलिए मैं बरनाला माहब से निवेदन करना चाहता कि लिफ्ट

इरीगेशन स्कीम्स और सेकंड फेज के अन्य पहलुओं के साथ मे इस पर जल्दी फैसला करके इम्प्लीमेंटेशन करने के लिए अगरे कुछ और प्रावधान बढ़ाने की गुंजायश हो तो उसको बढ़ाया जाय ।

राजस्थान कैनल के मिलसिले में मैं आप से यह भी कहना चाहता हूँ कि राजस्थान में जो पानी आता है या हरियाणा में पानी आता है वह सागर पानी पंजाब में आता है । इसके हैड वर्क्स के कंट्रोल के लिए यह सोचा गया कि उस पर ज्वाइन्ट कंट्रोल होना चाहिए, लेकिन अभी तक पंजाब सरकार कहती है कि ज्वाइन्ट कंट्रोल नहीं, हमारे पास ही इमका कंट्रोल रहने दीजिए । इस सम्बन्ध में राज्यों का हमेशा शिकायत रही है कि जितना हिस्सा पानी का मिलना चाहिए वह नहीं मिलता है । हरियाना गवर्नमेन्ट भी शिकायत करती है । इसलिए मैं नहीं समझता इसमें क्या तकलीफ है अगरे ज्वाइन्ट कंट्रोल नाकर सबके साथ न्याय किया जाये । हम यह नहीं चाहते कि पंजाब और हरियाना का पानी हमको दे दिया जाये लेकिन अपना हिस्सा हमको बराबर मिले—इस बात को आपका देखना चाहिए । मैं नहीं जानता इसमें क्या हिचकिचाहट है । ये तीनों राज्य सरकारें आप की है, आप की पार्टी की है, तीनों को बैठा कर तालमेल कर के इन्साफ के साथ बातचीत की जा सकती है और मामले का तय किया जा सकता है ।

इसी तरह से मैं इरीगेशन के बारे में कहना चाहता हूँ । जैसा हम ने कहा कि पूरी बरसात में 400 मिलियन हैक्टर मीटर पानी बरसता है, 70 मिलियन हैक्टर मीटर काम में आता है और बाकी का पानी नदी में बह जाता है, इरीगेशन के काम में नहीं आता है । कुल मिला कर ज्यादा से ज्यादा पानी इरीगेशन के काम में आये, ऐसी व्यवस्था होनी चाहिये । हमारे यहाँ तनी कैपेसिटी है कि 50 परसेंट काम में

आ सकता है, इसके लिये आप प्रोग्राम बनाये । यह ठीक है कि आपने इरीगेशन की तरफ ध्यान दिया है । पिछली दफा 2 मिलियन ज्यादा इरीगेशन किया और अगले साल और ज्यादा करेंगे, लेकिन उस का पोटेंशियल बहुत मुश्किल है, उस मुश्किल पोटेंशियल के लिये बड़े बड़े रिसोर्सेज चाहिये और इस के लिये कई वर्षों तक कान्स्ट्रक्शन चलेंगे, तब आप टारगेट का पूरा कर सकेंगे । 120 मिलियन हैक्टर पर पानी यूज करने के लिये आप न 50 साल बढ़ा है, लेकिन जिस तरह से आप चल रहे हैं—इस में तो यह नहीं हो सकता है । इरीगेशन कमीशन और एग्जीक्यूटिव कमीशन दोनों ने इस बात का कहा है कि देश की सिंचाई योजनाओं की तरफ ठीक ढंग से काम करना चाहिये, लेकिन आप तो अब रोव्लिंग-प्लान का कन्सेप्ट खे कर चल रहे हैं । पहला प्लान तो खत्म हो गया, दूसरा नया प्लान ला रहे हैं, क्या ला रहे हैं, अभी मालूम नहीं है । हर प्लान में कोररेक्ट रह कर काम करना चाहते हैं, जितना हो गया, हो गया, बाकी उस के आगे देखा जायेगा । मैं यह समझता हूँ कि जब तब लम्बा कांसेप्ट लेकर नहीं चलेंगे, देश में जितने उत्पादन की जरूरत है, उस को पूरा नहीं कर सकेंगे । जिस तरह से काम होना चाहिये, उस तरह से नहीं हो रहा है । जितनी एम्प्लायमेन्ट लोगों को मिलनी चाहिये, वह नहीं मिल रही है—नतीजा यह हो रहा है कि काम में तेजी नहीं आ रही है । इस लिये मेरा अनुरोध है कि कोररेक्ट-वे देकर फेसड प्राग्राम के हिस्से से योजना को चलाये, तब आप उत्पादन का बढ़ा सकेंगे । हम देखते हैं कभी आयल-सीड्स की कमी हो जाती है, कभी किसी चीज की कमी हो जाती है । जब भी किसी चीज के दाम ऊँचे हो जाते हैं, सरकार बाहर से भगवा कर, चाहे उस का जितना पैसा देना पड़े, उस की पूर्ति करना चाहती है, लेकिन इस से समस्या का समाधान नहीं होगा, इस से तो बिचौलिया मजा कर रहा है । हमारे यहाँ मार्केटिंग की व्यवस्था

[श्री नाथ राम मिर्वा]

ठीक नहीं है—एक तरफ काश्तकार परेशान है, उस को उस की उपज का ठीक मूल्य नहीं मिल रहा है, दूसरी तरफ कन्ज्यूमर गरीब है, चीजे इतनी महंगी हो गई है कि वह खरीद नहीं सकता है और इन सारी चीजों की मार्केटिंग के साथ बिचौलिये जुड़े हुए हैं। मैंने आप की रिपोर्ट में देखा है कि इस समय मार्केटिंग की क्या व्यवस्था है और आपने क्या करने जा रहे हैं। पिछले साल मार्केटिंग पर आपने 5.44 करोड़ रुपये खर्चा था, इस साल 7.35 करोड़ रुपये खर्चा है, यह ठीक है कि कुछ बढ़ा है। मार्केटिंग मिस्टम के बारे में कृषि प्रायाग ने एक बड़ी डिटेल्ड रिपोर्ट दी है, जिम में उन्होंने बताया है कि एग्जीक्यूटिव प्राइवेट की मार्केटिंग के बारे में क्या व्यवस्था होनी चाहिये। मार्केटिंग के बारे में उन्होंने निश्चित रूप में यह कहा है कि सारे देश में 30 हजार मार्केटिंग याइस बनाने चाहिये, जा ब्लाक-लेवल याईस में छाटा होगा। जहाँ भी 10-12 हजार की पापुलेशन हो वहाँ फार्मर्स सोसायटी बने, डिस्ट्रीब्यूशन सोसायटी बने और मार्केटिंग सेंटर हो। यह सेंटर किसान की वस्तुओं को उचित दाम पर ले और उस का प्रायें पहुँचाये। लेकिन आपने इस काम के लिये कुल 7 करोड़ रुपये का प्रावधान किया है—इस में तो यह साग काम नहीं हो सकता। हम न यह भी बताया है कि आप को बफर स्टॉक का इन्तजाम करना चाहिये। जैसे रुई है—जब तक आप रुई का 30 परसेंट स्टॉक बफर-स्टॉक के रूप में नहीं रखेंगे, तब तो रुई के दाम स्टेबलाइज नहीं हो सकेंगे। हम न यह भी निवेदन किया है कि प्रायल मीड और दूसरी चीजों के लिये इस तरह की वारपारेगन बना कर उन के बफर स्टॉक का भी इन्तजाम करे। जब तक आप इन वस्तुओं का 30-35 या 40 परसेंट स्टॉक बफर स्टॉक में रख कर मार्केटिंग को अपने हाथ में नहीं लेंगे, तब तक ये बिचौलिये कभी भी कन्ज्यूमर और प्रोड्यूसर

दोनों के बीच में ठीक दाम नहीं आने देंगे। लेकिन आपने तो हटीन के आधार पर कुछ प्रावधान कर दिया है, इस तरह से यदि मार्केटिंग की पुरानी व्यवस्था ही बलाई गई तो इस देश में कभी भी प्रोड्यूसर और कन्ज्यूमर को लाभ मिलने वाला नहीं है। इस लिये इस सरकार की नीति, किसान और ग्रामीण विकास का स्लोगन देते हुए, मेरी राय में ज्यादातर मिडिल-मैन प्रारियेण्टेड नीति है। मिडिल-मैन ही इस का ज्यादा फायदा उठा रहा है। प्रायल मीड थाडा कम हुआ, दाम बढ़ गये और उन समय बड़े जब किसान के हाथ से सारा माल मस्ते दाम पर निकल गया और उन के बाद आप का मजबूर हो कर बाहर से तेल मगाना पड़ रहा है। आज आप बिदेशों को तेल के लिये एक क्विंटल के पीछे 350 रुपये ज्यादा दे रहे हैं। किसान को यहाँ पर 5 रुपये देने को तैयार नहीं है। आपने गेहूँ का मूल्य 105 रुपये से 110 रुपये पिछले साल किया था और इस साल डाई रुपये बढ़ा कर 112 रुपये 50 पैसे प्रति क्विंटल कर दिया है लेकिन जो दूसरी चीजों के प्राय है वे बहुत बढ़े हुए हैं। जिम तरह से किसान के इनपुट्स के दाम हँबी है, जिस तरह से बिजली के रेट बढ़े हैं, ट्रेक्टर के दाम बहुत ऊँचे हो गये हैं और दूसरी चीजे उसे महंगी मिलती है, उस सब में किसान को आप के इतने थोड़े दाम बढ़ाने से कोई फायदा नहीं हुआ है। गन्ने का क्या हाल हुआ, वह आप के सामने है। मैं इस के बारे में क्या कहूँ, आप मुझ से ज्यादा जानते हैं। यू०पी० के छन्दर और आप के इलाके में गन्ने के किसानों से कहा गया कि इतना दाम लेना हो तो लो नहीं तो गन्ना वापस ले जाओ। इस तरह से किसानों को गन्ने में बहुत नुकसान उठाना पड़ा है। अब आपने उस में कुछ सुधार किया है। इस तरह से सारी चीजों का हाल है। लांग स्टेपल यार्न जो यहाँ पैदा हुआ है, उस को कोई 250, 300 रुपये में लेने वाला नहीं है। इस सब का नतीजा यह होने वाला है कि अगर किसान को अपने माल का ठीक दाम

नहीं मिलता है, तो अगले साल उस की पैदावार कम होगी। आयलसीड्स के बारे में भी वही स्थिति है। इसलिए मैं यह कहना चाहता हूँ कि मार्कोटिंग तो एक ट्रैक्टर है ही लेकिन इसके अलावा और भी दूसरे कई फैक्टर्म हैं। इनलिए आप की सरकार को यह पांच साल का मौका है कि वह मार्कोटिंग को ठीक कर ले क्योंकि ऐसा होने न किसानों के साथ इन्फाफ होगा, कन्ज्यूमर्स के साथ इन्फाफ होगा और बिचोलीयों को भी ठीक मार्जिन मिलेगा।

18.00 hrs.

आज आप यह देखें कि कपड़े का क्या दाम है और बई का कितना दाम किसानों को मिलता है। किसान को रुई का दाम 48 परसेंट भी नहीं मिलता है। बाकी 52 परसेंट जो हांता है, वह बीच के लोग ले जाते हैं। इस तरह से आयल्स के दाम, शूगर के दाम, काटन के दाम जो है उन सब में फलकचुएशन हांता रहता है और जब ऐसी स्थिति होगी, तो प्रोडक्शन में स्टेबिलिटी कभी भी नहीं आ सकेगी। नतीजा यह होगा कि देश के अन्दर पैदावार यदि एक साल में बढ़ेगी तो दूसरे साल वह घट जाएगी। इसमें बैसे दूसरी और भी बातें बीच में आ जाती हैं।

मिकेनाइजेशन के बारे में कुछ जिक्र किया गया और मैं भी इस का जिक्र करना चाहता हूँ। हम ने बहुत सोच समझ कर मिकेनाइजेशन को वान इस देश के लिए कहा है। इस देश में मिकेनाइजेशन ट्यूबवैल्स का हो, मिकेनाइजेशन ट्रैक्टर का हो और हारबेस्टिंग पीरियड में हारबेस्टिंग मशीनों का मिकेनाइजेशन हो। इन तीनों स्टेजेज में अगर मिकेनाइजेशन होगा, तो इस से अगम्प्लायमेंट क्रिएट नहीं होगा बल्कि देश में एम्प्लायमेंट इस से बढ़ता है और एम्प्लायमेंट अगर बढ़ता है, तो इन चीजों के दाम भी बाजिब होने चाहिए। अभी ट्रैक्टरों के दाम एक माहब बता रहे थे और उन्होंने बिल्कुल ठीक कहा कि आज एक ट्रैक्टर 18,000 रुपये या 20,000 रुपये नहीं बल्कि 45,000

रुपए में मिलता है और अगर उस के सारे इम्प्लीमेंट्स लिये जाएं तो वह 62,000 और 63 हजार रुपये में जा कर पड़ता है। इसलिए मेरा कहना यह है कि इन के दाम कम होने चाहिए और हर एक किसान के पास एक ट्रैक्टर हो चाहे वह छोटा ही क्यों न हो। 20 एच०पी० या 22 एच०पी० का हो क्योंकि 12 एच०पी० का ट्रैक्टर तो ठीक काम नहीं करता है और किसान उस के पीछे खिचता फिरता है और उस को चला नहीं पाता है। इसलिए बाजिब एच०पी० और सस्ते दामों पर किसान को ट्रैक्टर मिले, ऐसी व्यवस्था करनी चाहिए और हर एक किसान के पास अगर ट्रैक्टर हो, तो इस में कोई बुराई की बात नहीं है। मेरा कहना तो यह है कि ट्यूबवैल्स और माइनर इरीगेशन को बढ़ावा देने के लिए मशीनीकरण जरूर करना चाहिए।

श्री गृहीलाल (विजनीर) : एक एकड़ का किसान ट्रैक्टर कैसे रख सकता है ?

श्री नाथूराम बिर्धा : पांच किसान मिल कर एक ट्रैक्टर रख लें। 20 किसान भी उसमें जवाब दे सकते हैं। इन सब चीजों का मैंने जवाब दिया है और इस के बारे में बहुत गहराई से सोचा है। मैं कोई हवा में बात नहीं कर रहा हूँ।

श्री गृहीलाल : मैं भी हवा में बात नहीं कर रहा हूँ। एक एकड़ का किसान कैसे एक ट्रैक्टर रख सकता है।

श्री नाथूराम बिर्धा : मैंने इस का आप को जवाब दे दिया है। मैं कहता हूँ कि सर्विस सांसाइटी बना लें और सर्विस सांसाइटी के पाम ट्रैक्टर हों और वे गरीब किसानों को ट्रैक्टर दें और अपनी सेवाएं दें। कामन ट्यूबवैल्स हों। जब तक इन सारी बातों की तरफ ध्यान नहीं दिया जाएगा, इस देश में किसानों को सुविधा नहीं मिल सकती है। मैं माननीय बरनाला जी से यह कहता हूँ कि

[श्री नाथूराम मिर्धा]

यह देश बहुत बड़ा है और ये जा विषय है ये राज्यों के विषय हैं। इन में आप कुछ दिखा उन का दे सकते हैं कुछ नीति आप तय कर सकते हैं और कुछ उन को फण्ड्स दे सकते हैं और कुछ अपने पास फण्ड्स रख सकते हैं। मेरा कहना यह है कि जब तक एक नई प्रोच सेक्टर और स्टेट्स के रिलेशन्स के बारे में नहीं होगी तब तक कुछ होना वाला नहीं है और इस के बारे में एक विस्तृत ब्यारा हमारी रिपोर्ट में है। यह नयी रिलेशनशिप इवोल्व करके काम करने की प्रणाली चलानी होगी। यह आप खुद मानत है कि रुपया रखने में ही काम चलन वाला नहीं है बल्कि योजनाभा के इम्प्लीमेंटेशन के लिए मेन पावर का प्रापर यूटिलाइजेशन जरूरी है। इसके लिए कन्द्रीय और राज्य सरकारों में कोऑरडिनेशन और आपस का तालमेल भी जरूरी है। इन सारी चीजों का करने के लिए एक नया दृष्टिकोण अपना कर सीरियस थिंकिंग के साथ चलना पड़ेगा।

आप इन सब बातों पर विचार कर और जो कुछ भी आप करे उसकी जानकारी हमको भी दें ताकि हम यह जाने कि कृषि के लिए आप कितना कुछ करना चाहते हैं। आपका दृष्टिकोण क्या है हम भी बह जाने? हम भी आपके दृष्टिकोण पर दा-बाग दिन बैठ कर इस सदन में चर्चा करना चाहते हैं। कृषि के लिए बहुत कुछ करके देश के सामने हमन भी रखा है। उसका महूरबानी करके आगे बढ़ाइये, उसे पीछे न हटाइये। अगर देश में पैदावार नहीं बढ़ी और जनसंख्या बढ़ती गयी तो जनता पार्टी का शासन भी देश में टिक सकेगा या नहीं, यह सब आपके सोचने की बात है। धन्यवाद।

SHRI P K KODIYAN (Adoor) Mr Chairman Sir at the very outset I want to say a few words about the agrarian policy that is being pursued by the Janata Government. In my

opinion, this policy is directed actually against the very interests of the rural poor, the agricultural workers the small and marginal farmers and other really toiling peasants in the country-side. I want to prove my charge against the Janata Government policy of helping the landlords and the rich peasants to a mass more wealth at the cost of the rural toilers.

Now Mr Chairman according to the census of land holdings conducted in 1970-71 out of 705 million operational holdings as many as 3075 million were below 1 hectare and they operated 9 per cent of the total land. At the other extreme 28 million holdings that is 39 per cent operated more than 10 hectares each and together operated 30.9 per cent of land. A broad classification 85 per cent of the holdings were below 4 hectares and operated 39.4 per cent of the land while the remaining 15 per cent operated 60.6 per cent of the land.

Sir if you take the report of the rural credit survey conducted in the same year you can find that the very same 15 per cent who had 60.6 per cent of the land monopolised nearly two-thirds of all credit advanced by the cooperatives and also nearly two-third of other inputs, seeds, fertilisers, agricultural implements etc. distributed by the Government.

The Janata Government is talking very loudly of top priority being given to agriculture. According to them the development of agriculture was neglected by the previous government but I do not find much difference in the matter of allotment of budgetary amounts for development of agriculture. Forty per cent of the total budget has been allotted this year for agriculture which is more or less equal to the amount allotted by the previous Government. But here I want to pointedly ask whether the Janata Government's policy in the agrarian sector is going to help this 85 per cent or more particularly 87.8 million

holdings which is below one hectare of land. I am asking this question because I nowhere find the Janata Party giving any top priority to the question of implementation of land reforms, land ceilings and distribution of surplus lands among the agricultural workers and landless labourers. The hon. Member from the ruling party from Bihar who spoke just half an hour back was very eloquent about land distribution among the rural poor. He does not realise that his own Government's policy is really directed against the interest of the rural poor. I find the Janata's first priority is consolidation which without ceiling and distribution of surplus lands can only mean consolidation of fifteen per cent of the land holders, landlords and rich peasants who own sixty per cent of the lands. The second priority of the Janata Party is rectification of land records and issuance of pass-books to landholders which will only intensify evictions of tenants and sharecroppers who have no entry in the records of rights so far. Its third priority is land reforms which, however, are to be implemented within years. I do not know in how many years, it will be done. They do not believe in land reforms and they have virtually given up the implementation of land reforms. I would like to ask the hon. Minister, Shri Barnala to tell this House what amount of surplus land has been distributed in the last one year. Do not give us the total figures of more than eleven lakhs acres which have been distributed in the past. Tell us what you have really achieved in the last one year and then only we can realise that the Janata Government has virtually abandoned the policy of land reforms. I would like to say that the policy of the Janata Government is really directed against the poor and I say this because Shri Charan Singh who is the uncompromising Champion of landlords and rich peasants in the last two decades, in his so-called Gandhian Blue print of India's economic policy sought to dispel the delusion about distribution of surplus lands, which

according to him, is nothing but an obsession of agricultural labourers and poor peasants.

He writes:

"Anyway, the belief that distribution of surplus lands available on imposition of ceiling was going to solve the problems of harijans, the landless or marginal farmers and thus remove the poverty of the rural society to any appreciable degree has proved to be a delusion; obsession with land distribution which could at best buy sometime, should not, therefore be allowed to distract our attention from the real cure of the ailment any more."

He goes on to say:

"The Janata Party and its Government should now create such conditions that all those who are unemployed and under employed including agricultural workers and the small farmers, as also the educated unemployed are attracted to cottage and small scale industries and other small non-agricultural enterprises."

Assuming that all these unemployed, underemployed agricultural workers as well as the educated unemployed are attracted to the cottage, small scale and other non-agricultural enterprises, which they propose to set up and which I do not believe they will set up, what is going to happen? Assuming they are all attracted to this proposed non-agricultural sector in the rural areas and realising that 26 per cent of the total work force of India are agricultural workers, 22 per cent are small peasants and together they constitute more than half the total population of India, that is, 35 crores and if these 35 crores are attracted to the new sector of cottage and small industries which Chaudhari Charan Singh wants to establish and if they produce things, where will they be sold out with the consumer market entirely controlled by big monopoly houses? This is a mere Utopian idea. This is nothing but an attempt to hoodwink the rural

[Shri P K Kodyan]

poor of the country, the agricultural workers and the small peasants. The real aim of the ruling party is to consolidate, develop and expand the viable farms of the landlords and rich peasants with liberal aid from the State and thus enable them to grab the tiny uneconomic holdings of the poor and middle peasants. This is the real aim hidden behind the so called pronouncement of lofty consideration for the rural sector for rural development, etc

In this connection I would like to point out a significant statement in the policy statement of the Janata Party. It has tried to add a new concept of floor to that of ceiling on land holdings. It says

"National interest demands that a floor on landholding is also laid and that the law relating to inheritance, transfer and partition of land is so amended that the area of land per farmer or agricultural worker is not reduced below 2.5 acres or 1 hectare"

I have already pointed out that those who own 2.5 acres—the floor that the Janata Government has decided number about 35.7 million and they constitute 50.6 per cent of all households. All these people are to be driven out from their lands and reduced to the status of landless agricultural workers. Such will be the result of the Janata Government's agrarian policy.

Take the price policy of the Janata Government. That is also heavily weighted in favour of the traders, profiteers and blackmarketeers. Take even the procurement price or the support price which the government has fixed for wheat i.e. Rs 112 per quintal. What is happening is that most of the peasants are forced to resort to distress sale at the time of harvest. They are forced to sell their produce at a price between Rs 80 to Rs 90 per quintal. According to the Economic Times there has been a rise

of 2 points in the wholesale index. At the same time, we find that the price of raw materials have fallen by 13 points even though the prices of manufactures have increased by more than 2 points. Since I have no time, I am not going into the details of the fall in prices of the peasant's produce in respect of other commodities like cotton, jute, tobacco, sugarcane, etc and the rise in the prices of manufactured goods. Therefore I want that there must be a parity between the prices of agricultural produce and the prices of manufactured goods.

The last but one point is

MR CHAIRMAN Make it the last one

SHRI P K KODIYAN Yes; the last one. That is about the Food Corporation of India. The Food Corporation of India has become I should say a hopeless body so far as the employees are concerned. The services of about 100 employees were terminated during the Emergency and till now they have not been reinstated. The workers are agitated. The service conditions of the employees, that were unilaterally altered in violation of Section 9(A) of the Industrial Disputes Act during the Emergency period have not yet been restored. So many other grievances are there. So, they have decided to resort to work-to-rule if their demands are not conceded. I would request the hon. Minister to consider their legitimate demands and come to a settlement with the employees.

With these words I conclude

श्री एडवेंस चौधरी (केसरगंज) सभा-पति महोदय, मैं कृषि की भांगों का समर्थन करते हुए माननीय मन्त्री जी का ध्यान किसानों के एक ऐसे वर्ग की ओर आकृषित करना चाहता हूँ जो प्रति वर्ष देवी प्रकोप से प्रभावित रहता है। यह उन किसानों का वर्ग है जो बाढ़ग्रस्त क्षेत्र में रहते हैं। इन किसानों के लिए जिस प्रकार से सारी सुविधा

और जिस प्रकार से सारे कार्यक्रम सरकार को लागू करने चाहिये वह आज तक पिछले तीस वर्षों में नहीं किए गए। प्रति वर्ष दैवी प्रकोप से प्रभावित होने के कारण इन की आर्थिक दशा में कोई विशेष परिवर्तन अब तक नहीं हो पाया है। कई बार ये बाढ़ से भी बिरते हैं और साथ साथ सूखे का भी सामना करते हैं। इस प्रकार से इन की दशा नितान्त सोचनीय हो जाती है।

बाढ़ों का जहा तक सम्बन्ध है अपने देश की रचना कुछ ऐसी है कि यहा बाढ़ें प्रति वर्ष आएंगी। इन की पूर्णतया रोक नहीं जा सकता। लेकिन इन का नियंत्रण जरूर किया जा सकता है। अब तक के जो आकड़े उपलब्ध हैं जो इस वर्ष की रिपोर्ट हैं, उस के आधार पर हमारे देश में प्रति वर्ष डार्ड करोड हेक्टेयर जमीन अनमग्न हो जाती है और उस से औसत जो क्षति होती है वह 247 करोड रुपये की होती है। गत वर्ष इस क्षति का अनुमान जैसा कि रिपोर्ट में कहा गया है, 1118 करोड रुपये का लगाया गया है। ऐसा दिखाई देता है कि इस प्रकार से यह क्षति निरन्तर बढ़ती जा रही है और उम पर हम कोई प्रभावी कार्य नहीं कर पा रहे हैं। बहुत पहले, दस वर्ष पूर्व जो हानि होती थी उस का अनुमान इस से बहुत कम था लेकिन अब वह बढ़ता जा रहा है। अब तक जो उपाय किए गए हैं बाढ़ नियंत्रण के उस में लगभग 85 लाख हेक्टेयर भूमि को सुरक्षा प्रदान की जा रही है जो सम्पूर्ण जलमग्न क्षेत्र का केवल 47 परसेंट है। इस प्रकार से जो प्रभावी उपाय चाहिए वह करने में हम पूर्णतया अक्षम रहे हैं। बाढ़ सहायता पर हर साल प्रवेश की सरकार और केन्द्र की सरकार काफी अधिक धनराशि खर्च करती है और यह सामयिक धनराशि खर्च की जाती है। अगर इस सहायता कोष को विशेष रूप से नियंत्रण कोष में परिवर्तित कर दिया जाय तो बाढ़ पर प्रभावी नियंत्रण किया जा सकता है, उस को रोका जा सकता है। इस परिदृश्य में मैं माननीय मंत्री जी से निवेदन

करना चाहता हू कि व्यावहारिक आधार पर इस कार्यक्रम को देखें। इसके लिए विशेष योजना बनाकर इस क्षेत्र के लिए कार्यक्रम बनायें। इस क्षेत्र के किसान जिस समय बाढ़ों की चपेट में होते हैं उस समय उनके पास कोई भी जीविका और सुरक्षा के साधन नहीं होते हैं। इसके लिए आपको स्थाई उपाय खोजने होंगे। इस सम्बन्ध में जैसे कि अनेक कमीशन बने हैं और इस समय भी राष्ट्रीय बाढ़ आयोग की स्थापना हुई है, इस देश की रचना के अनुसार राष्ट्रीय स्तर पर जल प्रवाह का अध्ययन होना चाहिए और उसके हिसाब से उसकी निकामी के सम्पूर्ण नियंत्रण की व्यवस्था होनी चाहिए। पिछले दिनों से अध्याध्यक्ष भूमि सुधारों की बात की जाती रही है और अध्याध्यक्ष बटवारे के आधार पर बहुत से जो प्राकृतिक जल निकास के नाले थे वह भी आजकल दूसरों के कब्जे में चले गए हैं। इस कारण से जल निकास की प्रणालियाँ अवरुद्ध हो गई हैं। उन जल निकास की नालियों नालों की प्रभावी आधार पर सफाई करके जल निकास की उचित व्यवस्था करना नितान्त आवश्यक है। इस दृष्टि से यदि आवश्यक हो तो उनका राष्ट्रीयकरण भी कर लिया जाये। इन निकासों नालों के साथ जो बाढ़ ग्रस्त क्षेत्र होते हैं वहा पर नदियों की बाढ़ नहीं होती है। छोटे छोटे जलाशय, बड़े बड़े ताल और झील तथा पोखर भी ऐसे होते हैं जो चारों ओर से पानी इकट्ठा करते हैं और बाढ़ जैसी विभीषिका पैदा करते हैं। नदियों की बाढ़ का पानी तो कभी कभी बहकर निकल भी जाता है लेकिन झील के चारों ओर जो पानी इकट्ठा होता है वह जल फलाक की स्थिति पैदा करते हैं। वह पानी जब तक कि जमीन सोख नहीं लेती है तब तक फैला रहता है। इसके लिए भी जल निकास की व्यवस्था करनी होगी। इसके फैलाव को रोकने के लिए विशेषज्ञों ने सबसे अच्छा रास्ता यह सुझाया है कि बड़े बड़े, रिजंबायर बनाये जायें और उन जलाशयों के द्वारा बाढ़ों को नियन्त्रित किया जाये।

[श्री इन्द्रसेन चौधरी]

रिजर्वायर, जैसा कि प्रस्ताव में कहा गया है और जैसा कि लगातार जनता सरकार की घोषणाएँ हो चुकी हैं, कई प्रस्तावित भी हुए हैं।

मैं जिस क्षेत्र से आता हूँ, मेरे जनपद में तीन प्रमुख बड़ी बड़ी नदियाँ बहती हैं जिनके कारण लगभग सम्पूर्ण जनपद बाढ़ों से प्रभावित रहता है। केवल मेरे ही जिले की बात नहीं है, पूरा पूर्वी उत्तर प्रदेश बाढ़ की समस्या के कारण ही आज तक पिछड़ा हुआ है। इस दृष्टि से बाघरा, करनाली और रापती की प्रस्तावित योजनाएँ विशेष रूप से बहुचर्चित हैं। इन योजनाओं को तत्काल हाथ में लेकर इस क्षेत्र का जल्दी से जल्दी उद्धार किया जाये। साथ ही साथ इन योजनाओं के द्वारा जो अतिरिक्त ऊर्जा (बिजली) पैदा होगी उससे विकास के अनेक कार्यक्रम सफलतापूर्वक चलाये जा सकेंगे। साथ ही साथ नदियों के किनारे, जैसा कि विशेषज्ञों ने कहा है, वन रोपण का कार्यक्रम हाथ में लिया जाये। इसके द्वारा भी बाढ़ों की विभीषिका को कम किया जा सकता है। इसके अतिरिक्त जो भूमि का कटाव लगातार होता रहता है उसको भी सुरक्षा प्रदान हो सकेगी। इन सारी योजनाओं को लेकर बाढ़ पर विशेष रूप से नियन्त्रण किया जा सकता है। तथा बाढ़ग्रस्त क्षेत्रों में जो रहने वाले हैं, गरीब किसान हैं उनके जीवन और जीविका को सुरक्षा प्रदान की जा सकेगी। बाढ़ग्रस्त क्षेत्रों से खरीफ की फसल लगभग नहीं के बराबर होती है। यदि कहीं कहीं थोड़ी मात्रा में हो भी जाती है तो उससे किसानों का भला नहीं हो सकता है। ऐसे क्षेत्र में खरीफ के सीजन में विशेष रूप से गन्ना, घान और जूट की फसलें हो सकती हैं। यह ऐसी फसलें हैं जिनको पानी भी ज्यादा चाहिए। यह फसलें एक तरफ तो बाढ़ को क्षेप सकती हैं और साथ ही सिंचाई के लिए उनको ज्यादा पानी चाहिए। लेकिन

बाढ़ आने के पहले और बाढ़ आने के बाद ऐसे क्षेत्रों में इन फसलों के लिए आज तक सिंचाई की कोई व्यवस्था नहीं हुई है। नदियों के बेसिन में हम सब जानते हैं कि भूमिगत जल काफी निकट होता है। वहाँ पर सिंचाई की सुविधायें प्राप्त करने में कोई विशेष दिक्कत नहीं है, उन समस्त क्षेत्रों में उपले-नल-कूप (शेलो-ट्यूब-वेलज) लगाये जाये। इन की सहायता से सारे क्षेत्र में सिंचाई की समुचित रूप से व्यवस्था की जा सकती है और इस में विशेष खर्चा भी आने वाला नहीं है।

जमीन के पानी के बारे में इस रिपोर्ट में कहा गया है कि हमारे पास लगभग 5 करोड़ हेक्टोमीटर भूमिगत जल उपलब्ध है, जिस में से अब तक केवल 1.3 करोड़ उपलब्ध किया गया है, बाकी का 3.5 करोड़ भी निकालने में कोई खतरा नहीं है, क्योंकि जो वर्षा होती है, उस के आधारे पर 6-7 वर्ग मीटर पानी जमीन में प्रवेश कर जाता है। इस लिये इस प्रकार के छोटे-छोटे ट्यूब वेलज लगा कर सारे क्षेत्र की सिंचाई अच्छी प्रकार से की जा सकती है। मेरे क्षेत्र में रबी की फसल में जो दुर्दशा रहती है, जल-मग्नता के कारण जो नहीं हो पाती है और देर से बोई जाती है, देर से बोई जाने के कारण उस में पानी ज्यादा चाहिये—पानी उपलब्ध नहीं होता है क्योंकि सिंचाई का साधन नहीं है—इसलिये वे अच्छी पैदावार नहीं ले पाते हैं। इन सब समस्याओं का समाधान उपले-नल-कूपों की योजना से हो सकता है। मैं चाहता हूँ कि ऐसी योजना तुरन्त बना कर उस को कार्यान्वित किया जाय।

अब मैं कुछ व्यावहारिक समस्याओं के आधारे पर एक बात विशेष रूप से कहना चाहता हूँ। पिछली सरकार के जो गलत नियोजन थे, उन के आधारे पर हम ने बड़े बड़े फार्मों के लिये अनेकों प्रकार के यन्त्र बनाए, लेकिन मध्यम और छोटे किसान के

लिये किसी प्रकार का कोई मन्त्र नहीं बनाया । मेरा अनुरोध है कि मध्यम किसान और छोटे किसानों के लिये ऐसे यन्त्रों का निर्माण किया जाये तो उन की परर्जेजिग पावर, ऋय शक्ति, के अन्दर हो और वे उन का उपयोग अपने फार्मों में उपज की पैदावार बढ़ाने में कर सकें ।

जहां तक बीजों का सवाल है—कई बार यह कहा जाता है कि भारत का किसान परिश्रमी नहीं है । नये बीज और नयी जानकारी के प्रति जागरूक नहीं है । लेकिन जैसा पिछले 10 सालों के अनुभव से स्पष्ट है—जब उसे गेहूं और धान के अच्छे बीज दिये गये, तो उस ने अपनी उपज को कई गुना बढ़ा दिया और आज हम इस बात पर गर्व कर सकते है कि अब शीघ्र ही हम आत्म-निर्भरता की स्थिति को प्राप्त करने जा रहे हैं । फिर भी वलहन और तिलहन—ये दो ऐसी प्रमुख फसलें हैं जिन का हमारे रोजमर्रा के जीवन से सम्बन्ध है और मंहगाई से भी सम्बन्ध है । इन के बारे में अभी तक कोई रिसर्च या अनुसन्धान नहीं किया गया है । मैं चाहता हूं कि दलहन और तिलहन के अच्छे बीज उपलब्ध कराये जायें । इस के लिये विशेष अनुसन्धान की आवश्यकता है ।

कृषि प्रशिक्षण की व्यवस्था कृषि के क्षेत्र में बहुत महत्वपूर्ण स्थान रखती है । इस ज्ञान के प्रसारण के लिये इस समय रेडियो से कार्यक्रम प्रसारित किये जाते हैं । लेकिन इस में एक कठिनाई है—हमारा किसान गांवों में रहता है और अशिक्षित होने के कारण उन कार्यक्रमों को उचित ढंग से लागू नहीं कर पाता है । मेरा अनुरोध है कि प्रत्येक गांव में एक माडल फार्म की व्यवस्था होनी चाहिये । यदि हम यह समझते हैं कि इस तरह के कार्यक्रमों को प्रसारित कर के हमारा किसान नई तकनीकी-जानकारी का प्रयोग कर के अपनी पैदावार को बढ़ा

सकेगा—मुझे यह सम्भव दिखाई नहीं देता है । हमारे यहां प्रदर्शनी की योजना होनी चाहिये । कुछ दिन पहले ऐसी योजना थी, लेकिन बाद में उस को रोक दिया गया । इस समय आप के पास डिमांस्ट्रेशन की कोई योजना नहीं है । इसी लिये मैंने सुझाव दिया है कि हर गांव में एक माडल फार्म होना चाहिये, जिस के माध्यम से हम अपने किसानों को खेती की व्यावहारिक, प्रैक्टिकल, जानकारी दें जिस के आधार पर वह अपनी पैदावार को बढ़ा सके ।

उर्वरकों के प्रयोग का जहां तक सवाल है—सगातार कहा जाता है कि जापान में उर्वरक की खपत बहुत अच्छी है, जब कि हमारे यहां कम है । लेकिन हमारे यहां जो प्रशिक्षण दिया गया है, जानकारी दी गई है—उस में केवल नाइट्रोजन उर्वरक का व्यवहार करने पर विशेष बल दिया गया है, क्योंकि उस के द्वारा फसल की उपज बहुत जल्दी हो जाती है । लेकिन उस का संतुलित उपयोग उन को नहीं समझाया गया । फोस्फेट और पोटैश का उपयोग, जैसा कि रिपोर्ट में कहा गया है, नाइट्रोजन के अनुपात में हमारे देश में नहीं हो रहा है । अगर कुछ किसान कर भी रहे हैं, कुछ लोग इस दिशा में आगे बढ़ भी रहे हैं तो उन को जिस प्रकार से संतुलित मात्रा में वह दिया जाना चाहिए, वह उन को नहीं मिल रहा है, और मिट्टी के परीक्षण के आधार पर जो ज्ञान उन को प्राप्त होना चाहिए, उस की सुविधाएं उन को उपलब्ध कराई जानी चाहिए ।

एक बात में विशेष रूप से यह कहना चाहूंगा कि सूक्ष्म-दोषक तत्व जो खेती के लिए आवश्यक है, खेती की उपज को बढ़ाती के लिए आवश्यक है और जिनको मार्जिनल न्यूट्रीएन्ट्स कहा जाता है, उन की कमी उन बड़े बड़े किसानों, जो कि योग्य किसान हैं, कुशल किसान हैं और जो नाइट्रोजन, पोटैश और फोस्फेट का उपयोग भी करते हैं, खेतों में भी पाई जाती है और यदि वैज्ञानिक

[श्री चडसन चौधरी]

झीर बन्नी प्रकार से इन तीन तत्वों का उपयोग न किया गया, तो जो अन्य तत्व हैं, उनकी कमी होती चली जाएगी और इन तत्वों की कमी होने से पैदावार में भी कमी होगी। ये तत्व कितने जमीन में उपलब्ध हैं, कितने होने चाहिए और कितनी एक फसल के लिए चाहिए, इन सब का पता लगाने के लिए इस देश में अभी तक कोई भी कारगर प्रशिक्षण का मन्त्र हमारे पास नहीं है। मेरा सुझाव यह है कि इन मार्शियल न्यूट्रीएन्ट्स का पता लगाने के लिए इलेक्ट्रानिक्स का कोई विशेष यंत्र हमारे देश में होना चाहिए और प्रत्येक जिले में होना चाहिए ताकि किसान उनके द्वारा अपने देश में सतुलित उर्वरकों का प्रयोग कर सकें।

एक लास्ट प्वाइंट में यह और कहना चाहूंगा कि जहां तक प्रशिक्षण और खेती की जानकारी का सवाल है, सब से बड़ा दुर्भाग्य हमारे देश का यह है कि प्राधवारभूत उद्योग खेती का है लेकिन औद्योगिक स्तर पर आज तक उसको नहीं देखा गया है और न ही उसके हिसाब से उसका नियोजन किया गया है। ग्राम प्रशासन को ही ले लीजिये। ग्रामीण स्तर पर जा कर्मचारी कृषि कार्य को ले कर जाता है, जो सरकारी कर्मचारी उस ज्ञान को देने के लिए जाता है, उस को कृषि का कितना ज्ञान है। वह कृषि में प्रशिक्षित भी नहीं होता है और केवल किताबी ज्ञान ही उसको होता है या जो सेमिनार में उसको प्रशिक्षण मिलता है, उसके प्राधवार पर वह वहां के लोगों को ज्ञान उपलब्ध कराता है। इस दृष्टि से मेरा सुझाव है, मेरा धनुरोध है कि कृषि को विशेष महत्व देकर एक-मूत्री प्रशासन कृषि में लागू किया जाए ताकि ग्रामीण स्तर पर कृषि सेवाओं के लिए एक ऐसा कर्मचारी वहां पर उपलब्ध हो जिसको कृषि का पूरा ज्ञान हो और जो किसान को धमन्त्र समुचित योगदान दे सके और वहां

पर लोगों को प्रशिक्षण दे सके, प्राधवार प्रदर्शन दे सके और उनकी फसलों की देखभाल करके और उन पर प्रभावी नियंत्रण रख सके।

इन शब्दों के साथ मैं बजट की मांगों का समर्थन करता हूँ और ध्याना करता हूँ कि मंत्री जो मेरे सुझावों पर विशेष ध्यान देंगे।

श्री मोतीभाई धार० चौधरी (बनासकाठा) माननीय समापित जी, कृषि मंत्री जी ने इस सदन में जो मांग रखी है, उन का मैं समर्थन करता हूँ और बधाई भी देता हूँ कि इस साल के बजट में उन्होंने ज्यादा प्राधधान कृषि के बारे में किया है।

यह देश एक कृषि प्रधान देश माना जाता है लेकिन फिर भी किसान और खेती की ओर जितनी नजर रखनी चाहिए थी, वह पिछले 30 सालों में नहीं रखी गई है। पिछले 30 सालों में जो कृषि के प्रति रवैया चला है, इससे किसान और कृषि की स्थिति ज्यों की त्यों रही है। इसलिए ज्यादा रकम रखने से ही यह मसला हल होने वाला नहीं है और यह जो रकम का प्राधधान किया गया है, इसका सही और पूरा इस्तेमाल हो, इसके लिए तंत्र साधधान रहना चाहिए और शीघ्र इस का धमन्त्र में लाया जायें, ऐसी व्यवस्था करना जरूरी है। इस बड़े देश की 70 प्रतिशत जनता का सवाल है और इस के लिए और ज्यादा रकम का भी प्राधधान होना जरूरी है। स्थिति यह रही है कि वह किसान जो धमन्त्र पैदा करता है, बही रात को बूबा सोता है और वह किसान जो रई पैदा करता है, उसके बच्चों के शरीर पर कपडा भी दिखाई नहीं देता है। कृषि की इतने सालों के बाद भी ऐसी स्थिति है, इसको समाप्त करने के लिए हमें और न ही नीति में कुछ सुधार करना पड़ेगा। ऐसी स्थिति जम्मे धमन्त्र तक नहीं बर्बास्त हो सकेगी। इसलिए इसके बारे में शीघ्र गति से काम हो ऐसी मैं माननीय कृषि मंत्री से प्रार्थना करता हूँ।

माननीय सभापति महोदय, यदि सरकार ने कृषि की स्थिति सुधारनी है तो इसकी पैदावार पर जो खर्च आता है वह काश्तकार को मिलना चाहिए नहीं तो इसकी स्थिति सुधरने वाली नहीं है। जब तक कृषि का घंघा घाटे में रहेगा तब तक कृषि में सुधार होने वाला नहीं है क्योंकि घाटे का घंघा कोई बुद्धिमान अनुष्य तो करेगा नहीं। इसलिए कृषि के बारे में सब से पहले जो करने की बात है वह है कि कृषि पर आने वाली लागत किसान को मिले। कह दिया जाता है कि कृषि से जो पैदावार होती है वह खाने की चीज है और इस देश में खाने वाले लोग ज्यादा हैं और उत्पादन करने वाले लोग कम हैं। मैं आपसे अनुरोध करना चाहता हूँ कि इस देश में 70 प्रतिशत लोग कृषि पर निर्भर हैं और वे भी खाने वाले लोग हैं। वे भी खरीदारी करते हैं। उनको जिन चीजों की जरूरत होती है, वे उन्हें कम रेट पर नहीं मिलती है। कई माननीय सदस्यों ने आंकड़े देकर बताया है कि कृषि में जो चीज काम आती है उनके कितने भाव बढ़ गये हैं। कृषि मंत्री जी के ध्यान में है कि रासायनिक खाद का भाव कितना बढ़ गया है? ब्याज की दर भी ऊंची होती रही है। कृषि में जो बीज का इस्तेमाल होता है, उसके दाम भी दिन-प्रति-दिन बढ़ते जा रहे हैं। कृषि मशीन, ट्रैक्टर, आइल इंजिन, मॉटर आदि के दाम दो-तीन गुना हो गये हैं। कूड भायल, मोबिल आइल, बिजली के रेट भी बहुत बढ़े हैं। ये सब चीजें कृषि के काम में आती हैं। इन सब चीजों के दाम तीन-चार गुने हो गये। अगर इन सब चीजों का इस्तेमाल करके जो पैदावार होती है, उसका पूरा दाम किसान को नहीं मिलेगा तो कौन काम करेगा? इसलिए किसान की उसकी पैदावार का पूरा दाम मिलना चाहिए। यह सब देखने का काम कृषि मंत्रालय का है।

कृषि के विकास में सिंचाई सब से प्रथम चीज है। जमीन तो उतनी ही

रहेगी जितनी थी, वह तो बढ़ने वाली नहीं है। लेकिन सिंचाई से हम उतनी ही भूमि पर पैदावार अधिक कर सकते हैं। इसलिए सिंचाई की जितनी भी सुविधा हो सकती है वह देनी चाहिए। बजट में इसके लिए जितना प्रावधान किया गया है वह और भी अधिक होना चाहिए।

मैं माननीय मंत्री जी से नर्मदा नदी के बारे में कुछ कहना चाहता हूँ। यह एक बहु-मुखी योजना है। इसके पूरा हो जाने पर बिजली का घाटा भी हमारा पूरा हो सकता है। इससे भ्रम की पैदावार भी बढ़ेगी जिससे भ्रम की कमी भी कम होगी। गुजरात के सूखे क्षेत्रों जैसे कि सोराष्ट्र और कच्छ और उत्तर गुजरात के सूखाग्रस्त क्षेत्रों में इसके पानी का इस्तेमाल होगा। इस समय इसका मामला एक ट्रिब्यूनल के पास है। मुझे आशा है कि वहाँ से इसका जल्दी निबटारा हो जाएगा। इसका निबटारा होने के बाद तुरन्त इस पर काम चालू होना चाहिए। उसमें कोई बाधा पैदा नहीं होनी चाहिए। कई सालों से यह महत्वपूर्ण योजना लटकी चली आ रही है। इसको जल्दी से जल्दी अमल में लाया जाए।

माननीय सभापति महोदय, बाढ़ भी हमारे यहाँ एक समस्या है। इतने बड़े देश में एक भाग में सूखा पड़ता है और दूसरे भाग में बाढ़ आती है। इन दोनों समस्याओं को हल करना जरूरी है। मैं किस क्षेत्र से आता हूँ वहाँ कम से कम बारिश होती है। हमारा बहुत कम बारिश होने वाला क्षेत्र है। लेकिन जब वहाँ बाढ़ आती है तो वहाँ ज्यादा से ज्यादा नुकसान होता है। इसलिए बजट में थोड़ा बहुत प्रावधान बाढ़ नियंत्रण के लिए भी होना चाहिए। कृषि की पैदावार करने में जहाँ बिजली का उपयोग किया जाता है वहाँ बिजली के कारण कई गुना खर्च करना पड़ता है। बारिश के पानी से जो पैदावार होती है वह कम खर्च पर होनी है। लेकिन बाढ़ के कारण वह सारी की सारी फसल नष्ट

[श्री मोतीभाई भार० चौधरी]

हो जाती है। इसलिए बजट में बाड़ नियंत्रण के लिए भी और गुजरात होनी चाहिए। मेरे क्षेत्र में बाड़ नियंत्रण के लिए रोड नदी पर काम होना जरूरी है। केन्द्रीय सरकार इसके लिए गुजरात सरकार को अधिक रात दे ऐसा में अनुरोध करता हूँ। इस देश में हर प्रकार के किसान हैं, कम जमीन वाले हैं जिनकी ओर ज्यादा ध्यान देने की जरूरत है। इसके लिए स्माल फार्मर्स और माजिनल फार्मर्स की जो योजना है, डी०पी०ए०पी० की जो सुखाग्रस्त की योजना है जो बहुत बड़े पैमाने पर है, जिस डिस्ट्रिक्ट में वह नहीं है, वहां भी उसको लागू करना चाहिए।

जिम डिस्ट्रिक्ट में मैं आता हूँ यानी महसाना की बात मैं कह रहा हूँ, वहां 50 फीमरी किमान 2 हैक्टर में कम जमीन वाले हैं और 50 फीमरी किसान बिना जमीन वाले खेतीकर मजदूर हैं। किमी भी तहसील में स्माल फार्मर या माजिनल फार्मर की योजना लागू नहीं की गई है। मैं माननीय मंत्री जी से अनुरोध करता हूँ कि जिस डिस्ट्रिक्ट में इतनी कम जमीन वाले किसान बसे हैं, वहां हम योजना का चालू किया जाए।

हमारे बनासकटा डिस्ट्रिक्ट में डी०पी०ए० की योजना है। इस डिस्ट्रिक्ट में जमीन हल्की और मृदा भूमि होने की वजह से होल्डिंग बड़ा है इसलिए ऐसी स्थिति वाले डिस्ट्रिक्ट में डी०पी०ए०पी० योजना में ज्यादा हाउसिंग वालों को भी शामिल कर के देश के दूसरे हिस्सों के बराबर लाना चाहिए। मैं मंत्री जी से अनुरोध करता हूँ कि गुजरात गवर्नमेंट में डी०पी०ए०पी० की स्कीम को लागू करने के लिए जिस तहसील का प्रयोजन भेजा है, उसको मजूर किया जाए।

कृषि की पैदाइश के माल की आयात-निर्यात में किसान को उचित मूल्य मिले, इसके लिए वाणिज्य मंत्रालय को कृषि मंत्रालय की ओर से बताया जाना चाहिए कि किस समय पर

इन चीजों का आयात-निर्यात किया जाए। उसके बारे में उसका मार्ग-दर्शन बहुत जरूरी है। किसान का माल जब मंडी में आता है, उस समय निर्यात नहीं होता है। जब कई साल पहले किसी चीज की कमी होती है किसान के पैदाइश की कमी होती है तो उस समय माल आयात किया जाता है, लेकिन उसके बाद वह हर साल आयात होता रहता है। किसान का माल काफी पैदा होने पर भी वह माल बाहर से आयात होता रहता है जिससे किसान का माल बिकता नहीं है और जो मूल्य उसे मिलना चाहिए वह नहीं मिलता है। इस लिए किसान की पैदाइश की चीज के आयात और निर्यात के बारे में कृषि मंत्रालय को सलाह देकर वाणिज्य मंत्रालय वा मार्ग-दर्शन करना बहुत जरूरी है जिससे किसान को उचित मूल्य मिल सके।

कीट-नाशक दवाओं के बारे में भी किसान को ज्यादा खर्च करना पड़ता है। इन्हें काफी मिलावट होती है जिसके कारण जितना धरम इसका होना चाहिए वह नहीं होता है। किसान का माल पैदा करने में जो चीजे इस्तेमाल की जाती हैं उनका भाव बढ़ जाता है। कीट-नाशक दवाओं का भाव इतना बढ़ गया है कि छोटे किसान तो इसका इस्तेमाल ही नहीं कर सकते हैं और इसमें मिलावट भी होती है। इसके कारण किसान को दा और से नुकसान होता है। हमारे मंत्रालय की ओर से सही कीट-नाशक दवाओं का काफी मात्रा में उत्पादन हो और उचित मूल्य पर मिले, इसके बारे में सोचना चाहिए। रामायनिक खाद भी समय पर और सही मात्रा में मिलती रहे, यह भी देखना चाहिए।

दूध की डेरी के बारे में इस मंत्रालय ने ज्यादा ध्यान दिया है इसका मैं स्वागत करता हूँ। छोटे फार्मर के लिए दूध की डेरी का विकास अत्यन्त जरूरी है। क्योंकि छोटी जमीन पर भी एक या दो पशु रखकर वह अपना खुद का गुजारा कर सकता है। गाव में रहकर उसको

काम मिल सके, उसके लिए यह अच्छा काम है। सहकारिता के माध्यम पर जो डेरी का विकास हुआ है फिर भी जब मे रास्ता न होने से इसमें बाधा पड़ती है। इससे दूध इकट्ठा होकर बड़ा रहता है और बट्टा हो जाता है, दूध दूध नहीं रहता है। बड़े बड़े यन्त्र लगाकर जो सहकारिता के माध्यम पर डेरी खड़ी की गई है, इस दूध के बट्टे होने की वजह से उसका पाउडर भी नहीं बना सकते हैं। इसलिए दूध डेरी में बट्टे होने के लिए रास्ते का होना बहुत जरूरी है। सहकारिता के ढंग से जो डेरी का काम हुआ है, उससे वैलेंसिय फूड भी मिलता है, घास-चारा उगाने के लिए भी मदद मिलती है, मोबाइल बैं से पशुओं की चिकित्सा भी करने की सुविधा होती है। लेकिन रास्ता न होने से इसमें बाधा होती है। इस कारण उसे यह सब सुविधाएँ नहीं मिल पाती हैं। इस लिए रास्तों का निर्माण बहुत जरूरी है। डी० पी० ए० पी० की स्कीम में, मरुभूमि विकास की योजना में, डेरीज के लिए लिफ्ट रोड बनाने की बात सोची जा रही है। इस को जल्दी से जल्दी प्रमल में लाया जाए। छोटे किसानों के लिए डेरी का विकास बहुत जरूरी है। छोटे किसानों को इस का पूरा लाभ मिल सके, इसलिए रास्तों के बारे में जो प्रोजेक्ट चल रहा है, उसे जल्दी से जल्दी प्रमल में लाया जाए।

इन शब्दों के साथ मैं दृष्टि मंत्रालय का मागों का समर्थन करता हूँ।

SHRI B P KADAM (Kanara) Mr Chairman Sir, I thank you very much for having called me at the fag end of the day.

I have hurriedly gone through the report of the National Commission on Agriculture and I should say that this is a very fine document and well authenticated. I express my gratitude and praise to all those members and other officers who had to work hard to bring out this report. I had

also, some years back, gone through the Report of the Royal Commission on Agriculture published in 1928. After a long lapse of years, I think, the present report is a very good document. Government must strive hard to carry out the suggestions made therein.

After independence, for a large number of years, we had been awfully deficit in food, and we had been running here and there trying to purchase from whatever quarters we could get, and the well-to-do nations, especially the USA, had always been trying to strangle us by catching us by our head, neck and feet, so that our foreign policy would be tilted in their favour. Only four years back, one American expert said No food should be supplied to the starving millions of India, it is better that they die rather than be helped because even if they are helped, they would not be doing any service to India or anywhere. Thank God due to the hard work of our agricultural scientists and the hard work put in by our Indian ryots we have solved the problem, and since the last three or four years we are in a very sound position. Nobody on earth can now try to strangle us or influence us to tilt our foreign policy. Now we are in a very safe position both in the production of rice and in the production of wheat.

For strengthening our economy I would lay stress on a few things. The first is land reforms. In the State of Karnataka we have done very fine work in the matter of progressive land legislation and imposing land ceilings. We have solved all our problems by creating a sense of confidence in our agriculturists. But unfortunately the Janata Government which professes in the name of land reforms I unchained a tirade against the Government of Karnataka and the Land Ceiling which were constituted by the Karnataka Government were abolished by the Governor during that tenure when Karnataka was under President's rule. Not only that the protection that was

[Shri B. P. Kadam]

given to the weaker sections in the co-operative institutions was also done away with. Our Janata friends are now speaking of land reforms. I know what their faith in land reforms is. They are socialist for others and bourgeois for themselves. They have no faith in land ceilings. Their preaching has been well exposed. During the short spell of President's Rule a large legion of Janata Party workers rushed from Karnataka to Delhi. They were anxious that the Land Tribunals which were constituted, consisting of non-officials—non-officials who are wedded to the cause of land reforms, who are wedded to work and help the agriculturists, should be abolished. With what sense of understanding and sense of responsibility can they speak? They have no faith in land reforms. All that we find in the Janata ruled States in the north is that attacks, killings of the poor peasants are on the rampage. These Janata Party representatives of the people, who were elected by the vested interests have absolutely no faith in land reforms. The day the Janata Party came to power here, the landlords boldly claimed that they will have their rents collected: they said everything would be set at nought

And what have they been saying there in Karnataka, Andhra and Maharashtra, have been experimenting in the north. That is the main cause why the poorer sections of the people, the Kisans, Harijans and weaker sections are trampled and there is absolutely no rule of law in the north.

A lot of things have been said in the report which I referred, to about future production, research and so on. But I would like to lay stress on better strains of seeds. There should be a large supply of this to all the needy farmers. There has been a good deal of cheating in this sphere.

MR CHAIRMAN: Mr. Kadam, how much time will you take?

SHRI B P. KADAM: I think, Sir, to do justice to it I would require some time. I may be permitted to carry on.

MR. CHAIRMAN: All right, you may continue tomorrow.

The House stands adjourned till 11.00 A.M. tomorrow.

19 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, April 20, 1978/Chaitra 30, 1900 (Saka).